

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

APPEAL NO. 25 OF 2025

IN THE MATTER OF:

JOHNSON MATTHEY CHEMICALS INDIA PVT.LTD .... APPLICANT

VERSUS

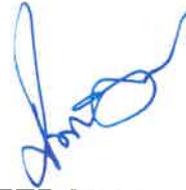
UP POLLUTION CONTROL BOARD ..... RESPONDENTS

INDEX

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NEW DELHI  
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संदर्भ सं.  
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दिनांक

Date

28/11/24

पंजीकृत

सेवा में,

मैरास जॉनसन मैथे केमिकल इण्डिया प्रा0लि0,  
प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र,  
कानपुर नगर।

यह कि मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0लि0, प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर जिसे आगे उद्योग कहा जायेगा, Nickel Base Catalyst, De-Chlorinated Product, Zinc Oxide Absorbent, Copper-Zinc Reduce Nickel Catalyst-1000 MT/Month Using Raw Material Nickel, Nitric Acid, Zinc Oxide, Zinc Carbonate, Copper, Zinc Aluminium, Nitrogen, Carbon Di Oxide, Hydrogen etc and Production of Filler and Absorbent-15 MT-day Using Raw Material as Calcined Alumina-3 MT/Day and Copper Sulfide-3.5 MT/day के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि आपके उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0लि0, प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर का निरीक्षण दिनांक 11.07.2024 को किया गया। (छायाप्रति संलग्न) क्षेत्रीय अधिकारी कानपुर नगर के पत्र दिनांक 24.07.2024 के साथ प्राप्त हुई है। निरीक्षण के समय इकाई में Multi-Effective Evaporator (MEE) एवं विस्तारीकरण हेतु सिविल/मेकेनिकल निर्माण कार्य होता पाया गया, इकाई द्वारा स्थापनार्थ अनापत्ति प्रमाण पत्र प्रस्तुत नहीं किया गया है। निरीक्षण के समय इकाई परिसर में ई0टी0पी0 आउटलेट से जनित शोधित उत्प्रवाह के अनुश्रवण हेतु स्थापित ऑनलाइन मानीटरिंग सिस्टम ओसीएमएस टैम्पड पाया गया तथा बायो केमिकल आक्सीजन डिमाण्ड BOD प्रचालक में 06 (Negative) प्रदर्शित होता पाया गया। विस्तारीकरण/MEE/टैम्पड OCMS के सम्बन्ध में उपस्थित उद्योग प्रतिनिधि द्वारा अनभिज्ञता व्यक्त करते हुए वस्तुस्थिति स्पष्ट नहीं की गयी। इकाई परिसर में स्थापित ई0टी0पी0 के आउटलेट से जनित शोधित उत्प्रवाह के एकत्रित किये गये जल नमूने की विश्लेषण आख्यानानुसार जल प्रदूषणकारी प्रचालको का मान बोर्ड द्वारा निर्धारित मानक से अधिक पाये गये है। निरीक्षण के समय इकाई द्वारा ई0टी0पी0 से जनित शुद्धिकृत उत्प्रवाह का निस्तारण एस0टी0पी0 में किया जा रहा था। इकाई में एस0टी0पी0/ई0टी0पी0 हैजार्डस वेस्ट से सम्बन्धित हाउसकीपिंग की व्यवस्था समुचित नहीं पायी तथा हैजार्डस वेस्ट के स्टोरेज एवं हैंडलिंग की उचित व्यवस्था नहीं पायी गयी। जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के आज्ञापक प्राविधानों का स्पष्ट उल्लंघन दर्शाता है।

क्षेत्रीय अधिकारी कानपुर नगर की आख्या दि0 24.07.2024 के अनुसार केन्द्रीय प्रदूषण बोर्ड द्वारा जारी गाईड लाईन के (फार्मूला) अनुसार रू0 25,000/- प्रतिदिन की दर से सुधारात्मक कार्यवाही किये जाने तथा पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने एवं बन्दी आदेश निर्गत किये जाने हेतु कारण वताओ नोटिस जारी किये जाने की संस्तुति की गयी है।

अतः जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन एवं उपरोक्त वर्णित तथ्यों के परिप्रेक्ष्य में उद्योग के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरान्त निम्नानुसार कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यों न मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0लि0, प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर की संचालन प्रक्रिया को तत्काल प्रभाव से बंद कर दिया जाए।
  2. यह कि क्यों न सक्षम अधिकारियों को निर्देशित कर दिया जाए कि आपकी औद्योगिक इकाई को मिलने वाली विद्युत आपूर्ति एवं जल आपूर्ति का विच्छेदन करने के साथ-साथ अन्य सुविधाओं को तात्कालिक प्रभाव से बंद कर दिया जाए।
- उक्त के अतिरिक्त यह भी स्पष्ट करें कि क्यों न आपके उद्योग के विरुद्ध पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाईडलाईन के (फार्मूला) अनुसार रू0 25,000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायें।

उपरोक्त संबंध में अपना स्पष्टीकरण 15 दिन के अंदर बोर्ड में प्रस्तुत करना सुनिश्चित करें अन्यथा उपरोक्त निर्देशों की पुष्टि कर दी जाएगी जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।

संलग्नक: निरीक्षण आख्या की प्रति।

सक्षम अधिकारी की अनुमति से निर्गत।

Atulendra Yadav

मुख्य पर्यावरण अधिकारी (वृत्त-2)

..2..

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प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

1. जिलाधिकारी, कानपुर नगर को सादर सूचनार्थ प्रेषित ।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को इस निर्देश के साथ प्रेषित कि अपने स्तर से भी कारण बताओ नोटिस की प्रति उद्योग स्वामी को प्राप्त कराते हुए, प्राप्ति एवं जारी कारण बताओ नोटिस के संबंध में उद्योग का अद्यतन निरीक्षण कर स्पष्ट संस्तुति आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

*Atul Singh Yadav*  
मुख्य पर्यावरण अधिकारी, (वृत्त-2)

*o/c su*

692/J-145/24

सेवा में

दिनांक 24/07/24

मुख्य पर्यावरण अधिकारी (वृत्त-2),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

विषय-उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लॉट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित प्राविधानों के अन्तर्गत पर्यावरण क्षतिपूर्ति अधिरोपित किये जाने व बन्दी आदेश निर्गत किये हेतु कारण बताओ नोटिस जारी किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक का सन्दर्भ ग्रहण करे। इकाई का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारी द्वारा दिनांक 11/07/2024 को किया गया। निरीक्षण के समय इकाई में Multi-Effective Evaporator (MEE) एवं विस्तारीकरण हेतु सिविल/मैकेनिकल निर्माण कार्य होता पाया गया, इकाई द्वारा स्थापनार्थ अनापत्ति प्रमाण पत्र प्रस्तुत नहीं किया गया है। निरीक्षण के समय इकाई परिसर में ई०टी०पी० आउटलेट से जनित शोधित उत्प्रवाह के अनुश्रवण हेतु स्थापित आनलाइन मानीटरिंग सिस्टम (OCMS) टैम्पड पाया गया तथा बायो केमिकल आक्सीजन डिमाण्ड (BOD) प्रचालक में -06 (Negative) प्रदर्शित होता पाया गया। विस्तारीकरण/MEE/टैम्पड OCMS के सम्बन्ध में उपस्थित उद्योग प्रतिनिधि द्वारा अनभिज्ञता व्यक्त करते हुए वस्तुस्थिति स्पष्ट नहीं की गयी। इकाई परिसर में स्थापित ई०टी०पी० के आउटलेट से जनित शोधित उत्प्रवाह के एकत्रित किये गये जल नमूने की विश्लेषण आख्यानानुसार जल प्रदूषणकारी प्रचालको का मान बोर्ड द्वारा निर्धारित मानक से अधिक पाये गये है (विश्लेषण आख्या सलग्न)। निरीक्षण के समय इकाई द्वारा ई०टी०पी० से जनित शुद्धिकृत उत्प्रवाह का निस्तारण एस०टी०पी० में किया जा रहा था। इकाई में एस०टी०पी०/ई०टी०पी० हैजार्डस वेस्ट से सम्बन्धित हाउसकीपिंग की व्यवस्था समुचित नहीं पायी गयी तथा हैजार्डस वेस्ट के स्टोरेज एवं हैंडलिंग की उचित व्यवस्था नहीं पायी गयी।

अतः उपरोक्त को दृष्टिगत रखते हुये इकाई मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लॉट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्राविधानों के अन्तर्गत रू० 25,000/- प्रतिदिन की दर से सुधारात्मक उपाय किये जाने तक उल्लघन दिवसो हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित व बन्दी आदेश निर्गत किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति की जाती है।  
सलग्नक- यथोक्त।

भवदीय

(ई० अमित मिश्रा)

क्षेत्रीय अधिकारी

उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लॉट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर की निरीक्षण आख्या।

जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में विहित प्राविधानों के अनुपालन में आपके निर्देशानुसार मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, पनकी, कानपुर नगर स्थल का निरीक्षण अगोहरतारकरताओ द्वारा दिनांक 11.07.2024 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में कु० नेहा भण्डारी, मैनेजर ई०एस०एच० उपस्थित थी। आख्या निम्नवत् है:-

1. उक्त उद्योग प्लॉट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर पर स्थापित/संचालित है।
2. उद्योग को राज्य बोर्ड के ओसीएएमएस पोर्टल के पत्रांक 150528/U PPCB/Kanpur Nagar(U PPCBRO)/CTO/both/KANPUR NAGAR/2022 Date: 22/07/2022 द्वारा दिनांक 31.12.2026 तक सशर्त सीसीए सहमति (जल/वायु) निर्गत है।
3. उक्त उद्योग में Nickel Base Catalyst, De-Chlorinated Product, Zinc Oxide Absorbent, Copper-Zinc Reduced Nickel Catalyst-1000 MT/Month Using Raw Material Nickel, Nitric Acid, Zinc Oxide, Zinc Carbonate, Copper, Zinc Aluminium, Nitrogen, Carbon Di Oxide, Hydrogen etc and Production of Filler and Absorbent-15 MT/day Using Raw Material as Calcined Alumina-3 MT/Day and Copper Sulfide-3.5 MT/day का उत्पादन कार्य किया जाता है।
4. निरीक्षण के समय इकाई में Multi-Effective Evaporator (MEE) एवं विस्तारीकरण हेतु सिविल/मैकेनिकल निर्माण कार्य होता पाया गया, इकाई द्वारा स्थापनार्थ अनापत्ति प्रमाण पत्र प्रस्तुत नहीं किया गया है।
5. निरीक्षण के समय इकाई परिसर में ई०टी०पी० आउटलेट से जनित शोधित उत्प्रवाह के अनुस्रवण हेतु स्थापित आनलाइन मानीटरिंग सिस्टम (OCMS) टैम्पड पाया गया तथा बायो केमिकल आक्सीजन डिमाण्ड (BOD) प्रचालक में -06 (Negative) प्रदर्शित होता पाया गया।
6. विस्तारीकरण/MEE/टैम्पड OCMS के सम्बन्ध में उपस्थित उद्योग प्रतिनिधि द्वारा अनभिज्ञता व्यक्त करते हुए वस्तुस्थिति स्पष्ट नहीं की गयी। इकाई परिसर में स्थापित ई०टी०पी० के आउटलेट से जनित शोधित उत्प्रवाह के एकत्रित किये गये जल नमूने की विश्लेषण आख्यानुसार जल प्रदूषणकारी प्रचालकों का मान बोर्ड द्वारा निर्धारित मानक से अधिक पाये गये है (विश्लेषण आख्या संलग्न)।
7. निरीक्षण के समय इकाई द्वारा ई०टी०पी० से जनित शुद्धिकृत उत्प्रवाह का निस्तारण एस०टी०पी० में किया जा रहा था।
8. इकाई में एस०टी०पी०/ई०टी०पी० हेजार्डस वेस्ट से सम्बन्धित हाउसकीपिंग की व्यवस्था समुचित नहीं पायी गयी तथा हेजार्डस वेस्ट के स्टोरेज एवं हैंडलिंग की उचित व्यवस्था नहीं पायी गयी।

अतः उपरोक्त को दृष्टिगत रखते हुये इकाई मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लॉट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्राविधानों के अन्तर्गत रू० 25,000/- प्रतिदिन की दर से सुधारालोक उपाय किये जाने तक उल्लंघन दिवसो हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित व बन्दी आदेश निर्गत किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

क्षेत्रीय अधिकारी महोदय,

24/07/2024

Jain  
सीआर०एच०  
जे०आर०एच०

(आशुतोष पाण्डेय)  
पर्यावरण अभियन्ता



5

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 27215694/Kanpur Nagar/2024

Date: 19/07/2024

- 1- Name of Industry: JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED, Plot 2A, Site-2B, Panki Industrial Area, Udyognagar, KANPUR NAGAR, 208022
- 2- Address of Industry: Plot 2A, Site-2B, Panki Industrial Area, Udyognagar, KANPUR NAGAR, 208022
- 3- District: Kanpur nagar
- 4- Description about sampling point: Final Outlet of ETP+STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Er. Ashutosh Panday EE, Bharat Shukla JRF & Aishwary Shukla FA
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 1 ltr Plastic & Glass
- 9- Date of Sample Collection: 11/07/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 11/07/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.12	5.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	182	200	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	2.62	-	0.1-1000mg/l
Copper, APHA 24th Ed. 3111-B: 2023	mg/l	1.86	-	0.01-1000mg/l
Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	0.22	-	0.01-1000mg/l
Lead, APHA 24th Ed 2024 3111-B: 2023	mg/l	0.06	-	0.02-1000mg/l
Nickel, APHA 24th Ed. 3111-B: 2023	mg/l	2.19	-	0.02-1000 mg/l
Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	6.84	-	0.01-1000mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	126	100	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	270	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer BPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-  
(Sandeep Kumar Soniyal (JRF),  
Diksha Shukla (JRF))

Authorized by  
YOGENDRA  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

Digitally signed by  
YOGENDRA KUMAR DWIVEDI  
DN: cn=SA, o=UPPCB, ou=UPPCB, email=sa@uppcb.org, c=IN

अशुतोष पाण्डेय  
 पर्यावरण अभियन्ता

AMIT  
MISHRA  
Regional Officer

Digitally signed by  
AMIT MISHRA

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**210**  
**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 27215631/Kanpur Nagar/2024

Date: 19/07/2024

- 1- Name of Industry: JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED, Plot 2A, Site-2B, Panki Industrial Area, Udyognagar, KANPUR NAGAR, 208022
- 2- Address of Industry: Plot 2A, Site-2B, Panki Industrial Area, Udyognagar, KANPUR NAGAR, 208022
- 3- District: Kanpur nagar
- 4- Description about sampling point: Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Er. Ashutosh Panday EE, Bharat Shukla JRF & Aishwary Shukla FA
- 7- Colour and Odour: Colourless odourless
- 8- Quantity and Packing: 1 ltr Plastic & Glass
- 9- Date of Sample Collection: 11/07/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 11/07/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.08	5.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	176	200	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	2.89	-	0.1-1000mg/l
Copper, APHA 24th Ed. 3111-B: 2023	mg/l	2.18	-	0.01-1000mg/l
Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	0.29	-	0.01-1000mg/l
Lead, APHA 24th Ed 2024 3111-B: 2023	mg/l	0.08	-	0.02-1000mg/l
Nickel, APHA 24th Ed. 3111-B: 2023	mg/l	2.24	-	0.02-1000 mg/l
Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	7.14	-	0.01-1000mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	120	100	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	290	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

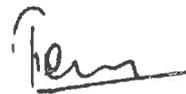
\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-  
[Sandeep Kumar Soniyal (JRF), Ruchi  
Srivastava (JRF)]

Authorized by  
YOGENDRA  
KUMAR  
DWIVEDI  
Yogendra Kr Dwivedi (SA)

  
आशुतोष पाण्डेय  
पर्यावरण अभियंता

Digitally  
Signed by  
AMIT MISHRA  
Regional Officer

By e-mail on 2<sup>nd</sup> Dec and by hand on 4<sup>th</sup> Dec 2024

Date: December 02, 2024

Reference: JMC IPL/EHS/24-25/DEC-01

To  
**The Chief Environmental Officer, Circle 2**  
Uttar Pradesh Pollution Control Board  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010

**Subject: Letter dated 28 November 2024 vide Reference No.: H20239/सी-2/जल-484/का.ब. नोटिस/24 issued by UPPCB, Lucknow Office to Johnson Matthey Chemicals India Private Limited**

Dear Sir

Thank you for meeting with us on 29 November 2024 and handing over the Letter - Show Cause Notice dated 28 November 2022 (Reference No.: H20239/सी-2/जल-484/का.ब. नोटिस/24), issued by the Chief Environmental Officer, Circle 2, UPPCB, Lucknow Office to Johnson Matthey Chemicals India Private Limited on 29/11/2023.

After carefully going through the Letter, we have not received it via email or post. Subsequently, on 30 November 2024, we received a copy of the same letter from the Regional Office, Kanpur. However, the Inspection Report mentioned in the annexure and the analysis report mentioned in the Letter for exceeded parameters, as referred into the Letter, are yet to be received.

We kindly request you share the complete letter along with the annexures and the analysis report at your earliest convenience. Please send them via email or post to the communication details provided below. Receiving these documents promptly will enable us to submit our response within the stipulated timeframe of 15 days, by 13 December 2024.

Communication details for correspondence (email and postal) -

Email: [ehscompliances.panki@matthey.com](mailto:ehscompliances.panki@matthey.com), [neha.bhandari@matthey.com](mailto:neha.bhandari@matthey.com), [vishal.satghare@matthey.com](mailto:vishal.satghare@matthey.com) /

Phone: Neha Bhandari -7518202012 / Kaushalesh Dubey - 7317000631

Postal address: Johnson Matthey Chemicals India Private Limited

Plot 2A, Site 2B, Panki Industrial Area

PO Udyog Nagar, Kanpur 208022

Uttar Pradesh, India

We sincerely hope you will consider our request to provide the complete letter, including the Inspection Report and Analysis Report, via email at the earliest so that we can ensure a timely response by 13 December 2024.

Thanking you.

Yours Sincerely,

*NEHA*  
*04/12/24*  
*NeHa*  
Neha Bhandari, EHS Manager  
Johnson Matthey Chemicals India Pvt Ltd.

✓ CC: The Regional Office, Uttar Pradesh Pollution Control Board, Panki, Kanpur



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Recd  
16/12/24  
Johnson Matthey  
Inspiring science, enhancing life

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Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India  
T +91 0512 2692413  
F +91 0512 2691277

**BY HAND DELIVERY AND EMAIL**

**Date:** December 13, 2024

**Reference:** JMC IPL/EHS/24-25/DEC-03

To  
**The Chief Environmental Officer, Circle 2**  
Uttar Pradesh Pollution Control Board  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010

**Kind Attention:** Shri Atulesh Yadav

**Subject:** Response to Show Cause Notice dated 28 November 2024, reference no.H20239/सी-2/जल-484/का.ब. नोटिस/24 issued to Johnson Matthey Chemicals India Private Limited under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974

Dear Sir

1. We, Johnson Matthey Chemicals India Private Limited (**Company**) are in receipt of the Show Cause Notice dated 28 November 2024, reference no. H20239/सी-2/जल-484/का.ब. नोटिस/24 (**Notice**) issued by the Chief Environmental Officer (Circle-2), Uttar Pradesh Pollution Control Board (**UPPCB**), Lucknow/ your good offices on 28.11.2024 under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 (**Water Act**) with respect to the manufacturing facility located at Plot No. 2A, Site- 2B, Panki Industrial Area, Kanpur.
2. By way of the Notice, your good office has put the Company to notice of the following purported environmental infractions identified in the inspection of the manufacturing facility, conducted on 11.07.2024:
  - (a) Civil mechanical construction work for installation of a Multi-Effect Evaporator (**MEE**) System and expansion, without prior permission/ consent;
  - (b) Online Continuous Monitoring System (**OCMS**) installed at the outlet of the Effluent Treatment Plant (**ETP**) has been tampered with, and the Biological Oxygen Demand (**BOD**) sensor reflected values of negative 6;
  - (c) Treated wastewater from the ETP does not conform to the prescribed standards;
  - (d) ETP discharge is flowing into the Sewage Treatment Plant (**STP**);
  - (e) Housekeeping of the hazardous waste generated from the STP and ETP was not satisfactory and appropriate storage and handling facilities have not been made for the hazardous waste.
3. At the outset, we humbly submit that the contents of the Notice do not reflect a true picture of the Company's operations. We wish to inform your good offices that, as a responsible corporate citizen, the Company is committed to and focused on developing environment-friendly processes and is entirely compliant with the law. It is noteworthy that being a compliant entity, the Company has placed various checks and balances in place to ensure that all the terms stipulated in the Consolidated Consent and Authorisation dated 22.07.2022 (**CCA**) are complied with and no environmental laws/standards are breached. This is also reflected in the periodic compliance reports filed by us with your good offices. A copy of the latest quarterly compliance report for the period of July 2024 to September 2024, as submitted to your good office is annexed herewith and marked as **Annexure-1**.
4. Further, at the time of the inspection on 11.07.2024, between 15:45 hrs to 17:00 hrs, the Company representative present at the site had furnished to the UPPCB representative, all available information as well as the guidance received from the regional and the head offices of the UPPCB. Immediately on the day following the inspection, by way of an email dated 12.07.2024, the Company furnished detailed responses to the officials' queries, along with copies of all relevant documents/correspondence/pictures, including the Company's communication history with regional and head offices of the UPPCB. By way of the email, the Company had addressed all the purported environmental infractions highlighted by way of the Notice. In view of such consistent communication between the offices of the Company and the UPPCB, the Company respectfully submits that the Company has always acted in good faith, in accordance with the guidance given to the Company by the UPPCB, and has extended its full cooperation at every opportunity. The Company remains committed to extend the same in the future.

A copy of the email dated 12.07.2024 along with all enclosures is annexed herewith and marked as **Annexure-2**.

5. With respect to the specific purported environmental infractions highlighted in the Notice, we wish to place on record our point-wise response as follows:

**(A) Civil mechanical construction work for installation of a Multi-Effect Evaporator (MEE) System and expansion, without prior permission/ consent**

At the outset, it is submitted that the Company was not undergoing any expansion at the time of the inspection of the manufacturing facility on 11.07.2024. It is further submitted that the Company had initiated civil and mechanical construction works for the installation of an MEE at the plant upon specific observations and instructions of the UPPCB. As explained in detail hereinbelow, from January 2023 till January 2024, the Company was constantly engaging with the UPPCB in respect of the said project. At all stages, the UPPCB was not only kept fully informed, but all progress was made on prior explicit communication with the UPPCB itself.

It is also pertinent to note that the Company had initiated works to explore the suitability of an MEE for its manufacturing facility on the specific instructions of the UPPCB, as highlighted *vide* a Show Cause Notice dated 09.11.2022, Reference No. 1129/J 14/22, which was received by the Company on 31.01.2023, whereby the Company was specifically called upon to explore such a system for its ETP effluent stream. Subsequent thereto, an elaborate chain of verbal and written correspondence was exchanged between the Company and the UPPCB in this regard.

Copies of the letters exchanged between the Company and the UPPCB have been annexed herewith and marked as **Annexure-2** for your kind perusal.

We invite your good offices to inspect and take note of the records of the meetings held between the representatives of our Company and the UPPCB in this regard, which would clearly show that the UPPCB was, at all times, duly informed and consulted and commenced construction activity only subsequent there to.

You may also take note that the Company is an environmentally conscious organization and in keeping with its commitment towards the preservation of the environment, has only operated in strict compliance with the consents and directions issued to it.

Further, in light of the objections taken by your good offices in this regard, the Company hereby confirms that the Company has submitted an application for Consent to Establish dated 13.12.2024 *vide* application number 29436335 to obtain necessary consents to establish and operate the MEE system.

**(B) Online Continuous Monitoring System (OCMS) attached to the outlet of the Effluent Treatment Plant (ETP) has been tampered with, and the Biological Oxygen Demand (BOD) sensor reflected values of negative 6**

It may kindly be noted that the Company has cross-checked OCMS readings for daily averages for the last six months, during which period, the daily average value has not been found to be negative. The Company has also cross-checked both hourly averages and 2-minute real-time data of the OCMS to identify and mitigate the technical issue that led to the deviation highlighted in the Notice. As per the investigation undertaken by the Company, between 13:46 hrs to 16:46 hrs, on 11.07.2024, the value deviated towards the negative side from 0 to -0.7 mg/L. The Company humbly submits that the BOD sensor works on the UV-visible absorption spectroscopy technique. Thus, due to obstruction by any foreign particle or scaling on the sensor, the sensor may show deviations from its actual value towards zero or slightly towards the negative scale. Upon cleaning, the sensor immediately reflected correct values post 16:46 hrs. As a responsible corporate citizen, the Company, immediately on the next day of the inspection, i.e., 12.07.2024, called the original equipment manufacturer (OEM) and commissioned sensor cleaning and re-calibration of the sensor to address this technical error. Therefore, the incident of negative values cannot be associated with tampering. The ethical standards upheld by the Company in conducting its operations strictly prohibit any such malpractice, and the Company adheres to them unwaveringly. The Company submits that it has, in its history of operations, never encountered any instance of tampering with the OCMS or its readings, nor will it ever encounter such an instance and neither it nor its personnel have any malicious intent in this regard.

A copy of the OCMS reports is annexed herewith as **Annexure-3** depicting zero deviations in daily averages, 2-min real time data reflecting minor deviations, and the corrected values post cleaning on the day of visit.



Your good offices would appreciate that at any instance of deviation being reflected on the BOD sensor, the Company immediately takes steps for cleaning and if required, also undertakes recalibration of the sensor based on OEM recommendations, to ensure that the same is corrected in record time. The Company acknowledges that the accuracy of BOD sensors is a highly material factor in ensuring effective pollution control, and as a precautionary measure, the Company has increased the frequency of cleaning of the sensors, to once per week, to reduce instances of inaccuracies and ensure more reliability. We invite your good offices to further guide us in this regard.

**(C) Wastewater from the ETP does not conform to the prescribed standards**

At the outset, it is submitted that the Company is in strict compliance with all the conditions of its CCA.

This is substantiated by the test report of the counter samples of treated effluent taken by the Company from the ETP, at the time of the inspection, dated 11.07.2024, which clearly demonstrates that all the parameters of the ETP-treated wastewater are well within the limits prescribed in the CCA.

Being an inorganic chemical industry, it is technically not possible to cross the prescribed standards for BOD and COD.

The Company also submits, for your due consideration, the analysis reports of ETP inlet and outlet prepared by M/s Ecomen Mining Private Limited (NABL accredited and recognized under Section 12(1) B of the Environment Protection Act, 1986, valid up to 20-05-2025), according to which, the Company has not exceeded any prescribed standard or failed to comply with the terms of the CCA granted to it. Copies of the analysis reports, including analysis of counter samples have been annexed as **Annexure-4**.

**(D) ETP discharge is flowing into the Sewage Treatment Plant**

It is respectfully submitted that the purported infraction under response appears to be the result of a misunderstanding of the plant layout by the inspecting officer, during their visit on 11.07.2024. It must be noted that the treatment for industrial effluent is done in the industrial ETP, and the sewage treatment happens in the STP. Both the treatment plants are independent and there is no interconnection between the ETP and STP. This is adequately demonstrated by the plant process flow block diagram and relevant photographs, annexed herewith as **Annexure-5**. Post-treatment, the treated wastewater from the ETP and treated wastewater from STP is collected in an RCC tank through two overhead independent pipelines.

**(E) Housekeeping of the hazardous waste generated from the ETP and STP was not satisfactory and appropriate storage and handling facilities have not been made for the hazardous waste**

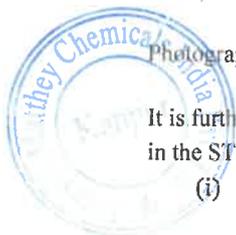
At the outset, it is submitted that STP, being a biological process, by nature, generates non-hazardous waste, whereas ETP effluent sludge, which is generated through chemical treatment, contains hazardous waste.

With respect to the effluent generated from the ETP, to ensure the proper handling and storage of hazardous waste generated by the Company, it is submitted that the Company stores the solid hazardous waste generated in HDPE bags as a primary containment measure, which are then kept in metal drums to provide secondary containment. Such drums containing hazardous waste are stored by the Company in the designated hazardous waste storage room, in strict compliance with the conditions of the CCA in respect thereof.

Photographs of this arrangement have been annexed herewith and marked as **Annexure-6**.

It is further submitted, that the Company has already taken the following measures to improve the housekeeping in the STP and the ETP area, pursuant to the inspection dated 11.07.2024-

- (i) The Company has put up physical displays of the Standard Operation Procedure, "Do's and Don'ts, in English and the local language in a clear and promiscuous manner, for all the Operators and housekeeping staff at the manufacturing facility of the Company. This has been done to ensure that





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- the sludge drying bed operations are managed with proper housekeeping. Photographs of this arrangement are annexed and marked as **Annexure-7**.
- (ii) The Company has also reinforced the RCC bund with chemical-proof brick lining in the FTP area. Photographs of these measures are annexed herewith and marked as **Annexure-8**.
  - (iii) The Company has placed dripping trays under the drums used by the Company for storing any liquid hazardous waste generated from the Company's manufacturing facility, i.e., used oil, as a secondary containment measure. Photographs of these measures are annexed herewith and marked as **Annexure-9**.

As stated above, the Company humbly submits that it strictly ensures that appropriate checks and balances are in place to ensure that all terms and conditions of the CCA granted to it are strictly complied with and no environmental norms or standards are breached, especially in respect of collection, handling and disposal of hazardous wastes generated by it through its operations.

6. We further submit, that during a recent visit by the Company's representatives to your good offices on 10.12.2024 we have been guided to submit an application for consent to establish and operate the MEE system.  
  
Pursuant thereto, we have submitted, for your due consideration, an application for consent, along with necessary documentation regarding the installation and operation of the MEE system, on 13.12.2024, annexed herewith and marked as **Annexure-10**.
7. The aforementioned specific responses distinctly highlight the necessary pre-emptive and corrective actions taken by the Company. As such, the proceedings under the Notice deserve to be closed, and accordingly, we request your good offices to kindly revoke the Notice.
8. We hereby reserve our right to file further responses, if required, and request that a personal hearing be granted to the Company.
9. We shall remain available should your good office require any assistance and/or further information in this regard and answer any queries that your good self may have.
10. This response is being issued without prejudice to all our legal rights, remedies and contentions, all of which are hereby expressly reserved.

We sincerely thank you for your kind consideration.

Enclosures: As above

Thanking you.

Yours Sincerely,

*Neha*

Neha Bhandari  
EHS Manager, Johnson Matthey Chemicals India Private Limited



CC:

1. The DM, Kanpur

2. The Regional Office, Uttar Pradesh Pollution Control Board



**List of Annexures:**

<b>Annexure</b>	<b>Description</b>
Annexure-1	Latest copy of Quarterly compliance report, for the period of July 2024 to September 2024 submitted to Regional Office, Kanpur
Annexure-2	Copy of e-mail dated 12.07.2024, submitted post visit of 11.07.2024 to the Regional Office Kanpur along with the summarization of correspondences with your good offices related to MEE, Evaporation system
Annexure-3	OCMS Daily Average from 01.04.2024 to 08.12.2024 showing no negative deviations in BOD and 2-minute real time data showing deviations from 0 to -0.7 between 13:46 hrs to 16:46 hrs, and further corrected values after cleaning of sensor probe on 11.07.2024
Annexure-4	Counter sample analysis report of sample collected on 11.07.2024 during the inspection visit and quarterly sample analysis for ETP Inlet, ETP Outlet and combined ETP-STP stream depicting full compliance with the standards outlined in CCA
Annexure-5	Photograph of ETP and STP along with the separate discharge line of ETP and STP outlet going to the common RCC tank and Process Flow Block Diagram of ETP and STP
Annexure-6	Photographs of housekeeping arrangements depicting safe storage and handling of hazardous waste, including handling of ETP Sludge
Annexure-7	Photographs of Do's and Don'ts for housekeeping in STP sludge drying bed area
Annexure-8	Photographs of RCC bund with chemical-proof brick lining in the ETP area
Annexure-9	Photographs of dripping tray arrangements for secondary containment of liquid hazardous waste in hazardous waste storage room
Annexure 10	Copy of Consent to Establish Application





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Johnson Matthey  
Inspiring science. enhancing life

O/C

Annexure-1

Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India

T +91 0512 2692413  
F +91 0512 2691277

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Date: OCT 24, 2024

Reference: JMC IPL/EHS/24-25/OCT 03

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject: Submission of quarterly compliance report of CCA conditions (July'24-Sep'24).**

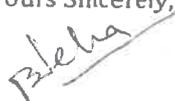
Dear Sir,

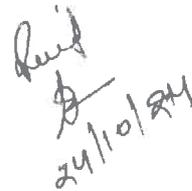
Please find enclosed quarterly compliance report of conditions prescribed in combined consent authorization for your reference and record.

Hope you find this in order.

Thanking you,

Yours Sincerely,

  
Neha Bhandari  
EHS Manager  
Johnson Matthey Chemicals India Private Limited

  
24/10/24

Enclosed:

1. CCA compliance report with Annexures



## Consolidated Consent and Authorization Conditions Conformance

Sr. No.	Condition Statement	Compliance Status															
1	This CCA JOHNSON MATTHEY CHEMICALS INDIA PVT LTD granted for the period from 07/02/2022 to 31/12/2026 and valid for manufacturing of following products with Capital Investment/Net Assets Values 32897.00 Lakhs.	Complied. We are ensuring that monthly production of products mentioned in the CCA shall not be exceeded as per permitted quantity.															
2 (i)	Specific Conditions under Water Act: - The daily quantity of effluent discharge (KLD) :- <table border="1"> <thead> <tr> <th>Kind of Effluent</th> <th>Quantity (KLD)</th> <th>Treatment facility and discharge point</th> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>ZLD (25 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)</td> <td>STP</td> </tr> <tr> <td>Industrial</td> <td>ZLD (70 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)</td> <td>ETP</td> </tr> </tbody> </table>	Kind of Effluent	Quantity (KLD)	Treatment facility and discharge point	Domestic	ZLD (25 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)	STP	Industrial	ZLD (70 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)	ETP	Complied.  STP and ETP of adequate capacity are provided for treating domestic and industrial wastewater, respectively. The treated wastewater of STP and ETP is used for gardening purpose only.						
Kind of Effluent	Quantity (KLD)	Treatment facility and discharge point															
Domestic	ZLD (25 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)	STP															
Industrial	ZLD (70 KLD treated effluent shall be reused in irrigation, water sprinkling for dust suppression etc.)	ETP															
2 (ii)	Trade Effluent Treatment and Disposal: - The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality. In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.	Complied. Effluent Treatment Plant is having primary - physico-chemical treatment and is operated for treating the industrial effluent.  All the effluent generating plant will be stoped if ETP stop functioning due to any reason. The Board will also be intimated immediately by fax/phone/email, if ETP stop functioning.															
3 (iii)	The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time: - <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Parameters</th> <th>Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>COD</td> <td>250 mg/l</td> </tr> <tr> <td>2</td> <td>BOD</td> <td>30 mg/l</td> </tr> <tr> <td>3</td> <td>TSS</td> <td>100 mg/l</td> </tr> <tr> <td>4</td> <td>Oil and Grease</td> <td>10 mg/l</td> </tr> </tbody> </table>	Sr. No.	Parameters	Standards	1	COD	250 mg/l	2	BOD	30 mg/l	3	TSS	100 mg/l	4	Oil and Grease	10 mg/l	Complied.  The treated effluent is being is used for gardening purpose only. The parameters of treated effluent are being maintained as prescribed in the CCA condition. Please refer to Annexure-1 for test report of treated effluent.
Sr. No.	Parameters	Standards															
1	COD	250 mg/l															
2	BOD	30 mg/l															
3	TSS	100 mg/l															
4	Oil and Grease	10 mg/l															
2 (iv)	Sewage Treatment and Disposal: - The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.	Complied. The STP is having Primary, Secondary and tertiary treatment to adequately treat the generated sewage.  In case of stoppage of functioning of STP production will be stopped and the Board will be intimated immediately by fax/phone/email for the same.															
2 (v)	The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards. <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Parameters</th> <th>Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>BOD</td> <td>30 mg/l</td> </tr> <tr> <td>2</td> <td>TSS</td> <td>100 mg/l</td> </tr> <tr> <td>3</td> <td>pH</td> <td>6.5-9.0</td> </tr> </tbody> </table>	Sr. No.	Parameters	Standards	1	BOD	30 mg/l	2	TSS	100 mg/l	3	pH	6.5-9.0	Complied. The treated sewage is being used for gardening purpose only. The parameters of treated sewage are being maintained as prescribed in the CCA condition.  Please refer to Annexure-2 for test report of treated sewage.			
Sr. No.	Parameters	Standards															
1	BOD	30 mg/l															
2	TSS	100 mg/l															
3	pH	6.5-9.0															
3 (i)	Conditions under Air Act:- The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards: Air Pollution Source Details	Complied. As prescribed, HSD and PNG are the fuels used for operating furnaces, boiler and DG set. Air pollution control equipment have been installed and are															

3	Wastes or residues containing oil (Sch-1, Cat-5.2)	Through TSDF	3.0	
4	Process wastes, residues and sludges (Sch-1, Cat-21.1)	Through TSDF	2.0	
5	Empty barrels/containers / liners contaminated with hazardous chemicals /wastes (Sch-1, Cat-33.1)	Through TSDF/ Authorized recyclers	29	
6	Contaminated cotton rags or other cleaning materials (Sch-1, Cat-33.2)	Through TSDF/ Authorized recyclers	9.5	
7	Chemical containing residue arising from decontamination (Sch-1, Cat-34.1)	Through TSDF	88	
8	Exhaust Air or Gas cleaning residue (Sch-1, Cat-35.1)	Through TSDF	3.0	
9	Spent ion exchange resin (Sch-1, Cat-35.2)	Through TSDF	1.0	
10	Chemical sludge from wastewater treatment (Sch-1, Cat-35.3)	Through TSDF	95	
11	Waste containing Copper	Through TSDF /Authorized recyclers	80	
12	Waste containing Nickel	Through TSDF/Authorized recyclers	90	
13	Waste containing Zinc	Through TSDF/Authorized recyclers	105	
4 (iii)	The authorization shall be in force for the financial year i.e. up to 31/12/2026.			Complied. Renewal of hazardous waste authorization shall be applied prior to end of its validity.
4 (iv)	The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.			Noted.
	<p>Terms and conditions of Hazardous Waste authorization: -</p> <p>(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.</p> <p>(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.</p> <p>(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.</p> <p>(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.</p> <p>(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.</p> <p>(vi) An application for the renewal of an authorization shall be made as laid down under these rules.</p> <p>(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.</p>			<p>(i) Complied and ongoing.</p> <p>(ii) Noted and complied.</p> <p>(iii) Complied. We do not sell, rent, lend or transfer hazardous waste. The transportation is ensured through the Board Authorized Transporter &amp; vehicle as well as recyclable waste is sold to the Board Authorized Recycler only as mentioned in the CCA condition No. 4(ii)</p> <p>(iv) Complied. There is no unauthorized changes in the personnel and equipment as mentioned in the application.</p> <p>(v) Complied. Prior approval will be sought from SPCB if any close down of the facility is planned.</p> <p>(vi) Complied. Renewal application shall be made for HW authorization prior to end of existing validity.</p> <p>(vii) Noted and Complied.</p>
5	This CCA is valid for the manufacturing of product as mentioned in serial no. 1 of this CCA order.			Complied. It is ensured that no other products are manufacturing in the premises other than mentioned in serial no. 1.
6	<p>Compulsory documents to be submitted by the Industry/Unit:-</p> <p>(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016- and Third-Party Audit Report.</p> <p>(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.</p>			(i) Complied. Annual return on form-4 and waste disposal manifest in form-10 are submitted timely to UPPCB.

	(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.	(ii) Complied. Environment statement in form-V is submitted timely to the UPPCB. Refer Annexure-5 Submission of Form-V. (iii) Complied. Quarterly compliance report of CCA - June, Sept, Dec and March are submitted, along with the photograph of ETP/APC/waste storage area. Please refer to Annexure-6 for photographs.
7	Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.	Noted and Complied. Renewal application for CCA will be made before 60 days of last validity.
8	Competent Authority reserves the right to change/modify/add any time any condition of this CCA	Noted and Complied.
9	Unit has to comply with the other general conditions as annexed herewith. Non-compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.	Complied. Unit is complying with all other general conditions prescribed in the CCA and provision of water act, air act and hazardous and other waste rule 2016.
10	In compliance to the G.O dated 1011/81-7-2021-09 (Writ)/2016 dt.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:- <a href="http://www.upecp.in/TrainingSession.aspx">http://www.upecp.in/TrainingSession.aspx</a> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of noncompliance of this direction, your consent shall be revoked by the Board.	Complied Miyawaki site has been established.
11	The industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months' time failing which CTO shall be revoked.	Complied. NOC for abstraction of ground water from UPGWD has been obtained and compliance report is submitted to UPGWD for the given conditions.
	<b>Specific Conditions</b>	
1	This consent of M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot-2A, Site-2B, Panki Industrial Area, Kanpur is valid for production of Nickel Base Catalyst, De-chlorinated product, Zinc Oxide Absorbent, Copper-Zinc Reduced Nickel Catalyst-1000 MT/Month using raw material Nickel, Nitric Acid, Zinc Oxide, Zinc Carbonate, Copper, Zinc-Aluminium, Nitrogen, Carbon Di Oxide, Hydrogen etc and production of Filler and Absorbent -15 MT/day using raw material as Calcined Alumina -3 MT/day and Copper Sulfide - 3.5 MT/day.	Complied. We are ensuring that monthly production of products mentioned in the CCA shall not be exceeded as per permitted quantity. Some correction is required in product and by-product category and quantity for which letter is submitted for the Board's kind consideration. The rewording & correction of typo-error is required in the product and by-product names and quantities for which a letter is submitted to the Board.
2	Industry shall establish Miyawaki forest as per the GO no. 1011/81-7-2021-09(rit)/2016 dated 13.10.2021 of Department of Environment, forest and climate change and shall submit Bank Guarantee of Rs 100000/- within a month along with the time bound proposal for proposed plantation. STP treated water shall be used for forestation.	Complied Miyawaki site has been established. Photographs attached as Annexure-7
3	Industry shall operate and maintain installed APCS effectively to achieve the emission standards as prescribed under Environment (Protection) Rules, 1986.	Complied. APCS installed for effective monitoring of emission parameter.
4	Industry shall submit the Stacks /Ambient Air quality monitoring reports of Board's Laboratory/NABL accredited Laboratory within 01 month and thereafter on quarterly basis to the Board.	Complied. Stack and ambient air quality monitoring is being carried out. Last test report of stack and ambient air quality monitoring reports are attached as Annexure-3 & Annexure-8.
5	Industry shall maintain Electro Magnetic Flow meter at Water source and ETP outlet along with connectivity to CPCB and UPPCB server. The logbook of mentioned Flow meters reading shall be maintained.	Complied. Electromagnetic flow meter installed at water source and ETP outlet with connectivity to CPCB and UPPCB server.
6	The industry shall treat industrial effluent through ETP in such manner, so	Complied.

	that it complies with the standards, prescribed under E(P) rules 1986. The treated effluent shall be 100% reused in irrigation, dust suppression etc within the industry premises.	Treated water of ETP is used for irrigation - internal gardening and green belt maintenance purpose only.
7	Industry shall treat domestic effluent through STP and treated effluent shall be reused in plantation and dust suppression etc. within the industry premises.	Complied. Treated water of STP is used for irrigation - internal gardening and green belt maintenance purpose only.
8	Industry shall not discharge any kind of effluent outside the industry premises and shall ensure ZLD.	Complied. Any kind of effluent is not discharged from the premises.
9	The industry shall operate and maintain Online Continuous Effluent Monitoring System effectively and ensure continuous connectivity to CPCB server. OCEMS facility shall also be calibrated from recognized agency on six monthly basis.	Complied. Online continuous effluent monitoring system installed and connectivity with CPCB server. OCEMS facility is calibrated in very six months.
10	Industry shall continuously operate and maintain Web camera installed at the outlet of ETP and its URL shall be provided to the Board within 01 month for surveillance.	Complied. Web camera is provided at outlet of ETP and URL is provided to board.
11	Industry shall obtain permission from CGWA for withdrawal of ground water and shall make arrangement for rainwater harvesting for recharging ground water as per guidelines of Ground Water Authority.	Complied. NOC from UPGWD has been obtained for ground water withdrawal. Work for rainwater harvesting pond is in progress.
12	Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.	Complied.
13	Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place.	Complied. Solid waste disposes in a manner that no water, air and soil pollution take place.
14	Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.	Complied. Green belt is maintained.
15	Industry shall take insurance under Public Liability Insurance Act, 1991 and copy of insurance premium should be submitted to the Board.	Complied. Company has public liability insurance policy under renewal. Refer the Annexure-9.
16	Industry shall submit the Onsite emergency plan approved by the competent authority.	Complied. The copy of onsite emergency plan is submitted to the Board. In case of any revision, a revised copy will be submitted to the Board along with the quarterly compliance report.
17	Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.	Complied. Environment statement is submitted as per the given timelines in the month of September every year.
18	Industry shall abide by directions given by Hon'ble Court, MoEF&CC, Central Pollution Control Board and UPPCB for protection and safeguard of environment from time to time.	Noted and complied.
19	Consent fees if revised, shall be payable by industry from the date of its applicability.	Noted and complied.
20	Industry shall comply with the relevant provisions of Environmental Laws.	Noted and complied.
21	If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.	Noted and complied.
22	The authorization under HoWM Rules 2016 is granted for generation, storage and disposal of hazardous waste Zinc containing sludge-10 TPA, Copper Containing Sludge-20 TPA and Other Waste Containing Sludge-5 TPA.	Quantities as mentioned in condition no. 4 (ii) are followed. For correcting the typographical error for this point no. 22, a letter is submitted to the Board for necessary corrections.
23	The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.	Complied. The wastes are collected in leak proof containers which can withstand the given physical and climatic conditions. The containers are duly marked with form-8 sticker. Storage area of hazardous waste is isolated, covered and marked with the identification board.

24	The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.	Complied. Adequate measures have been implemented to prevent air, water and ground water pollution. All necessary safety measures are followed in handling of wastes and the staff is trained for handling hazardous wastes.
25	An application for the renewal of an authorization shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorization shall not be allowed to operate. Hence in case you fail to apply for authorization, before its expiry or fail to comply with conditions of the earlier authorization issued to you, closure order shall be issued against your industry without any further notice.	Complied.  Renewal application for CCA shall be made before 60 days of last validity.
26	The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.	Complied and submitted timely.
27	In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.	Noted and complied. The UPPCB will be informed in case of occurrence of an accident with complete details.
28	The authorized person shall not receive, collect, or store any hazardous waste from any unauthorized occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorization of the Board.	Complied. We are not taking any hazardous waste for reprocessing within our premises. The recyclable hazardous waste is sold to only SPCB authorized hazardous waste recycler / re-processor after reviewing their CCA for the environmental compliance purpose.
29	It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization issued under the Rule - 7 of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.	Noted and complied.
30	You are directed to display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.	Complied. Environment board is provided outside the factory gate.
31	The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1, 2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.	Noted and complied.
32	You shall have the valid membership of any common TSDF for S.L.F. (M/S U.P. Waste Management Project, Kumbhi, Kanpur Dehat or M/s Bharat Oil and Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat permitted by U.P.P.C.B) and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only.	Complied. Yes, we have valid membership with M/S U.P. Waste Management Project, Kumbhi, Kanpur Dehat and M/s Bharat Oil and Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat permitted by U.P.P.C.B. Membership documents is attached for the reference in the Annexure-10.
33	Industry shall store the hazardous waste safely and send it to TSDF/incinerator within Ninety days.	Complied. Hazardous waste is stored safely and being disposed within 90 days of generation date.
	General Conditions: - The applicants shall get analyse the sample of effluent/emission/ hazardous wastes at least once in a three month from laboratory recognized by MoEF and shall report to the UPPCB.	Complied. Effluent/emission sample are analyzed from laboratory recognized by MoEF. The hazardous waste samples will be analyzed through recognized laboratory as and when, if any new category of hazardous waste will be generated.
1	The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.	Noted and complied. Currently there is no plan for any new out / altered outlet for discharge of

		effluent or emissions. However, any new outlet is required, prior consent will be opted from the Board for such arrangements.
2	Treated wastewater and domestic wastewater shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.	Complied. Discharge point of treated wastewater and domestic wastewater is jointly disposed at one disposal point. The measurement as agreed with Board was installed at treated wastewater point.
3	The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.	Compliance status of CCA condition is submitted on 15/09/2022.
4	The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof.	Complied. Good housekeeping is being ensured all the time.
5	The industry shall provide uninterrupted entry to the STPs/ETPs inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.	Complied. The uninterrupted entry to the STP / ETP inlet and outlet points, Air Pollution Control equipment and stack shall be made available for smooth sampling/monitoring of efficiency of pollution control measures.
6	The industry shall provide Inspection Book at the time of inspection to the Board's officials.	Complied. Inspection book is maintained and provided at the time of inspection of authority.
7	Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.	Complied. The Board and the concerned Offices will be informed if emission is exceeding permissible limit due to any unforeseen event and connected process shall be stopped with immediate effect.
8	The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.	Complied. Dedicated stack/chimney is provided.
9	In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.	Noted and if applicable will be complied.
10	The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point	Noted and complied. Renewal application for CCA shall be made before 60 days of last validity.
11	The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.	Noted and complied.
12	The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.	Complied. We will not sell, rent, lend or transfer any hazardous waste which is not mentioned in the Authorization and for all the hazardous waste as mentioned in the Authorization designated disposal path will be followed as mentioned in 4(ii)
13	Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.	Complied. There are no unauthorized changes in the personnel and equipment as mentioned in the application.
14	It is the duty of the authorized person to take prior permission of the Board to close down the facility.	Complied. Prior approval will be sought from the Board if any close down of the facility is planned.
15	The authorization is valid for temporary storage of Hazardous Waste within premises only.	Noted and complied. Hazardous waste is only temporarily stored within in the plant premises.
16	The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air	The display board of 6x4 feet is available at the main gate. Its

	emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises	conversion to digital board is in progress.
17	It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.	Complied. Prior approval will be sought from the Board if any shut down and cleanup activity is planned for the hazardous waste storage area.
18	The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.	Complied. Generation of hazardous waste is maintained in form-3 and annual return is submitted in form-4 before 30th of June.
19	In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.	Complied. All necessary precautions are adopted to ensure that soil, water, air will not be polluted with any hazardous waste.
20	Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.	Complied. Chemical and physical analysis of hazardous waste is carried out before disposing off by the Authorized TSDF facility, which is not shared with us. As and when any new category of waste, if introduced, we will carry out the analysis before disposal of the same.
21	Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.	Complied. The dried hazardous sludge is stored in HDPE lined metallic drum which does not react with the waste. This waste is disposed off to the TSDF site for secured landfill.
22	The storage area should be fenced properly and Sign/Notice Board indicating Danger and Hazardous shall be displayed at appropriate position both in Hindi and English.	Complied. Hazardous waste storage area is fenced properly and indicated with danger and hazardous.
23	The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.	Complied. Non-ferrous metal waste, used and spent oil waste stored in sealed in drums placed on impervious floor under covered shed.
24	In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.	Complied. All the Form-10 are periodically (once in quarter) submitted to the Board.





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E-mail : contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

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An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008535F
		Test Report No.	ECO/LAB/WW/0866/8535/09/2024
		Issue Date of Test Report	25.09.2024
Type of Sample	Waste Water		
Sample Registration No.	0866	Name of Location	ETP Outlet
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 50 %	Sample ID Code	ECO/LAB/8535/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023.2540D	5-5000	29.0	100.0
2.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023. 5520 A+D	5-600	BDL	10.0
3.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023. 5210 A+B	5-10000	8.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023. 5220 A+C	5-50000	32.0	250.0

## Note-

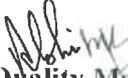
1. Test results relate to the items sampled & tested.
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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008538F
		Test Report No.	ECO/LAB/WW/0866/8538/09/2024
		Issue Date of Test Report	25.09.2024
Type of Sample	Waste Water		
Sample Registration No.	0866	Name of Location	STP Outlet
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 50 %	Sample ID Code	ECO/LAB/8538/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	pH	-	APHA, 24th Ed. 2023.4500 H A+B	2-12	7.94	6.5-9.0
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023.2540D	5-5000	10.0	100.0
3.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023. 5210 A+B	5-10000	7.0	30.0

Note-

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---End of Report---

Verified By

*Vikas Kumar*  
 Technical Manager  
 (Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
 Quality Manager  
 (Dr. Abhishek Kumar Singh)





**ECOMEN MINING PRIVATE LIMITED**  
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Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024  
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Annexure-3

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E-mail: [contactus@ecomen.in](mailto:contactus@ecomen.in), Website: [www.ecomen.in](http://www.ecomen.in), CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008512F
		Test Report No.	ECO/LAB/AS/0866/8512/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission		
Sample Registration No.	0866	Name of Location	DG Set No.1
Sampling Method	IS: 11255	DG Make/MFG Date	Cummins/08-2005
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	11.00 AM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54 %	Sampling Duration	30.0 min
Instrument Name & Lab ID	Stack Kit Flue Gas Analyzer	Sample ID Code	ECO/LAB/8512/09/2024
		ECO/AR/STACK/38 (Cal. Due on 29.05.2025)	

#### Stack Details

I) Above the Ground Level (m)	8.2	Ambient Temperature (°C)	30.00
II) Above the Platform (m)	3.5		
Material of Stack	MS	Stack Temperature (°C)	219.0
Stack Attached	DG Set No.1	Inside Diameter of Stack at sampling port (m)	0.15
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (M <sup>2</sup> )	0.018
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.26
Type of Fuel Used/Load	HSD/200KW	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	0.112
Fuel Consumption (L/hr.)	35.0	Pollution Control Unit	-

Sl. No.	Tests Conducted	Method	Pollutant Concentration in Gm/Kw-hr	Standards as per Consent (Gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-1)	0.093	0.2

#### Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager  
(Vikas Kumar)



Authorized By

Quality Manager  
(Dr. Abhishek Kumar Singh)  
ECOMEN MINING PVT. LTD.  
Second Floor Hall  
H.No. B-1/8  
Sector-H, Aliganj,  
Lko.-226 024



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 Phone No. : 0522 - 4079201/2746282

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Email: [contactus@ecomen.in](mailto:contactus@ecomen.in), Website: [www.ecomen.in](http://www.ecomen.in), CIN - U74210UP1989PTC010661, GSTIN : 09AAACE6076H1Z1

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**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008513F
		Test Report No.	ECO/LAB/AS/0866/8513/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission		
Sample Registration No.	0866	Name of Location	DG Set No.2
Sampling Method	IS: 11255	DG Make/MFG Date	Cummins/08-2005
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	10.30 AM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 + 2 °C	Sampling Duration	25.0 min
Instrument Name & Lab ID	Humidity: 54 %	Sample ID Code	ECO/LAB/8513/09/2024
	Stack Kit Flue Gas Analyzer	ECO/AR/STACK/38 (Cal. Due on 29.05.2025)	

**Stack Details**

I) Above the Ground Level(m)	8.2	Ambient Temperature (°C)	30.00
II) Above the Platform(m)	3.5	Stack Temperature (°C)	228.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (m)	0.15
Stack Attached	DG Set No.2	Cross Sectional Area of Stack (M <sup>2</sup> )	0.018
Capacity of DG Set	500 KVA	Velocity of Flue Gas (m/sec.)	15.55
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	0.169
Type of Fuel Used/Load	HSID/200KW	Pollution Control Unit	-
Fuel Consumption (L/hr.)	35.00		

Sl. No.	Tests Conducted	Method	Pollutant Concentration in Gm/Kw-hr	Standards as per Consent (Gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-1)	0.056	0.2

**Note:**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

*(Signature)*  
 Technical Manager  
 (Vikas Kumar)

Authorized By

*(Signature)*  
 Quality Manager  
 (Dr. Abhishek Kumar)





**ECOMEN MINING PRIVATE LIMITED**  
(Formerly known as Ecomen Laboratories Private Limited)

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Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



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**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008514F
		Test Report No.	ECO/LAB/AS/0866/8514/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission		
Sample Registration No.	0866	Name of Location	DG Set No.3
Sampling Method	IS: 11255	DG Make/MFG Date	Cummins/08-2005
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	11.15 AM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54 %	Sampling Duration	35.0 min
Instrument Name & Lab ID	Stack Kit Flue Gas Analyzer	Sample ID Code	ECO/LAB/8514/09/2024
		ECO/AR/STACK/38 (Cal. Due on 29.05.2025)	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	30.00
II) Above the Platform(m)	18.0	Stack Temperature (°C)	329.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (m)	0.70
Stack Attached	DG Set No.3	Cross Sectional Area of Stack (M <sup>2</sup> )	0.385
Capacity of DG Set	1250 KVA	Velocity of Flue Gas (m/sec.)	13.68
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	2.650
Type of Fuel Used/Load	HSD/550KW	Pollution Control Unit	-
Fuel Consumption (L/hr.)	70.0		

Sl. No.	Tests Conducted	Method	Pollutant Concentration in Gm/Kw-hr	Standards as per Consent (Gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-1)	0.178	0.2

**Note:**

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager  
(Vikas Kumar)



Authorized By

Quality Manager  
(Dr. Abhishek Kumar)  
Ecomen Mining Private Limited  
2nd Floor Hall  
H.No. B-1/8  
Sector-H, Aliganj,  
Lko.-226 024



### TEST REPORT

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	FORMAT NO. ECO/QS/FORMAT/I2
		Test Report No.	TC127512400008515F
		Issue Date of Test Report	ECO/LAB/AS/0866/8515/09/2024
Type of Sample	Stack Emission	Issue Date of Test Report	24.09.2024
Sample Registration No.	0866	Name of Location	DG Set No.4
Sampling Method	IS: 11255	DG Make/MFG Date	Cummins 08-2005
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	12.50 PM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54 %	Sampling Duration	34.0 min
Instrument Name & Lab ID	Stack Kit Flue Gas Analyzer	Sample ID Code	ECO/LAB/8515/09/2024
		ECO/AR/STACK/38 (Cal. Due on 29.05.2025)	

#### Stack Details

I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	30.00
II) Above the Platform(m)	18.0	Stack Temperature (°C)	318.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (m)	0.7
Stack Attached	DG Set No.4	Cross Sectional Area of Stack (M <sup>2</sup> )	0.385
Capacity of DG Set	1250 KVA	Velocity of Flue Gas (m/sec.)	13.53
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	2.670
Type of Fuel Used/Load	HSD/350KW	Pollution Control Unit	-
Fuel Consumption (L/hr.)	60.00		

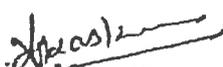
Sl. No.	Tests Conducted	Method	Pollutant Concentration in Gm/Kw-hr	Standards as per Consent (Gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-I)	0.170	0.2

#### Note:

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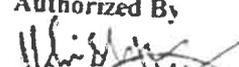
—End of Report—

Verified By

  
Technical Manager  
(Vikas Kumar)



Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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**ECOMEN MINING PRIVATE LIMITED**  
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E-mail: contactus@ecomen.in. Website www.ecomen.in. CIN - U74210UP1989PTC010601. GSTIN : 09AAACE6076H1Z1

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### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

<b>NAME &amp; ADDRESS OF CUSTOMER</b>	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008516F
		Test Report No.	ECO/LAB/AS/0866/8516/09/2024
		Issue Date of Test Report	24.09.2024
<b>Type of Sample</b>	Stack Emission		
<b>Sample Registration No.</b>	0866	<b>Name of Location</b>	DG Set No.5
<b>Sampling Method</b>	IS: 11255	<b>DG Make/MFG Date</b>	Cummins/02-2012
<b>Date of Sample Collection</b>	11.09.2024	<b>Sample Collected By</b>	EMPL Representative
<b>Date of Sample Received</b>	16.09.2024	<b>Time of Sample Collection</b>	12.45 PM
<b>Start Date of Analysis</b>	16.09.2024	<b>Time of Sample Received</b>	09.45 AM
<b>Weather Condition</b>	Sunny	<b>End Date of Analysis</b>	24.09.2024
<b>Environmental Condition</b>	Temperature: 25 ± 2 °C Humidity: 55%.	<b>Sampling Duration</b>	34.0 min
<b>Instrument Name &amp; Lab ID</b>	Stack Kit Flue Gas Analyzer	<b>Sample ID Code</b>	ECO/LAB/8516/09/2024
		<b>ECO/AR/STACK/38 (Cal. Due on 29.05.2025)</b>	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	31.00
II) Above the Platform(m)	18.0		
Material of Stack	MS	Stack Temperature (°C)	320.0
Stack Attached	DG Set No. 5	Inside Diameter of Stack at sampling port (m)	0.7
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (M <sup>2</sup> )	0.385
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.63
Type of Fuel Used/Load	HSD/250KW	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	2.690
Fuel Consumption (L/hr.)	170.0	Pollution Control Unit	-

Sl. No.	Tests Conducted	Method	Pollutant Concentration in (gm/Kw-hr)	Standards as per Consent (gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-1)	0.183	≤0.2

**Note:**  
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 3. The test samples will be disposed of after one Month from the date of issue of test report.  
 ---End of Report---

Verified By  
  
 Technical Manager  
 (Vikas Kumar)



Authorized By  
  
 Quality Manager  
 (Dr. Abhishek Singh)



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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



† An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008517F
		Test Report No.	ECO/LAB/AS/0866/8517/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission		
Sample Registration No.	0866	Name of Location	DG Set No.06
Sampling Method	IS: 11255	DG Make/MFG Date	Cummins/02-2012
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	03.30 PM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sampling Duration	35.0 min
Instrument Name & Lab ID	Stack Kit Flue Gas Analyzer	Sample ID Code	ECO/LAB/8517/09/2024
		ECO/AR/STACK/38 (Cal. Due on 29.05.2025)	-

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	31.00
II) Above the Platform(m)	18.0		
Material of Stack	MS	Stack Temperature (°C)	316.0
Stack Attached	DG Set No-06	Inside Diameter of Stack at sampling port (m)	0.7
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (M <sup>2</sup> )	0.385
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.28
Type of Fuel Used/Load	HSD/250KW	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	2.638
Fuel Consumption (L/hr.)	170.0	Pollution Control Unit	-

Sl. No.	Tests Conducted	Method	Pollutant Concentration in gm/Kw-hr	Standards as per Consent (gm/Kw-hr)
1.	Particulate Matter (PM)	IS:11255 (Part-1)	0.186	≤0.2

**Note:**

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3. The test samples will be disposed of after one Month from the date of issue of test report.

Verified By

*Vikas Kumar*  
 Technical Manager  
 (Vikas Kumar)

----End of Report----

Authorized By

*Abhishek Kumar Singh*  
 Quality Manager  
 (Dr. Abhishek Kumar Singh)  
 ECOMEN MINING PRIVATE LTD.  
 Lucknow, U.P.  
 Ph. No. 0522-4079201





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**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008510F
		Test Report No.	ECO/LAB/AS/0866/8510/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission	Name of Location	Boiler-1
Sample Registration No.	0866	Sample Collected By	EMPI Representative
Sampling Method	IS: 11255	Time of Sample Collection	10.36 AM
Date of Sample Collection	10.09.2024	Time of Sample Received	09.45 AM
Date of Sample Received	16.09.2024	End Date of Analysis	24.09.2024
Start Date of Analysis	16.09.2024	Sampling Duration	38.0 min
Weather Condition	Sunny	Sample ID Code	ECO/LAB/8510/09/2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Instrument Name & Lab ID	ECO/AR/STACK/40 (Cal. Due on 29.05.2025)
Instrument Name & Lab ID	Stack Kit Flue Gas Analyzer		

**Stack Details**

I) Above the Ground Level(m)	19.0	Ambient Temperature (°C)	31.00
II) Above the Platform(m)	11.6	Stack Temperature (°C)	141.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (m)	0.6
Stack Attached	Boiler - 1	Cross Sectional Area of Stack (M <sup>2</sup> )	0.2826
Capacity of Boiler	1.5 Ton/hr.	Velocity of Flue Gas (m/sec.)	8.55
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	1.774
Type of Fuel Used	PNG	Pollution Control Unit	-
Fuel Consumption (L/hr.)	-		

Sl. No.	Tests Conducted	Method	Pollutant Concentration in mg/Nm <sup>3</sup>	Standards as per Consent (mg/Nm <sup>3</sup> )
1.	Particulate Matter (PM)	IS:11255 (Part-1)	51.87	150

**Note:**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager  
(Vikas Kumar)

Authorized By

Quality Manager  
(Dr. Abhishek Kumar)

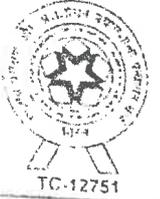




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ECOMEN MINING PRIVATE LIMITED  
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

TEST REPORT

NAME & ADDRESS OF CUSTOMER	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008511F
		Test Report No.	ECO/LAB/AS/0866/8511/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Stack Emission	Name of Location	Boiler -II (U.P. 6660)
Sample Registration No.	0866	Sample Collected By	EMPL Representative
Sampling Method	IS: 11255	Time of Sample Collection	02.55 PM
Date of Sample Collection	10.09.2024	Time of Sample Received	09.45 AM
Date of Sample Received	16.09.2024	End Date of Analysis	24.09.2024
Start Date of Analysis	16.09.2024	Sampling Duration	45.00 min
Weather Condition	Sunny	Sample ID Code	ECO/LAB/8511/09/2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54 %	Instrument Name & Lab ID	ECO/AR/STACK/38 (Due date of Cal:29.05.2025)
	Stack Kit Flue Gas Analyzer		

FORMAT NO. ECO/QS/FORMAT/12

Stack Details			
I) Above the Ground Level(m)	19.0	Ambient Temperature (°C)	32.00
II) Above the Platform(m)	11.6	Stack Temperature (°C)	145.0
Material of Stack	MS	Inside Diameter of Stack at sampling port (m)	0.6
Stack Attached	Boiler -II (U.P. 6660)	Cross Sectional Area of Stack (M <sup>2</sup> )	0.283
Capacity of Boiler	1.5 Ton/hr.	Velocity of Flue Gas (m/sec.)	8.65
Shape of Stack	Circular	Flow Rate of Flue Gas (Nm <sup>3</sup> /sec.)	1.786
Type of Fuel Used	PNG		

Sl. No.	Tests Conducted	Method	Pollutant Concentration in mg/Nm <sup>3</sup>	Standards as per Consent (mg/Nm <sup>3</sup> )
1.	Particulate Matter (PM)	IS:11255 (Part-1)	34.23	150

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager  
(Vikas Kumar)



Authorized By

Quality Manager  
(Dr. Abhishek Kumar Singh)



## ECOMEN MINING PVT. LTD

(Formerly known as Ecomen Laboratories Pvt. Ltd.)

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Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZJ



TC-12751

### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Kanpur, U.P.	ULR No.	TC127512400005288F
		Test Report No.	ECO/LAB/WW/0504/5288/03/2024
		Issue Date of Test Report	01.04.2024
Type of Sample	Waste Water		
Sample Registration No.	0504	Name of Location	ETP Outlet
Sampling Method	APHA	Sample Collected By	ELPI. Representative
Date of Sample Collection	21.03.2024	Time of Sample Collection	-
Date of Sample Received	22.03.2024	Time of Sample Received	10.30 AM
Start Date of Analysis	22.03.2024	End Date of Analysis	01.04.2024
Laboratory Environmental Condition	Temperature: 27 ± 2 °C	Sample Quantity	As per Requirement
	Humidity: 52 %	Sample ID Code	ECO/LAB/5288/03/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	12.0	100.0
2.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023, 5210 A+B	5-10000	6.5	30.0
3.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	48.0	250.0
4.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BDL	10.0

**Statement of Conformity:** The above tested parameters confirm as per CCA limits.

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. BDL.- Below Detection Limit

---End of Report---

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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E-mail: [contactus@ecomen.in](mailto:contactus@ecomen.in), Website: [www.ecomen.in](http://www.ecomen.in), CIN - U74210UP1900PTC010601, GSTIN : 09AAACE6076H1Z1



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**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/13

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008523-25F
		Test Report No.	ECO/LAB/AN/0866/8523-25/09/24
		Issue Date of Test Report	24.09.2024
Type of Sample	Noise Sample		
Sample Registration No.	0866	Name of Location	-
Sampling Method	IS 9989:1981:2008	Sample Collected By	EMPL Representative
Date of Sample Collection	09.09.2024 to 13.09.2024	Time of Sample Collection	10.35 AM
Date of Sample Received	16.09.2024	Time of Sample Received	09.45 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	24.09.2024
Weather Condition	Sunny	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8523-25/09/2024
	Humidity: 54 %		
Instrument used and Cal. status	SLM Envirotech [Cal. Due on : ECO/AR/SLM/01 :29.05.2025]		

Sl. No.	Locations	Day Time			Night Time	
		Date	Time	Leq Value in dB(A)	Time	Leq Value in dB(A)
1.	Near Gate No. 2	09.09.2024	06.20 AM-9.36 PM	65.14	10.05 PM - 5.35 AM	53.67
2.	Near Project Office	10.09.2024	06.38 AM-10.35 PM	67.34	10.34 PM - 6.15 AM	49.13
3.	Near ETP Plant	11.09.2024	06.40 AM- 10.30 PM	73.11	10.40 PM - 5.50 AM	61.44

Statement of Conformity: Noise Level is meeting requirements as per CPCB Guidelines.

**Noise (Ambient Standard)**

Area Code	Category of area	Limit in dB (A) Leq	
A	Industrial Area	Day Time 75	Night Time 70

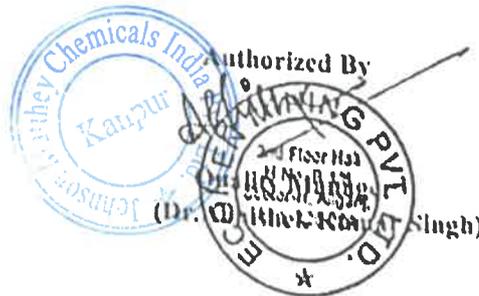
Note:

1. Day time is reckoned in between 6:00 AM and 10:00 PM.
2. Night time is reckoned in between 10:00 PM and 6:00 AM
3. Silence zone is defined as area up to 100m around such premises as hospitals, educational institutions & courts. The silence zones are to be declared by a competent authority.
4. Mixed categories of areas should be declared as one of the four above-mentioned categories by the competent authority and the corresponding standard shall apply

----End of Report----

Verified By

Technical Manager  
(Vikas Kumar)





Johnson Matthey <sup>237</sup>

Annexure 5  
Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India  
T +91 0512 2692413  
F +91 0512 2691277

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O/C

Date: September 30, 2024  
Reference: JMCIP/ EHS/24-25/SEP-01

To:  
The Regional Officer,  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

Subject: Submission of Annual Environmental Statement for the year 2023-24.

Dear Sir,

We would like to submit the annual environmental statement (Form-V) for the year 2023-24.

Hope you find this in order.

Thank you for your support.

Yours Sincerely,

Vishal Satghare  
Site Manager  
Johnson Matthey Chemicals India Private Limited, Panki



Hazardous Waste Area



ETP



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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1900PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

Table with 4 columns: NAME & ADDRESS OF CUSTOMER, M/s Johnson Matthey Chemicals India Pvt. Ltd., ULR No., Test Report No., Issue Date of Test Report, Type of Sample, Sample Registration No., Name of Location, Sampling Method, Date of Sample Collection, Time of Sample Collection, Date of Sample Received, Time of Sample Received, Start Date of Analysis, End Date of Analysis, Weather Condition, Environmental Condition, Details of Instrument used.

Table with 6 columns: Sl. No., Test Parameters, Protocol, Detection Range, Results, Limit as per National Ambient Air Quality Standards. Lists parameters like Particulate Matter, Sulphur Di-oxide, Nitrogen Di-oxide, Ammonia, Ozone, Lead, Arsenic, Nickel, Carbon mono-oxides.

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

- 1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Signature of Vikas Kumar, Technical Manager

Authorized By

Signature and circular stamp of Ecomen Mining Private Limited





**ECOMEN MINING PRIVATE LIMITED**  
(Formerly known as Ecomen Laboratories Private Limited) 37

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1909PTC010001, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

NAME & ADDRESS OF CUSTOMER:		M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site H B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)		Test Report No.	ECO/LAB/AA/0866/8477/09/2024
Type of Sample	Ambient Air Sample			Issue Date of Test Report	24.09.2024
Sample Registration No.	0866		Name of Location	Near Gate No.2	
Sampling Method	As per Reference Method		Sample Collected By	EMPL Representative	
Date of Sample Collection	09.09.2024		Time of Sample Collection	09.55 AM	
Date of Sample Received	16.09.2024		Time of Sample Received	09.45 AM	
Start Date of Analysis	16.09.2024		End Date of Analysis	24.09.2024	
Weather Condition	Sunny		Sampling Duration	24 Hrs.	
Environmental Condition	Temperature: 25 ± 2 °C		Sample ID Code	ECO/LAB/8477/09/2024	
	Humidity: 54 %				
Details of Instrument used	Instrument ID		Envirotech (ECO/AR/RDS/01 and ECO/AR/FDS/15)		
	Calibration due on		29.05.2025		

Sl. No.	Test Parameters	Protocol	Detection Range	Results	Limit as per National Ambient Air Quality Standards
1.	Benzene C <sub>6</sub> H <sub>6</sub> (µg/m <sup>3</sup> )	IS:5182(Part-11)	0.01-100	<0.01	05
2.	Benzylaminopurine BaP (ng/m <sup>3</sup> )	IS:5182(Part-12)	0.01-100	<0.01	01

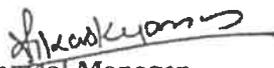
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
Second Floor Hall  
Sector H, Aliganj  
C.No. 226 024  
(Dr. Abhishek Kumar Singh)  
ECOMEN MINING PVT. LTD.  
★





### TEST REPORT

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECO/QS/FORMAT/10
M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)			TC127512400008479F
Type of Sample	Ambient Air Sample	Test Report No.	ECO/LAB/AA/0866/8479/09/2024
Sample Registration No.	0866	Issue Date of Test Report	24.09.2024
Sampling Method	As per Reference Method	Name of Location	Behind Lecture Theater
Date of Sample Collection	11.09.2024	Sample Collected By	EMPL Representative
Date of Sample Received	16.09.2024	Time of Sample Collection	10.15 AM
Start Date of Analysis	16.09.2024	Time of Sample Received	09.45 AM
Weather Condition	Sunny	End Date of Analysis	24.09.2024
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54 %	Sampling Duration	24 Hrs.
Details of Instrument used	Instrument ID	Sample ID Code	ECO/LAB/8479/09/2024
	Calibration due on	Envirotech (ECO/AR/RDS/02 and ECO/AR/FDS/13) 29.05.2025	

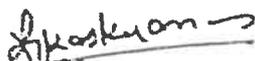
Sl. No.	Test Parameters	Protocol	Detection Range	Results	Limit as per National Ambient Air Quality Standards
1	Particulate Matter (PM <sub>10</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-23)	10-1000	65.23	100
2	Particulate Matter (PM <sub>2.5</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-24)	10-1000	31.24	60
3	Sulphur Di-oxide (SO <sub>2</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-2)	2-200	12.00	80
4	Nitrogen Di-oxide (NO <sub>2</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-6)	6-200	25.15	80
5	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	IS 5182:Part 25:2018	2-700	58.34	400
6	Ozone (O <sub>3</sub> ) µg/m <sup>3</sup>	IS 5182:Part 9:2019	2-200	14.45	180
7	Lead (Pb) µg/m <sup>3</sup>	IS 5182:Part 22:2019	1-100	<1.0	1.0
8	Arsenic (As) ng/m <sup>3</sup>	Lab SOP No.26	1-100	<1.0	06
9	Nickel (Ni) ng/m <sup>3</sup>	IS 5182:Part 26:2020	1-100	<1.0	20
10	Carbon mono-oxides (CO) mg/m <sup>3</sup>	IS:5182 (Part-10)	0.1-200	1.15	04

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.  
Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

—End of Report—

Verified By

  
Technical Manager  
(Vikas Kumar)



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 E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1009PTC010601, GSTIN : 09AAACE6076H1Z1

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An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	Test Report No.	ECO/LAB/AA/0866/8479/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Ambient Air Sample		
Sample Registration No.	0866	Name of Location	Behind Lecture Theater
Sampling Method	As per Reference Method	Sample Collected By	EMPL Representative
Date of Sample Collection	11.09.2024	Time of Sample Collection	10.15 AM
Date of Sample Received	16.09.2024	Time of Sample Received	09.45 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	24.09.2024
Weather Condition	Sunny	Sampling Duration	24 Hrs.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8479/09/2024
	Humidity: 54 %		
Details of Instrument used	Instrument ID	Envirotech (ECO/AR/RDS/02 and ECO/AR/FDS/13)	
	Calibration due on	29.05.2025	

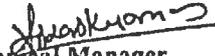
Sl. No.	Test Parameters	Protocol	Detection Range	Results	Limit as per National Ambient Air Quality Standards
1	Benzene C <sub>6</sub> H <sub>6</sub> (µg/m <sup>3</sup> )	IS:5182(Part-11)	0.01-100	<0.01	05
2	Benzylaminopurine BaP (ng/m <sup>3</sup> )	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.  
 Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

  
 Technical Manager  
 (Vikas Kumar)

Authorized By

  
 (Dr. Anil Singh)  






244

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**TEST REPORT**

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECO/QS/FORMAT/10
M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)		TC127512400008478F	ECO/LAB/AA/0866/8478/09/2024
Type of Sample		Issue Date of Test Report	24.09.2024
Sample Registration No. 0866		Name of Location	Near ETP Area
Sampling Method As per Reference Method		Sample Collected By	EMPL Representative
Date of Sample Collection 10.09.2024		Time of Sample Collection	11.05 AM
Date of Sample Received 16.09.2024		Time of Sample Received	09.45 AM
Start Date of Analysis 16.09.2024		End Date of Analysis	24.09.2024
Weather Condition Sunny		Sampling Duration	24 Hrs.
Environmental Condition		Sample ID Code	ECO/LAB/8478/09/2024
Temperature: 25 ± 2 °C		Details of Instrument used	
Humidity: 54 %			
Instrument ID		Envirotech (ECO/AR/RDS/01 and ECO/AR/FDS/15)	
Calibration due on		29.05.2025	

Sl. No.	Test Parameters	Protocol	Detection Range	Results	Limit as per National Ambient Air Quality Standards
1	Particulate Matter (PM <sub>10</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-23)	10-1000	67.35	100
2	Particulate Matter (PM <sub>2.5</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-24)	10-1000	30.90	60
3	Sulphur Di-oxide (SO <sub>2</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-2)	2-200	10.56	80
4	Nitrogen Di-oxide (NO <sub>2</sub> ) µg/m <sup>3</sup>	IS:5182 (Part-6)	6-200	21.16	80
5	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	IS 5182:Part 25:2018	2-700	83.67	400
6	Ozone (O <sub>3</sub> ) µg/m <sup>3</sup>	IS 5182:Part 9:2019	2-200	10.89	180
7	Lead (Pb) µg/m <sup>3</sup>	IS 5182:Part 22:2019	1-100	<1.0	1.0
8	Arsenic (As) ng/m <sup>3</sup>	Lab SOP No.26	1-100	<1.0	06
9	Nickel (Ni) ng/m <sup>3</sup>	IS 5182:Part26:2020	1-100	<1.0	20
10	Carbon mono-oxides (CO) mg/m <sup>3</sup>	IS:5182 (Part-10)	0.1-200	1.25	04

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

(Dr. A. J. Matthey)





**245**  
**ECOMEN MINING PRIVATE LIMITED**  
 (Formerly known as Ecomen Laboratories Private Limited)  
 Second Floor Hall, House No. B-1/0, Sector-II, Aliganj, Lucknow - 226 024  
 Phone No. : 0522 - 4070201/2740202

41

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1089PTCO10601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	Test Report No.	ECO/LAB/AA/0866/8478/09/2024
		Issue Date of Test Report	24.09.2024
Type of Sample	Ambient Air Sample		
Sample Registration No.	0866	Name of Location	Near ETP Area
Sampling Method	As per Reference Method	Sample Collected By	EMPL Representative
Date of Sample Collection	10.09.2024	Time of Sample Collection	11.05 AM
Date of Sample Received	16.09.2024	Time of Sample Received	09.45 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	24.09.2024
Weather Condition	Sunny	Sampling Duration	24 Hrs.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8478/09/2024
	Humidity: 54 %		
Details of Instrument used	Instrument ID	Envirotech (ECO/AR/RDS/01 and ECO/AR/FDS/15)	
	Calibration due on	29.05.2025	

Sl. No.	Test Parameters	Protocol	Detection Range	Results	Limit as per National Ambient Air Quality Standards
1	Benzene C <sub>6</sub> H <sub>6</sub> (µg/m <sup>3</sup> )	IS:5182(Part-11)	0.01-100	<0.01	05
2	Benzylaminopurine BaP (ng/m <sup>3</sup> )	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

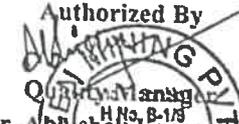
Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

—End of Report—

Verified By

*Vikas Kumar*  
 Technical Manager  
 (Vikas Kumar)

Authorized By  
  
 (Dr. Anshu Singh)  




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Print Close



**PUBLIC LIABILITY INSURANCE POLICY (UNDER PUBLIC LIABILITY ACT 1991)**  
**[UIN:IRDAN123CP0072V01201819]**  
 THIS IS CLAIMS MADE BASIS POLICY - READ IT CAREFULLY

<b>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.</b> ADDRESS: DELHI COMMERCIAL OFFICE Plot No 39, 2nd floor, Sanyak Tower, Pusa Road, Opposite to Pillar No 120, New Delhi - 110005, NEW DELHI G.P.O. CITY: CENTRAL DELHI STATE: DELHI GSTIN: 07AABCC6633K5ZH		GST Invoice No.:3120523253433 DATE: 04/07/2024 PAN: AABCC6633K SAC Code: 997139 SAC Description: Other non-life insurance services (excluding reinsurance services)
Policy Issuing Office : DELHI COMMERCIAL OFFICE	Broker / Agent : 200055052936	
Policy Number : 3120/00000327/000/04	Customer Code : 100744730482	

Name of Insured	JOHNSON MATTHEY CHEMICAL INDIA PVT LTD
Address of Insured	Plot No 6a, Midc Industrial Estate, Talaja B.O, Raigad (Mh) Maharashtra PIN-410208 GST No.: 27AABCJ1620M1ZN
Policy Period	From 01/07/2024 00:00 Hours to Midnight Hours 23:59 on 30/06/2025
Premium Receipt	1083895744, Date : 26/06/2024
Business/ Profession	Catalyst Manufacturing
Policy Basis	CLAIMS MADE BASIS
Limit of Indemnity	AOY INR 15,00,00,000.00 AOA INR 5,00,00,000.00
Risk Location	1. Risk Location (As Per List Attached)
Turnover	INR 8,20,00,00,000.00
Specific Terms and Conditions	-
Specific Exclusions	1. Specific matter pandemic /communicable disease related claims absolutely
Deductible	NIL
Jurisdiction	India
Territory	India
Retroactive Date	21-03-2013
Premium(Rs.)	INR 30,070.00
CGST (0%)	INR 0.00
SGST (0%)	INR 0.00
Kerala Cess (1%)(In Rs.)	INR 0.00
IGST (18%)	INR 5,413.00
Environment Relief Fund	INR 30,070.00
Amount Payable	INR 65,553.00

IN WITNESS WHEREOF, the Insurer has caused this Policy to be executed and attested

We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule and also as per Notification No. 13/2020-CT dated 21-03-2020. This policy schedule shall be in lieu of Tax Invoice and hence no separate GST invoice required in compliance with Rule 54(2) of CGST Rules, 2017.

Consolidated Stamp Duty Paid Vide G.O. Rt No.397, Commercial Taxes and Registration (I) Department, Tamil Nadu dated 24/05/2024

<b>Intermediary Name: MARSH INDIA INSURANCE BROKERS PVT. LTD</b>		<b>POSP Name:</b>
Code: 200030943577	Contact No: 9999999999	





उत्तर प्रदेश UTTAR PRADESH

FP 049934

## AGREEMENT *Renewal*

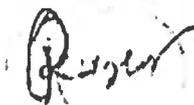
THIS AGREEMENT made on this 6<sup>th</sup> Day July 2020 between M/s Johnson Matthey Chemicals India Pvt. Ltd., a Company incorporated under companies act 2015, having its registered office at Plot No. 6 MIDC Industrial Estate, Talaja, Dist. Raigad, Maharashtra - 410208 and its Plant located at Plot 2A, Site II B, Panki Industrial Area Kanpur (U.P)-208022 (hereinafter called as "**FIRST PART**") which expression shall, unless repugnant to the context or meaning thereof, be deemed to mean and include its successors nominees and assigns of the First Part.

AND

M/s Bharat Oil and Waste Management Ltd (BOWML), a Company registered under the Companies Act 2015, having its registered office and corporate head office at 11, LGF, Community Center, East Of Kailash, New Delhi 110065 and its engineered common facility at Gata #672, Tahsil Akbarpur, Village Kumbhi, NH-2, Kanpur-Dehat, UP-209101, duly authorized by the Uttar Pradesh Pollution Control Board and having another Facility at Mauza Mukimpur, Roorkee-Laksar Road, Roorkee-247664, (Uttarakhand), duly authorized by the UEPPCB, Dehradun to treat, store and dispose of Hazardous Waste and/ or Bharat Oil Company (India) Registered (BOC) a partnership concern registered under the Partnership Act with its registered office at 169 Kailash Hills, New Delhi 110065, duly registered with Central Pollution Control Board, having its CIWTSDF at E-18, Site IV, Sahibabad Industrial Area, Ghaziabad, (UP), duly authorized by the UPPCB, under the Environment Protection Act 1986 (for short the 'Act') and the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 and / or the E-Waste (Management) Rules 2016 (for short 'The Rules') as amended from time to time, represented by its Director/Partner, as the case may be ( hereinafter called as "**SECOND PART** " which expression shall, unless repugnant to the context or meaning thereof, be deemed to mean and include its successors, nominees and assigns of the Second Part.

For Bharat Oil & Waste Management Ltd.

  
Director







उत्तर प्रदेश UTTAR PRADESH

FU 997362

SERVICE AGREEMENT

This Service Agreement ('Agreement') is made on 13<sup>th</sup> April 2022 at Kanpur Dehat, Uttar Pradesh, India and shall be effective retrospectively from 22-12-2021 (hereinafter referred as the "Effective Date") and will remain effective for 5 years therefrom.

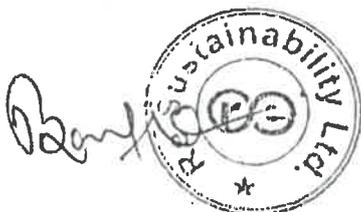
**BY AND BETWEEN**

M/s Uttar Pradesh Waste Management Project (A Division of RAMKY Enviro Engineers Ltd.) having UPPCB Consent for Establishment Order, Ref.: vide num.: - F01124/C-2/N.O.C./3337/06, dated 8<sup>th</sup> May, 2006 and Consent for operate number :- 881/C-2/Haz//596/2017, dated -5<sup>th</sup> June 2017 situated at Village - Kumbhi, Distt. - Kanpur ((Dehat), Uttar Pradesh - and having its Registered office at Ramky Towers, Grandiose, Anjaiah Nagar, Gachibowli, Hyderabad-32 (AP), (hereinafter referred to as "UPWMP / OPERATOR") and represented by its Authorized Signatory, of the **FIRST PART** (which expression include their successors and assigns, unless such inclusion is inconsistent with the context or meaning thereof)

**AND**

M/s. JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD. having their production units at Plot no: 2A, site II B, Panki Industrial Estate, Kanpur-208022, U.P. (Hereinafter referred to as ("GENERATOR") and represented by its Authorized Signatory, of the **SECOND PART** (which expression include their successors and assigns, unless such inclusion is inconsistent with the context or meaning thereof).

The UPWMP and GENERATOR hereinafter individually referred to as 'PARTY' and collectively as 'PARTIES'




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## Annexure-2

## Tabulated Summarization of progress and communications regarding MEE Evaporation System Project

Sr. No.	Date	Description
1.	February 2023 to May 2023	The company has explored various technologies and reliable vendors for various evaporation systems to adopt more environment friendly, safe, less carbon footprint advanced dual mode of Mechanical vapor re-compression evaporation (MVRE) and MEE Vs conventional high temperature MEE
2.	June 2023	The Company submitted letter for taking on-site pilot plant trials of two types of evaporators to establish reliable and safe operations to treat the process wastewater having sodium nitrate as key chemical impurities and avoid its crystallization during evaporation leading to frequent failures of evaporation systems. The permission was accorded verbally by the Regional Office for the same.
3.	July 2023 to October 2024	Various hazard studies were carried out for safe operation of evaporation system and taking inputs from there identified vendor initiated the process designing and detailed engineering of the state-of-art evaporation plant.  During this period the Company was constantly in touch with the Regional Office and had visited at least 5-6 times where they discussed about the progress with the Officers and also expressed interest on filing Consent to Establish at both Regional and Head Office and both the Offices guided verbally about non requirement of CTE / NOC
4.	16.11.2023 Ref. no. JMC IPL/EHS/23-24/NOV-01	As the Company was directed verbally for non-requirement of CTE, the Company submitted a Letter to UPPCB intimating to initiate construction of evaporation system along with relevant process details.  Upon reviewing the Letter by UPPCB Regional Office Officials the Company was asked to submit the design basis of the plant and the additional details.
5.	15.12.2023 Ref. no. JMC IPL/EHS/23-24/DEC-02	Letter issued by the Company furnishing additional information on the design basis of unit operations and process parameter details, pursuant to verbal instructions
6.	21.12.2023	Visited to Regional Office to follow up regarding the submission of letter dated 15.12.2023, where the Officials asked the Company to submit the DPR
7.	22.12.2023  Ref. No. JMC IPL/EHS/23-24/DEC-03	Letter issued by the Company submitting the detailed project report (DPR) for installation of the MEE, pursuant to instructions of the UPPCB, seeking final clearance from UPPCB before raising any structures at the site. Here, the Regional Office guided the Company to submit the DPR to UPPCB, Lucknow
8.	01.01.2024  Ref. No: JMC IPL/EHS/23-24/JAN-01	Letter issued by the Company duly notifying the UPPCB of commencement of works related to installation of the evaporation system, in accordance with the UPPCB's verbal confirmation of the installation, and advice that consent to establish would not be required for the same.  The Company also verbally affirmed that at this stage the CTE / NOC is not required, if the Company could explore the right vendor to sell the Solid generated from the evaporation system as by-product or if there is an increase in the Annual quantities of hazardous waste generation, they will approach the Board for CTE / NOC or Hazardous Waste Authorization amendment for the same.
9.	January 2024 to July 2024	The construction work for the Evaporation system was in progress. At the time of inspection visit of one the newly transferred Environment Engineer on 11 July 2024, concern was expressed about the ongoing construction of the Evaporation system, where JM representatives explained him verbally the entire progress and communication history and submitted the copies of correspondence with UPPCB, Kanpur and Lucknow in this regard by e-mail on 12 July 2024 over the e-mail address shared by him
10.	12.07.2024	E-mail sent to UPPCB Regional Office post inspection on 11.07.2024 to share the communications regarding MEE project, plant site photographs, and construction site photographs



**From:** Neha Bhandari  
**Sent:** 12 July 2024 15:49  
**To:** rokanpur@uppcb.in  
**Cc:** Vishal Satghare; Kaushalesh Dubey  
**Subject:** Photographs and Additional Information as discussed during site visit on 11.07.2024  
**Attachments:** 22.12.2023\_DPR Evaporation System.pdf; 15.12.2023\_Additional Information Evaporation System.pdf; 01.01.2024\_Evaporation System Installation.pdf; 16.11.23\_Evaporation System Installation.pdf; 1720696478642.jpg; 1720696478661.jpg; 1720696478706.jpg; 1720696478675.jpg; Detailed Project Report\_LTE.pdf; LTE Construction Site-1.jpg; LTE Construction Site-2.jpg

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Dear Sir,

Thank you for taking the time to visit Johnson Matthey Chemicals India Private Limited yesterday for the inspection. During the visit, we have gone through our production, utility areas, and the Evaporation System installation sites. Photographs of these areas, including the Plant-1 process effluent generation areas, utility chemicals usage list, and Low Temperature Evaporation (LTE) System site, were captured for your reference.

Regarding the Consent to Establish NOC for the LTE system, as discussed, As guided by the UPPCB Lucknow Office that our LTE project does not require a Consent to Establish NOC at this stage. This is because the installation of the evaporation system will not increase effluent generation or increase production quantities. Attached are the communications pertaining to this matter for your reference including DPR of the project.

Thank you once again for your valuable time and attention.

Thanking You.

Sincerely,

Neha Bhandari  
EHS Manager, Johnson Matthey Chemicals India Private Limited, Panki





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**Date:** January 1, 2024

**Reference:** JMC IPL/EHS/23-24/Jan-01

To  
**The Chief Environmental Officer, Circle-2**  
Uttar Pradesh Pollution Control Board  
Building No. T.C. – 12V, Vibhuti Khand,  
Gomti Nagar, Lucknow - 226010

**Subject: Evaporation System at Johnson Matthey Chemicals India Private Limited,  
Panki, Kanpur**

Dear Sir,

First of all, we are thankful for your time and guidance for our installation of Evaporation System at Johnson Matthey Chemicals India Private Limited, Panki, Kanpur.

As confirmed by you, the proposed effluent treatment upgradation project – Evaporation System is useful for the betterment of Water Conservation & Environmental Sustainability of the region and further as advised that the Consent to Establish is not required for the project at this stage accordingly, the work is in progress for the construction & installation of the Evaporation System at Johnson Matthey Chemicals India Private Limited's Panki premises.

As discussed, and confirmed by us, Johnson Matthey Chemicals India Private Limited, Panki, Kanpur will submit you the progress report on installation of the project.

Your cooperation will be highly appreciable in this regard.

Thanking you,

**For Johnson Matthey Chemicals India Private Limited**

  
Authorized Signatory

CC:

- The Member Secretary, Uttar Pradesh Pollution Control Board, Lucknow
- ✓ The Regional Officer, Uttar Pradesh Pollution Control Board, Kanpur





48

O/C

Date: December 25, 2023

Reference: JMC IPL/EHS/23-24/Dec-06

To:

Member Secretary,  
Uttar Pradesh Pollution Control Board  
T.C. - 12V, Vibhuti Khand, Gomti Nagar,  
Lucknow - 226010

**Subject: Submission of Detailed Project Report for Evaporation System for Process Effluent Stream of Johnson Matthey Chemicals India Private Limited**

Reference: UPPCB Letter (Ref. No. 1129/J-145/22 dated November 9, 2022), Our letter (Ref. No. JMC IPL/EHS/23-24/NOV-01, dated November 16, 2023) and out letter (Ref. No. JMC IPL/EHS/23-24/DEC-02 dated December 15, 2023)

Dear Sir,

This is in continuation to the observation shared with us vide UPPCB letter (Ref. No. 1129/J-145/22 dated November 9, 2022, for exploring the suitable evaporation system of our process effluent stream, and as a part of continual improvement and contribution to the water sustainability of the Region, we are scheduled to install a 72 KLD capacity evaporation system at our site for our process effluent stream.

Now we are ready with the detailed project report of evaporation system inclusive of design basis and detailed specification of proposed system which we would like to submit it for your kind review. Your review and guidance at this stage will help us to incorporate any improvements, if required, in the system. The proposed evaporation system project is neither for increasing any production capacities nor required any increase in fuel, water consumption and effluent generation at site.

We had also approached to the regional office Panki for their information and guidance in interest of industry and environment.

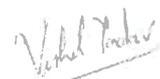
Your cooperation will be highly appreciable in this regard.

Thanking you,

Johnson Matthey Chemicals India Pvt Ltd.

  
Authorized Signatory





www.matthey.com

Head Office: Johnson Matthey Chemicals India Private Limited, Panki Works, Udyog Nagar, Kanpur 208022 India

डाक प्राप्ति रसीद  
प्राप्ति दिनांक: 26/12/2023  
प्राप्तकर्ता के हस्ताक्षर: .....  
उपरोक्त प्रदूषण नियंत्रण बोर्ड, लखनऊ





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Date: December 22, 2023

Reference: JMC IPL/EHS/23-24/DEC-03

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject: Submission of Detailed Project Report for Evaporation System for Process Effluent Stream of Johnson Matthey Chemicals India Private Limited**

Reference: UPPCB Letter (Ref. No. 1129/J-145/22 dated November 9, 2022), Our letter (Ref. No. JMC IPL/EHS/23-24/NOV-01, dated November 16, 2023) and Our letter (Ref. No. JMC IPL/EHS/23-24/DEC-02, dated December 15, 2023)

Dear Sir,

This is in continuation to the observation shared with us vide letter UPPCB Letter (Ref. No. 1129/J-145/22 dated November 9, 2022 for exploring the suitable evaporation system for our process effluent stream, and as a part of continual improvement & contribution to the Water Sustainability of the Region, we are scheduled to install a 72 KLD capacity evaporation system at our site for our process effluent stream.

Now we are ready with the detailed project report of the evaporation system inclusive of design basis and detailed specifications of the proposed system which we would like to submit it for your kind review. Your review and guidance at this stage will help us to incorporate any improvements, if required, in the system. The proposed evaporation system project is neither for increasing any production capacities nor requires any increase in fuel, water consumption or effluent generation at site.

As per our planning we were supposed to start the construction activity by 3<sup>rd</sup> week of November and seek your final clearance before raising any structures at site. Once the facility is up and ready, we will submit the updates to you before commissioning again.

Hope you find this in order, and at the earliest, we can go ahead with the project by incorporating your recommendations in this regard.

Thanking you,

**For Johnson Matthey Chemicals India Pvt Ltd.**

Vishal Satghare  
Site Manager





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Date: December 15, 2023  
Reference: JMC IPL/EHS/23-24/DEC-02

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject: Additional information on Evaporation System for Process Effluent Stream**  
Reference: Our letter (Ref. No. JMC IPL/EHS/23-24/NOV-01, dated November 16, 2023)

Dear Sir,

As discussed, we would like to submit the required additional information on design basis of evaporation system.

Hope you find this in order.

Thanking you,

Yours Sincerely,

**For Johnson Matthey Chemicals India Pvt Ltd.**

Vishal Satghare  
Site Manager

Recd  
Am 15/12/23

Annexure: Design basis of 72 KLD evaporation facility





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Inspiring science, enhancing life

51  
Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India

T +91 0512 2692413  
F +91 0512 2691277

**Date:** November 16, 2023

**Reference:** JMC IPL/EHS/23-24/NOV-01

**To:**  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject: Installation of Evaporation System for Process Effluent Stream**

Dear Sir,

We would like to install a new evaporation system of 72 KLD design capacity for evaporation of Process Effluent Stream which is currently naturally solar evaporated through lined lagoon. The proposed project is neither for increasing any production capacities nor requires any increase in fuel, water consumption or effluent generation. The system is designed and will be capable of running on both the modes either on Mechanical Vapor Recompression Evaporation (MVRE) System or Multiple Effect Evaporation (MEE) System followed by Agitated Thin Film Dryer (ATFD). We would like to start the civil construction work for the installation of the Evaporation System by 3<sup>rd</sup> week of November.

We here by submit the process details of the plant for your kind information. Once the facility up and ready we will submit the updates to you before commissioning again.

Hope you find this in order.

Thanking you,

Yours Sincerely,

*Neha*

Neha Bhandari  
Manager, EHS  
Johnson Matthey Chemicals India Pvt Ltd.



Annexure: Details of 72 KLD evaporation facility



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Date: Sept 12, 2023

Reference: JMCPII/EIS/22-23/REP-03

To  
The Chief Environmental Officer In-charge (Circle-2),  
Uttar Pradesh Pollution Control Board,  
T.C. - 12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010

**Subject: Permission for environmentally sound options for disposal of process wastewater collected in Solar Evaporation Pond**

**Reference: Our letter dated 09/06/2023 and letter of Regional Office, UPPCB, Kanpur Nagar (594/J-145/23 dated 16/08/2023)**

Dear Sir,

We write to seek your permission for exploring suitable options for disposal of process wastewater collected in solar evaporation pond. As advised by you, we have finalized our evaporation system for the process wastewater and shortly will approach you for the Consent to Establish of the same. Meanwhile, we would like to further explore suitable options available with third parties for environmentally sound disposal of available water in solar evaporation pond for safe treatment & disposal and timely decommissioning of solar evaporation ponds.

After following up with regional office for the same, recently we got to know that our request has been forwarded to your good self for your kind consideration.

The approval from you will expedite our efforts to decommission the evaporation ponds timely in environmentally sound manner.

Thanking you,

For Johnson Matthey Chemicals India Pvt Ltd.

Vishal Satghare  
Authorized Signatory

डाक प्राप्त रसीद  
प्राप्त दिनांक 13.09.2023  
प्राप्तकर्ता के नाम पर  
विक्रम कुमार





**Johnson Matthey**  
Inspiring science, enhancing life

Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India  
T +91 0512 2691901 to 904  
F +91 0512 2691277

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Date: June 20, 2023

Reference: JMCIPL/EHS/23-24/JUNE-02

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject :** Approval for on-site trial of Evaporation Systems for treating sodium nitrate containing process effluent stream  
**Reference No :** JMCIPL/EHS/23-24/MAY-02 dated May 31, 2023

Dear Sir,

This is with reference to our letter JMCIPL/EHS/23-24/MAY-02 submitted on May 31, 2023, seeking permission for trial of Low Temperature Evaporation system using mechanical vapor re-compression (MVR) technology to select the appropriate evaporation system of sodium nitrate containing process effluent stream which is currently been evaporated in lined lagoons within the premises. We have received both the trial units - 500 lit/hr, 2-stage evaporation system followed by Agitated Thin Film Dryer (ATFD) and 1000 lit/hr, single stage evaporation system at site and would like to start the trials.

The condensate generated through the evaporation will be recycled back into plant operations and reject generated in the process will be sent back to the lined lagoon along with existing stream going the lagoon. Once the ATFD trial is also started we will carry out the comprehensive analysis of the ATFD sludge and submit a report to you. Further we would explore the market potential for selling this sodium nitrate sludge and until that we will send this minor quantity of sludge to CHWTSDF site of Ramky or Bharat Oil in Kanpur through proper Form-3 and Form -10 for the disposal of sludge.

Hope you find this in order, and we can initiate the trials for the evaporation system for Lagoon water.

Thanking you.

For Johnson Matthey Chemicals India Pvt Ltd.

Vishal Satghare  
Site Manager

**Copy to:**

1. Chief Environment Officer (Circle-2), UP Pollution Control Board, Lucknow





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54  
Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India  
T +91 0512 2691901 to 904  
F +91 0512 2691277

Date: May 31, 2023

Reference: JMC IPL/EHS/23-24/MAY-02

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject : Approval for on-site trial of Evaporation Systems for treating sodium nitrate containing process effluent stream**

Dear Sir,

We would like to seek a permission from you for taking trials for two different models of Evaporation system to select the appropriate technology for mechanized evaporation of sodium nitrate containing process effluent stream which is currently been evaporated in lined lagoons within the premises.

**Trial Equipment - 1**

The trial using 500 lit/hr, 2-stage evaporation technology - stage 1: plate type falling film evaporator using mechanical vapor re-compression (MVR) technology, stage 2: forced circulation evaporation following mechanical vapor re-compression (MVR) technology followed by Agitated Thin Film Dryer (ATFD).

**Trial Equipment - 2**

The trial using 1000 lit/hr, single stage falling film plate type evaporator using mechanical vapor re-compression (MVR) technology.

The condensate generated through the evaporation will be utilized in gardening and the reject generated in the process will be sent back to the lined lagoon along with existing stream going the lagoon. Based on the success of trial we will finalize the evaporation system to handle this process generated stream.

Please grant us approval for the onsite trials of above two equipment. We remain at your disposal should you need further clarifications or information in this regard.

Thanking you,

**For Johnson Matthey Chemicals India Pvt Ltd.**

Vishal Satghare  
Authorized Signatory

Recd  
31/5/23  
क्षेत्रीय कार्यालय  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
कानपुर नगर

**Copy to:**

1. Chief Environment Officer (Circle-2), UP Pollution Control Board, Lucknow



Johnson Matthey Chemical India Pvt Ltd  
ETP\_Johnson Matthey Chemicals\_Kanpur

Annexure-3  
Zero deviations  
in daily average  
55

From: 2024-06-01 00:00:00 To: 2024-12-08 23:59:00

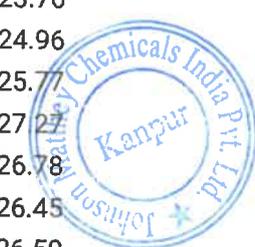
Timestamp	pH	BOD	COD	TSS
01-Jun-2024 00:00	7.36	6.58	48.03	15.01
02-Jun-2024 00:00	7.35	6.54	48.02	14.54
03-Jun-2024 00:00	7.32	6.63	48.07	17.78
04-Jun-2024 00:00	7.3	6.79	48.32	23.76
05-Jun-2024 00:00	7.37	7.21	49.02	20.08
06-Jun-2024 00:00	7.39	6.98	48.47	13.7
07-Jun-2024 00:00	7.4	6.94	48.34	13.81
08-Jun-2024 00:00	7.42	6.4	47.87	12.64
09-Jun-2024 00:00	7.28	7.04	48.41	28.74
10-Jun-2024 00:00	7.35	7.83	49.19	26.17
11-Jun-2024 00:00	7.27	7.81	49.2	26.44
12-Jun-2024 00:00	7.4	7.56	49.09	24.83
13-Jun-2024 00:00	7.37	7.21	48.88	21.03
14-Jun-2024 00:00	7.43	6.97	48.49	18.22
15-Jun-2024 00:00	7.59	6.48	47.83	7.84
16-Jun-2024 00:00	7.42	6.4	47.82	13.09
17-Jun-2024 00:00	7.35	6.3	47.82	17.65
18-Jun-2024 00:00	7.46	6.39	47.87	22.4
19-Jun-2024 00:00	7.49	6.37	47.82	13.95
20-Jun-2024 00:00	7.44	5.87	44.45	14.86
21-Jun-2024 00:00	7.52	4.9	30.6	14.84
22-Jun-2024 00:00	7.47	4.65	27.7	15.33
23-Jun-2024 00:00	7.49	3.93	28.81	20.08
24-Jun-2024 00:00	7.5	3.84	28.07	20.43
25-Jun-2024 00:00	7.49	3.79	27.9	20.84
26-Jun-2024 00:00	7.51	3.85	27.37	20.16
27-Jun-2024 00:00	7.45	3.93	26.86	19.46
28-Jun-2024 00:00	7.47	3.85	27.2	20.2
29-Jun-2024 00:00	7.41	4.96	23.84	9.97
30-Jun-2024 00:00	7.33	3.65	44.54	27.5
01-Jul-2024 00:00	7.32	3.64	46.11	24.75
02-Jul-2024 00:00	7.3	2.57	48.49	17.33
03-Jul-2024 00:00	7.26	1.92	37.26	15.35
04-Jul-2024 00:00	7.36	3	38.15	16.05
05-Jul-2024 00:00	7.32	3.01	38.11	16.02
06-Jul-2024 00:00	7.32	0.9	43.09	20.29
07-Jul-2024 00:00	7.32	0.6	43.82	20.87
08-Jul-2024 00:00	7.37	0.8	43.91	20.36
09-Jul-2024 00:00	7.31	0.83	44.41	19.77
10-Jul-2024 00:00	7.37	0.86	45.11	19.87
11-Jul-2024 00:00	7.4	0.94	45.39	19.48
12-Jul-2024 00:00	7.29	5.28	25.76	17.46

Reported via: <https://tpro.telsys.in> by user: Sribatsha.sahoo@matthey.com



Timestamp	pH	BOD	COD	TSS
13-Jul-2024 00:00	7.33	5.95	20.49	32.25
14-Jul-2024 00:00	7.39	5.65	19.92	32.12
15-Jul-2024 00:00	7.31	5.52	19.27	31.84
16-Jul-2024 00:00	7.41	5.53	19.06	31.7
17-Jul-2024 00:00	7.4	5.8	19.45	31.78
18-Jul-2024 00:00	7.49	6.68	21.21	32.19
19-Jul-2024 00:00	7.5	5.53	18.99	31.66
20-Jul-2024 00:00	7.45	5.51	18.65	31.54
21-Jul-2024 00:00	7.44	6.13	21.63	32.3
22-Jul-2024 00:00	7.46	6.33	22.61	32.81
23-Jul-2024 00:00	7.48	6.08	21.93	33.03
24-Jul-2024 00:00	7.53	6.61	22.79	33.24
25-Jul-2024 00:00	7.51	6.81	22.3	32.89
26-Jul-2024 00:00	7.37	8.23	25.98	28.44
27-Jul-2024 00:00	7.37	14.38	39.31	23.84
28-Jul-2024 00:00	7.45	18.91	44.04	26.67
29-Jul-2024 00:00	7.35	20.54	53.16	34.66
30-Jul-2024 00:00	7.45	14.07	40.93	25.34
31-Jul-2024 00:00	7.46	13.38	41.6	26.26
01-Aug-2024 00:00	7.49	14.82	43.94	27.91
02-Aug-2024 00:00	7.36	14.5	41.77	26.08
03-Aug-2024 00:00	7.36	13.15	38.66	23.64
04-Aug-2024 00:00	7.35	13.84	39.28	23.85
05-Aug-2024 00:00	7.39	13.97	39.27	24.03
06-Aug-2024 00:00	7.42	15.13	40.4	24.58
07-Aug-2024 00:00	7.39	16.34	41.72	25.39
08-Aug-2024 00:00	7.45	18.52	43.69	25.83
09-Aug-2024 00:00	7.51	18.01	43.19	25.23
10-Aug-2024 00:00	7.52	14.68	39.9	23.85
11-Aug-2024 00:00	7.54	15.56	40.96	24.39
12-Aug-2024 00:00	7.53	16.3	41.62	24.69
13-Aug-2024 00:00	7.53	16.36	41.73	24.89
14-Aug-2024 00:00	7.54	17.31	42.66	25.3
15-Aug-2024 00:00	7.51	17.8	42.87	25.37
16-Aug-2024 00:00	7.55	16.78	42.17	24.88
17-Aug-2024 00:00	7.51	13.31	39.74	24.17
18-Aug-2024 00:00	7.51	14.84	41.01	24.6
19-Aug-2024 00:00	7.59	14.7	40.88	24.72
20-Aug-2024 00:00	7.5	15.18	41.16	24.86
21-Aug-2024 00:00	7.63	14.25	39.92	24.04
22-Aug-2024 00:00	7.53	13.87	39.73	23.76
23-Aug-2024 00:00	7.54	14.48	41.45	24.96
24-Aug-2024 00:00	7.62	16.2	42.9	25.77
25-Aug-2024 00:00	7.57	18.56	45.3	27.27
26-Aug-2024 00:00	7.55	17.7	44.26	26.78
27-Aug-2024 00:00	7.63	16.41	43.23	26.45
28-Aug-2024 00:00	7.62	16.69	43.54	26.59

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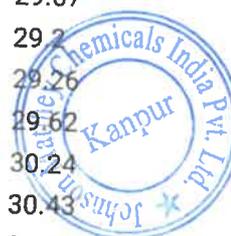
Timestamp	pH	BOD	COD	TSS
29-Aug-2024 00:00	7.54	17.35	44.26	27.04
30-Aug-2024 00:00	7.64	18.45	45.43	27.56
31-Aug-2024 00:00	7.63	16.83	43.39	26.34
01-Sep-2024 00:00	7.65	13.06	38.69	23.53
02-Sep-2024 00:00	7.71	13.79	39.03	23.63
03-Sep-2024 00:00	7.68	14.33	40.01	24.38
04-Sep-2024 00:00	7.6	14.97	40.9	24.93
05-Sep-2024 00:00	7.61	15.32	41.27	25.21
06-Sep-2024 00:00	7.64	14.6	40.52	24.84
07-Sep-2024 00:00	7.56	12.49	39.05	24.17
08-Sep-2024 00:00	7.5	13.08	40.17	24.99
09-Sep-2024 00:00	7.58	13.76	41.26	25.74
10-Sep-2024 00:00	7.58	13.39	39.78	24.59
11-Sep-2024 00:00	7.6	15.17	41.86	25.86
12-Sep-2024 00:00	7.69	15.83	42.88	26.58
13-Sep-2024 00:00	7.59	16.58	43.11	25.86
14-Sep-2024 00:00	7.65	15.23	42.71	25.65
15-Sep-2024 00:00	7.63	13.28	39.23	23.71
16-Sep-2024 00:00	7.64	13.12	39.18	24.14
17-Sep-2024 00:00	7.65	14.02	40.27	24.8
18-Sep-2024 00:00	7.68	14.77	41.22	25.33
19-Sep-2024 00:00	7.76	14.16	40.75	25.14
20-Sep-2024 00:00	7.63	13.59	40.46	25.09
21-Sep-2024 00:00	7.66	12.91	39.66	24.71
22-Sep-2024 00:00	7.62	12.76	39.39	24.53
23-Sep-2024 00:00	7.62	12.61	38.87	24.05
24-Sep-2024 00:00	7.7	12.62	38.67	23.86
25-Sep-2024 00:00	7.64	12.58	38.79	23.95
26-Sep-2024 00:00	7.69	13.13	38.95	23.94
27-Sep-2024 00:00	7.66	12.98	39.34	24.36
28-Sep-2024 00:00	7.65	13.38	40.45	25.32
29-Sep-2024 00:00	7.68	13.1	39.27	24.31
30-Sep-2024 00:00	7.58	13.37	38.97	24
01-Oct-2024 00:00	7.67	14.04	39.09	23.89
02-Oct-2024 00:00	7.62	13.74	39.05	23.93
03-Oct-2024 00:00	7.62	14.21	38.78	23.56
04-Oct-2024 00:00	7.64	13.51	38.45	23.47
05-Oct-2024 00:00	7.6	11.64	37.57	23.2
06-Oct-2024 00:00	7.74	12.13	38.16	23.61
07-Oct-2024 00:00	7.64	12.07	38.21	23.69
08-Oct-2024 00:00	7.59	12.46	38.77	24.05
09-Oct-2024 00:00	7.66	13.24	39.58	24.52
10-Oct-2024 00:00	7.67	14.32	40.18	24.8
11-Oct-2024 00:00	7.67	10.63	35.81	25.39
12-Oct-2024 00:00	7.59	7.52	32.07	29.38
13-Oct-2024 00:00	7.63	7.94	32.11	29.2
14-Oct-2024 00:00	7.66	8.46	32.28	29.22

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Timestamp	pH	BOD	COD	TSS
15-Oct-2024 00:00	7.69	9.24	32.63	29.43
16-Oct-2024 00:00	7.67	9.21	32.64	29.47
17-Oct-2024 00:00	7.59	9.66	32.85	29.6
18-Oct-2024 00:00	7.65	10.33	33.23	29.95
19-Oct-2024 00:00	7.62	9.71	32.99	29.82
20-Oct-2024 00:00	7.62	8.26	32.27	29.22
21-Oct-2024 00:00	7.55	8.47	32.36	29.31
22-Oct-2024 00:00	7.6	9.37	32.73	29.45
23-Oct-2024 00:00	7.61	10.35	33.32	29.67
24-Oct-2024 00:00	7.53	9.11	32.78	29.49
25-Oct-2024 00:00	7.61	9.04	32.8	29.44
26-Oct-2024 00:00	7.56	9.27	33.05	29.93
27-Oct-2024 00:00	7.55	10.06	33.48	30.17
28-Oct-2024 00:00	7.67	10.15	33.64	30.27
29-Oct-2024 00:00	7.58	10.39	33.91	30.85
30-Oct-2024 00:00	7.65	10.19	33.63	30.32
31-Oct-2024 00:00	7.63	8.84	32.7	29.32
01-Nov-2024 00:00	7.51	9.4	33	29.82
02-Nov-2024 00:00	7.5	9.49	33.12	29.95
03-Nov-2024 00:00	7.56	9.86	33.49	30.5
04-Nov-2024 00:00	7.56	9.76	33.49	30.67
05-Nov-2024 00:00	7.51	10.38	33.7	30.7
06-Nov-2024 00:00	7.57	10.86	33.91	30.83
07-Nov-2024 00:00	7.48	10.2	33.49	30.44
08-Nov-2024 00:00	7.59	9.36	32.62	29.33
09-Nov-2024 00:00	7.59	9.69	32.76	29.39
10-Nov-2024 00:00	7.55	10.61	33.11	29.58
11-Nov-2024 00:00	7.6	11.24	33.61	30.18
12-Nov-2024 00:00	7.56	11.06	33.71	30.48
13-Nov-2024 00:00	7.54	12.02	34.31	31.1
14-Nov-2024 00:00	7.59	12.29	34.5	31.28
15-Nov-2024 00:00	7.51	10.5	33.81	31.03
16-Nov-2024 00:00	7.54	8.22	32.3	29.38
17-Nov-2024 00:00	7.57	8.94	32.66	29.74
18-Nov-2024 00:00	7.49	9.19	32.92	30.08
19-Nov-2024 00:00	7.59	9.24	32.98	30.17
20-Nov-2024 00:00	7.56	9.44	33.1	30.25
21-Nov-2024 00:00	7.5	8.77	32.72	29.86
22-Nov-2024 00:00	7.59	7.36	31.9	29.02
23-Nov-2024 00:00	7.53	7.63	32	29.07
24-Nov-2024 00:00	7.57	8.59	32.32	29.2
25-Nov-2024 00:00	7.57	8.87	32.41	29.26
26-Nov-2024 00:00	7.53	9.75	32.87	29.62
27-Nov-2024 00:00	7.67	10.62	33.48	30.24
28-Nov-2024 00:00	7.63	10.57	33.58	30.43
29-Nov-2024 00:00	7.54	8.97	32.97	30.22
30-Nov-2024 00:00	7.55	7.76	32.75	30.43

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Timestamp	pH	BOD	COD	TSS
01-Dec-2024 00:00	7.6	8.12	33	30.71
02-Dec-2024 00:00	7.52	8.33	32.98	30.55
03-Dec-2024 00:00	7.55	8.84	33.01	30.34
04-Dec-2024 00:00	7.47	8.86	33.01	30.32
05-Dec-2024 00:00	7.49	9.97	33.74	31.06
06-Dec-2024 00:00	7.57	10.48	34.48	32.11
07-Dec-2024 00:00	7.53	8.31	33.07	30.23
08-Dec-2024 00:00	7.51	9.17	33.47	29.89

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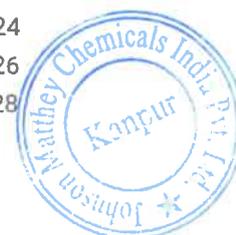
Johnson Matthey Chemical India Pvt Ltd  
ETP\_Johnson Matthey Chemicals\_Kanpur

deviations in BOD  
bet<sup>n</sup> 13:45 to 16:44  
and then 60  
rectified

From: 2024-07-11 13:45:00 To: 2024-07-11 23:59:00

Timestamp	pH	BOD	COD	TSS
11-Jul-2024 13:46	7.41	0	47.7	21.57
11-Jul-2024 13:48	7.41	0	47.7	21.59
11-Jul-2024 13:50	7.41	0	47.7	21.61
11-Jul-2024 13:52	7.41	0	47.7	21.63
11-Jul-2024 13:54	7.41	0	47.7	21.65
11-Jul-2024 13:56	7.41	0	47.7	21.67
11-Jul-2024 13:58	7.41	0	47.7	21.69
11-Jul-2024 14:00	7.41	0	47.7	21.71
11-Jul-2024 14:02	7.41	0	47.7	21.72
11-Jul-2024 14:04	7.41	0	47.7	21.74
11-Jul-2024 14:06	7.41	0	47.7	21.75
11-Jul-2024 14:08	7.41	-0.1	47.8	21.76
11-Jul-2024 14:10	7.41	-0.1	47.8	21.78
11-Jul-2024 14:12	7.41	-0.1	47.8	21.8
11-Jul-2024 14:14	7.41	-0.1	47.8	21.82
11-Jul-2024 14:16	7.41	-0.1	47.8	21.83
11-Jul-2024 14:18	7.41	-0.1	47.8	21.84
11-Jul-2024 14:20	7.41	-0.1	47.8	21.86
11-Jul-2024 14:22	7.41	-0.1	47.8	21.87
11-Jul-2024 14:24	7.41	-0.1	47.9	21.89
11-Jul-2024 14:26	7.41	-0.1	47.9	21.9
11-Jul-2024 14:28	7.41	-0.1	47.9	21.92
11-Jul-2024 14:30	7.41	-0.1	47.9	21.94
11-Jul-2024 14:32	7.41	-0.1	47.9	21.96
11-Jul-2024 14:34	7.41	-0.1	47.9	21.97
11-Jul-2024 14:36	7.41	-0.2	47.9	21.98
11-Jul-2024 14:38	7.41	-0.2	48	22
11-Jul-2024 14:40	7.41	-0.2	48	22.02
11-Jul-2024 14:42	7.41	-0.2	48	22.03
11-Jul-2024 14:44	7.41	-0.2	48	22.05
11-Jul-2024 14:46	7.41	-0.2	48	22.07
11-Jul-2024 14:48	7.4	-0.2	48	22.08
11-Jul-2024 14:50	7.4	-0.2	48.1	22.1
11-Jul-2024 14:52	7.4	-0.2	48.1	22.13
11-Jul-2024 14:54	7.4	-0.2	48.1	22.14
11-Jul-2024 14:56	7.4	-0.2	48.1	22.16
11-Jul-2024 14:58	7.4	-0.2	48.1	22.18
11-Jul-2024 15:00	7.4	-0.2	48.1	22.2
11-Jul-2024 15:02	7.4	-0.3	48.2	22.22
11-Jul-2024 15:04	7.4	-0.3	48.2	22.24
11-Jul-2024 15:06	7.4	-0.3	48.2	22.26
11-Jul-2024 15:08	7.4	-0.3	48.2	22.28

Reported via: <https://tpro.telsys.in> by user: Sribatsha.sahoo@matthey.com



Timestamp	pH	BOD	COD	TSS
11-Jul-2024 15:10	7.39	-0.3	48.2	22.31
11-Jul-2024 15:12	7.39	-0.3	48.2	22.32
11-Jul-2024 15:14	7.39	-0.3	48.3	22.34
11-Jul-2024 15:16	7.39	-0.3	48.3	22.36
11-Jul-2024 15:18	7.39	-0.3	48.3	22.38
11-Jul-2024 15:20	7.39	-0.3	48.3	22.4
11-Jul-2024 15:22	7.39	-0.4	48.3	22.42
11-Jul-2024 15:24	7.39	-0.4	48.4	22.45
11-Jul-2024 15:26	7.39	-0.4	48.4	22.47
11-Jul-2024 15:28	7.39	-0.4	48.4	22.49
11-Jul-2024 15:30	7.39	-0.4	48.4	22.52
11-Jul-2024 15:32	7.39	-0.4	48.4	22.54
11-Jul-2024 15:34	7.39	-0.4	48.5	22.56
11-Jul-2024 15:36	7.39	-0.4	48.5	22.58
11-Jul-2024 15:38	7.39	-0.4	48.5	22.59
11-Jul-2024 15:40	7.39	-0.5	48.5	22.61
11-Jul-2024 15:42	7.39	-0.5	48.5	22.63
11-Jul-2024 15:44	7.39	-0.5	48.6	22.65
11-Jul-2024 15:46	7.39	-0.5	48.6	22.67
11-Jul-2024 15:48	7.38	-0.5	48.6	22.7
11-Jul-2024 15:50	7.38	-0.5	48.6	22.72
11-Jul-2024 15:52	7.38	-0.5	48.6	22.74
11-Jul-2024 15:54	7.38	-0.5	48.7	22.76
11-Jul-2024 15:56	7.38	-0.5	48.7	22.78
11-Jul-2024 15:58	7.38	-0.5	48.7	22.79
11-Jul-2024 16:00	7.38	-0.6	48.7	22.81
11-Jul-2024 16:02	7.38	-0.6	48.7	22.82
11-Jul-2024 16:04	7.38	-0.6	48.7	22.83
11-Jul-2024 16:06	7.38	-0.6	48.7	22.84
11-Jul-2024 16:08	7.38	-0.6	48.8	22.84
11-Jul-2024 16:10	7.38	-0.6	48.8	22.85
11-Jul-2024 16:12	7.38	-0.6	48.8	22.86
11-Jul-2024 16:14	7.38	-0.6	48.8	22.87
11-Jul-2024 16:16	7.38	-0.6	48.8	22.88
11-Jul-2024 16:18	7.38	-0.6	48.8	22.88
11-Jul-2024 16:20	7.38	-0.6	48.8	22.89
11-Jul-2024 16:22	7.38	-0.6	48.8	22.91
11-Jul-2024 16:24	7.38	-0.6	48.8	22.92
11-Jul-2024 16:26	7.38	-0.6	48.9	22.94
11-Jul-2024 16:28	7.38	-0.6	48.9	22.96
11-Jul-2024 16:30	7.38	-0.6	48.9	22.97
11-Jul-2024 16:32	7.38	-0.7	48.9	22.99
11-Jul-2024 16:34	7.38	-0.7	48.9	23.01
11-Jul-2024 16:36	7.38	-0.7	48.9	23.03
11-Jul-2024 16:38	7.38		49.1	24.74
11-Jul-2024 16:40	7.38	-0.6	49	22.99
11-Jul-2024 16:42	7.38	-0.6	49	22.99

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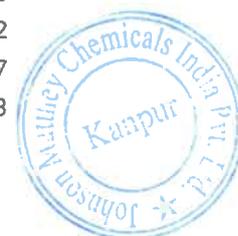
Timestamp	pH	BOD	COD	TSS
11-Jul-2024 16:44	7.38	-0.6	49	22.99
11-Jul-2024 16:46	7.38	1.2	49.3	21.09
11-Jul-2024 16:48	7.37	2.5	46.6	17.05
11-Jul-2024 16:50	7.38	2.5	46.6	17.05
11-Jul-2024 16:52	7.38	2.5	46.6	17.05
11-Jul-2024 16:54	7.38	2.5	46.6	17.05
11-Jul-2024 16:56	7.38	2.5	46.6	17.05
11-Jul-2024 16:58	7.38	2.5	46.6	17.05
11-Jul-2024 17:00	7.38	2.5	46.6	17.05
11-Jul-2024 17:02	7.38	2.5	46.6	17.06
11-Jul-2024 17:04	7.38	2.5	46.6	17.04
11-Jul-2024 17:06	7.38	2.5	46.6	17.04
11-Jul-2024 17:08	7.38	2.5	46.6	17.03
11-Jul-2024 17:10	7.38	2.5	46.6	17.03
11-Jul-2024 17:12	7.38	2.5	46.6	17.03
11-Jul-2024 17:14	7.38	2.5	46.6	17.04
11-Jul-2024 17:16	7.38	2.5	46.5	17.03
11-Jul-2024 17:18	7.38	2.5	46.5	17.01
11-Jul-2024 17:20	7.38	2.5	46.5	17
11-Jul-2024 17:22	7.38	2.5	46.5	16.99
11-Jul-2024 17:24	7.38	2.5	46.5	16.98
11-Jul-2024 17:26	7.37	2.5	46.5	16.96
11-Jul-2024 17:28	7.37	2.6	46.4	16.96
11-Jul-2024 17:30	7.37	2.5	46.4	16.96
11-Jul-2024 17:32	7.37	2.5	46.4	16.95
11-Jul-2024 17:34	7.37	2.5	46.4	16.95
11-Jul-2024 17:36	7.37	2.5	46.4	16.95
11-Jul-2024 17:38	7.36	2.5	46.4	16.96
11-Jul-2024 17:40	7.36	2.5	46.4	16.97
11-Jul-2024 17:42	7.36	2.5	46.3	16.97
11-Jul-2024 17:44	7.36	2.5	46.3	16.98
11-Jul-2024 17:46	7.36	2.5	46.3	16.99
11-Jul-2024 17:48	7.36	2.4	46.3	17
11-Jul-2024 17:50	7.36	2.4	46.3	17.02
11-Jul-2024 17:52	7.36	2.4	46.3	17.03
11-Jul-2024 17:54	7.36	2.4	46.3	17.05
11-Jul-2024 17:56	7.36	2.4	46.3	17.07
11-Jul-2024 17:58	7.36	2.4	46.3	17.1
11-Jul-2024 18:00	7.36	2.3	46.3	17.12
11-Jul-2024 18:02	7.36	2.3	46.3	17.14
11-Jul-2024 18:04	7.35	2.3	46.4	17.17
11-Jul-2024 18:06	7.35	2.3	46.4	17.2
11-Jul-2024 18:08	7.35	2.2	46.4	17.23
11-Jul-2024 18:10	7.35	2.2	46.4	17.27
11-Jul-2024 18:12	7.35	2.2	46.4	17.3
11-Jul-2024 18:14	7.35	2.1	46.4	17.34
11-Jul-2024 18:16	7.35	2.1	46.5	17.38

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Timestamp	pH	BOD	COD	TSS
11-Jul-2024 18:18	7.35	2.1	46.5	17.42
11-Jul-2024 18:20	7.35	2.1	46.5	17.46
11-Jul-2024 18:22	7.35	2	46.6	17.5
11-Jul-2024 18:24	7.35	2	46.6	17.54
11-Jul-2024 18:26	7.35	2	46.6	17.58
11-Jul-2024 18:28	7.35	1.9	46.6	17.63
11-Jul-2024 18:30	7.35	1.9	46.7	17.67
11-Jul-2024 18:32	7.35	1.9	46.7	17.71
11-Jul-2024 18:34	7.35	1.8	46.7	17.75
11-Jul-2024 18:36	7.35	1.8	46.8	17.78
11-Jul-2024 18:38	7.35	1.8	46.8	17.82
11-Jul-2024 18:40	7.35	1.8	46.8	17.85
11-Jul-2024 18:42	7.35	1.8	46.8	17.88
11-Jul-2024 18:44	7.35	1.7	46.9	17.9
11-Jul-2024 18:46	7.35	1.7	46.9	17.93
11-Jul-2024 18:48	7.35	1.7	46.9	17.95
11-Jul-2024 18:50	7.36	1.7	46.9	17.97
11-Jul-2024 18:52	7.36	1.7	47	18
11-Jul-2024 18:54	7.36	1.7	47	18.02
11-Jul-2024 18:56	7.36	1.7	47	18.04
11-Jul-2024 18:58	7.36	1.6	47	18.05
11-Jul-2024 19:00	7.36	1.6	47	18.06
11-Jul-2024 19:02	7.36	1.6	47	18.07
11-Jul-2024 19:04	7.36	1.6	47	18.08
11-Jul-2024 19:06	7.36	1.6	47	18.1
11-Jul-2024 19:08	7.36	1.6	47.1	18.12
11-Jul-2024 19:10	7.36	1.6	47.1	18.14
11-Jul-2024 19:12	7.36	1.6	47.1	18.16
11-Jul-2024 19:14	7.36	1.5	47.2	18.2
11-Jul-2024 19:16	7.36	1.5	47.2	18.23
11-Jul-2024 19:18	7.36	1.5	47.2	18.27
11-Jul-2024 19:20	7.36	1.5	47.3	18.31
11-Jul-2024 19:22	7.36	1.4	47.3	18.37
11-Jul-2024 19:24	7.36	1.4	47.4	18.42
11-Jul-2024 19:26	7.36	1.4	47.4	18.46
11-Jul-2024 19:28	7.36	1.3	47.5	18.51
11-Jul-2024 19:30	7.36	1.3	47.5	18.57
11-Jul-2024 19:32	7.36	1.3	47.5	18.63
11-Jul-2024 19:34	7.35	1.2	47.6	18.68
11-Jul-2024 19:36	7.35	1.2	47.6	18.75
11-Jul-2024 19:38	7.35	1.2	47.6	18.81
11-Jul-2024 19:40	7.35	1.1	47.7	18.86
11-Jul-2024 19:42	7.35	1.1	47.7	18.91
11-Jul-2024 19:44	7.35	1.1	47.7	18.96
11-Jul-2024 19:46	7.35	1	47.7	19.02
11-Jul-2024 19:48	7.35	1	47.8	19.07
11-Jul-2024 19:50	7.35	1	47.8	19.13

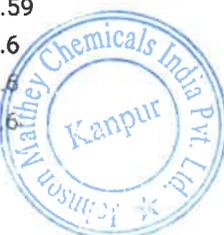
Reported via: <https://tpro.telsys.in> by user: Sribatsha.sahoo@matthey.com



Timestamp	pH	BOD	COD	TSS
11-Jul-2024 23:36	7.37	5	28.5	8.6
11-Jul-2024 23:38	7.37	5	28.6	8.61
11-Jul-2024 23:40	7.37	5	28.6	8.62
11-Jul-2024 23:42	7.36	5	28.6	8.62
11-Jul-2024 23:44	7.36	5	28.6	8.64
11-Jul-2024 23:46	7.35	5	28.6	8.63
11-Jul-2024 23:48	7.35	5	28.6	8.64
11-Jul-2024 23:50	7.35	5	28.6	8.64
11-Jul-2024 23:52	7.34	5	28.6	8.65
11-Jul-2024 23:54	7.34	5	28.6	8.65
11-Jul-2024 23:56	7.33	5	28.6	8.65
11-Jul-2024 23:58	7.33	5	28.6	8.66

Timestamp	pH	BOD	COD	TSS
11-Jul-2024 22:02	7.39	5	28.2	8.42
11-Jul-2024 22:04	7.39	5	28.2	8.41
11-Jul-2024 22:06	7.39	5	28.2	8.42
11-Jul-2024 22:08	7.39	5	28.2	8.42
11-Jul-2024 22:10	7.39	5	28.3	8.43
11-Jul-2024 22:12	7.39	5	28.2	8.42
11-Jul-2024 22:14	7.39	5	28.3	8.42
11-Jul-2024 22:16	7.39	5	28.3	8.43
11-Jul-2024 22:18	7.39	5	28.3	8.44
11-Jul-2024 22:20	7.39	5	28.3	8.43
11-Jul-2024 22:22	7.39	5	28.3	8.45
11-Jul-2024 22:24	7.39	5	28.3	8.44
11-Jul-2024 22:26	7.39	5	28.3	8.44
11-Jul-2024 22:28	7.39	5	28.3	8.45
11-Jul-2024 22:30	7.39	5	28.3	8.45
11-Jul-2024 22:32	7.39	5	28.3	8.45
11-Jul-2024 22:34	7.39	5	28.3	8.45
11-Jul-2024 22:36	7.39	5	28.3	8.46
11-Jul-2024 22:38	7.39	5	28.3	8.46
11-Jul-2024 22:40	7.39	5	28.3	8.48
11-Jul-2024 22:42	7.39	5	28.3	8.47
11-Jul-2024 22:44	7.39	5	28.4	8.48
11-Jul-2024 22:46	7.39	5	28.4	8.48
11-Jul-2024 22:48	7.39	5	28.4	8.48
11-Jul-2024 22:50	7.39	5	28.4	8.48
11-Jul-2024 22:52	7.39	5	28.4	8.49
11-Jul-2024 22:54	7.39	5	28.4	8.49
11-Jul-2024 22:56	7.39	5	28.4	8.51
11-Jul-2024 22:58	7.39	5	28.4	8.51
11-Jul-2024 23:00	7.39	5	28.4	8.53
11-Jul-2024 23:02	7.39	5	28.4	8.51
11-Jul-2024 23:04	7.39	5	28.4	8.52
11-Jul-2024 23:06	7.39	5	28.4	8.52
11-Jul-2024 23:08	7.39	5	28.4	8.53
11-Jul-2024 23:10	7.39	5	28.4	8.54
11-Jul-2024 23:12	7.39	5	28.5	8.55
11-Jul-2024 23:14	7.39	5	28.5	8.56
11-Jul-2024 23:16	7.39	5	28.5	8.57
11-Jul-2024 23:18	7.39	5	28.5	8.56
11-Jul-2024 23:20	7.39	5	28.5	8.56
11-Jul-2024 23:22	7.39	5	28.5	8.57
11-Jul-2024 23:24	7.39	5	28.5	8.58
11-Jul-2024 23:26	7.39	5	28.5	8.6
11-Jul-2024 23:28	7.38	5	28.5	8.59
11-Jul-2024 23:30	7.38	5	28.5	8.6
11-Jul-2024 23:32	7.38	5	28.5	8.6
11-Jul-2024 23:34	7.38	5	28.5	8.6

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Timestamp	pH	BOD	COD	TSS
11-Jul-2024 19:52	7.35	1	47.8	19.18
11-Jul-2024 19:54	7.35	0.9	47.8	19.23
11-Jul-2024 19:56	7.35	0.9	47.8	19.26
11-Jul-2024 19:58	7.35	0.9	47.8	19.31
11-Jul-2024 20:00	7.35	0.8	47.9	19.39
11-Jul-2024 20:02	7.35	0.8	47.9	19.45
11-Jul-2024 20:04	7.35	0.8	47.9	19.49
11-Jul-2024 20:06	7.35	0.8	47.9	19.53
11-Jul-2024 20:08	7.36	0.7	47.9	19.57
11-Jul-2024 20:10	7.36	0.7	48	19.61
11-Jul-2024 20:12	7.36	0.7	48	19.65
11-Jul-2024 20:14	7.36	0.7	48	19.69
11-Jul-2024 20:16	7.36	0.7	48	19.73
11-Jul-2024 20:18	7.36	0.6	48	19.77
11-Jul-2024 20:20	7.36	0.6	48	19.81
11-Jul-2024 20:22	7.36	0.6	48.1	19.85
11-Jul-2024 20:24	7.36	0.6	48.1	19.87
11-Jul-2024 20:26	7.36	0.6	48.1	19.89
11-Jul-2024 20:28	7.36	0.6	48.1	19.9
11-Jul-2024 20:30	7.37	0.6	48.1	19.91
11-Jul-2024 20:32	7.37	0.5	48.1	19.92
11-Jul-2024 20:34	7.37	0.5	48.1	19.92
11-Jul-2024 20:36	7.37	0.5	48.1	19.93
11-Jul-2024 20:38	7.37	0.5	48.1	19.94
11-Jul-2024 20:40	7.37	0.5	48.1	19.96
11-Jul-2024 20:42	7.37	0.5	48.1	19.98
11-Jul-2024 20:44	7.37	0.5	48.1	20
11-Jul-2024 20:46	7.38	0.5	48.1	20.02
11-Jul-2024 20:48	7.38	0.5	48.2	20.04
11-Jul-2024 20:50	7.38	0.5	48.2	20.06
11-Jul-2024 20:52	7.38	0.5	48.2	20.08
11-Jul-2024 20:54	7.38	0.5	48.2	20.09
11-Jul-2024 20:56	7.38	0.5	48.2	20.11
11-Jul-2024 20:58	7.38	0.4	48.2	20.12
11-Jul-2024 21:00	7.38	0.4	48.2	20.14
11-Jul-2024 21:02	7.38	0.4	48.2	20.15
11-Jul-2024 21:04	7.38	0.4	48.2	20.17
11-Jul-2024 21:06	7.38	0.4	48.3	20.18
11-Jul-2024 21:44	7.39	5	28.2	8.41
11-Jul-2024 21:46	7.39	5	28.2	8.42
11-Jul-2024 21:48	7.39	5	28.2	8.41
11-Jul-2024 21:50	7.39	5	28.2	8.41
11-Jul-2024 21:52	7.39	5	28.2	8.41
11-Jul-2024 21:54	7.39	5	28.2	8.41
11-Jul-2024 21:56	7.39	5	28.2	8.42
11-Jul-2024 21:58	7.39	5	28.2	8.41
11-Jul-2024 22:00	7.39	5	28.2	8.41

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 Phone No. : 0522 - 4079201/2746282

E-mail: [contactus@ecomen.in](mailto:contactus@ecomen.in), Website: [www.ecomen.in](http://www.ecomen.in), CIN - U74210UP1989PTC010801, GSTIN : 09AAACE6076H1ZI

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi



Annexure 4  
counter sample

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TC-12751

### TEST REPORT

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Distt. Kanpur (U.P.)	ULR No.	FORMAT NO. ECO/QS/FORMAT/07 TC127512400007231F
		Test Report No.	ECO/LAB/WW/0750/7231/07/2024
		Issue Date of Test Report	19.07.2024
Type of Sample	Waste Water		
Sample Registration No.	0750	Name of Location	ETP Outlet
Sampling Method	APHA	Sample Collected By	JM Lab Representative
Date of Sample Collection	11.07.2024	Time of Sample Collection	04:40 PM
Date of Sample Received	12.07.2024	Time of Sample Received	11.00 AM
Start Date of Analysis	12.07.2024	End Date of Analysis	19.07.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 55 %	Sample ID Code	ECO/LAB/7231/07/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	24.0	100.0
2.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BDL	10.0
3.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023, 5210 A+B	5-10000	13.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	39.0	250.0

**Statement of Conformity:** The above tested parameters confirm as per CCA limits.

Note-

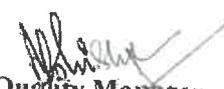
1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. **BDL**- Below Detection Limit

---End of Report---

Verified By

  
 Technical Manager  
 (Vikas Kumar)

Authorized By

  
 Quality Manager  
 (Dr. Abhishek Kumar Singh)





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(Formerly known as Ecomen Laboratories Private Limited)  
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

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### TEST REPORT

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECO/QS/FORMAT/07
M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Distt. Kanpur (U.P.)		TC127512400007233F	ECO/LAB/WW/0750/7233/07/2024
Type of Sample		Test Report No.	Issue Date of Test Report
Waste Water		19.07.2024	
Sample Registration No.	0750	Name of Location	STP & ETP Mix Discharge
Sampling Method	APHA	Sample Collected By	JM Lab Representative
Date of Sample Collection	11.07.2024	Time of Sample Collection	04:40 PM
Date of Sample Received	12.07.2024	Time of Sample Received	11.00 AM
Start Date of Analysis	12.07.2024	End Date of Analysis	19.07.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C Humidity: 55 %	Sample Quantity	As per Requirement
		Sample ID Code	ECO/LAB/7233/07/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	pH	-	APHA, 24th Ed. 2023, 4500 H <sup>+</sup> A+B	2-12	8.04	6.5-9.0
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	34.0	100.0
3.	Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025 Part-44, 1993	5-10000	10.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	47.0	250.0
5.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BDL	10.0

Statement of Conformity: The above tested parameters confirm As per CCA limits.

Note-

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Tested By

Neeru  
Analyst  
(Neeru Singh)

Verified By

Vikas  
Technical Manager  
(Vikas Kumar)

Authorized By

Abhishek  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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TC 12751

E-mail. contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601. GSTIN : 09AAACE6076H1Z1

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**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No, 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400006639F
		Test Report No.	ECO/LAB/WW/0690/6639/06/2024
		Issue Date of Test Report	25.06.2024
Type of Sample	Waste Water		
Sample Registration No.	0690	Name of Location	ETP Outlet
Sampling Method	APHA	Sample Collected By	EMPL. Representative
Date of Sample Collection	14.06.2024	Time of Sample Collection	-
Date of Sample Received	15.06.2024	Time of Sample Received	11.00 AM
Start Date of Analysis	15.06.2024	End Date of Analysis	25.06.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 50 %	Sample ID Code	ECO/LAB/6639/06/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023, 5210 A+B	5-10000	6.0	30.0
2.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	16.0	250.0
3.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	32.0	100.0
4.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BDL	10.0

**Statement of Conformity:** The above tested parameters confirm As per CCA limits.

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. BDL- Below Detection Limit

----End of Report----

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)





**ECOMEN MINING PRIVATE LIMITED**  
(Formerly known as Ecomen Laboratories Private Limited)  
Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024  
Phone No. : 0522 - 4079201/2746282

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008535F
		Test Report No.	ECO/LAB/WW/0866/8535/09/2024
		Issue Date of Test Report	25.09.2024
Type of Sample	Waste Water		
Sample Registration No.	0866	Name of Location	ETP Outlet
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 50 %	Sample ID Code	ECO/LAB/8535/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	29.0	100.0
2.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023. 5520 A+D	5-600	BDL	10.0
3.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023. 5210 A+B	5-10000	8.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	32.0	250.0

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)



eComen

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



## TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Kanpur, U.P.	ULR No.	TC127512400005289F
		Test Report No.	ECO/LAB/WW/0504/5289/03/2024
		Issue Date of Test Report	01.04.2024
Type of Sample	Waste Water		
Sample Registration No.	0504	Name of Location	STP & FTP Mix Discharge
Sampling Method	APHA	Sample Collected By	EJ.PI. Representative
Date of Sample Collection	21.03.2024	Time of Sample Collection	-
Date of Sample Received	22.03.2024	Time of Sample Received	10.30 AM
Start Date of Analysis	22.03.2024	End Date of Analysis	01.04.2024
Laboratory Environmental Condition	Temperature: 27 ± 2 °C	Sample Quantity	As per Requirement
	Humidity: 52 %	Sample ID Code	ECO/LAB/5289/03/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	pH	-	APHA, 24th Ed. 2023, 4500 H A+B	2-12	7.72	6.5-9.0
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	20.0	100.0
3.	Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025 Part-44, 1993	5-10000	9.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	48.0	250.0
5.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BIDL	10.0

Statement of Conformity: The above tested parameters confirm As per CCA limits.

Note-

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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Phone No. : 0522 - 4079201/2746282



TC-12751

E-mail: [contactus@ecomen.in](mailto:contactus@ecomen.in), Website: [www.ecomen.in](http://www.ecomen.in), CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECO/QS/FORMAT/07
M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)		TC127512400006642F	TC127512400006642F
		Test Report No.	ECO/LAB/WW/0690/6642/06/2024
		Issue Date of Test Report	25.06.2024
Type of Sample	Waste Water	Name of Location	STP & ETP Mix Discharge
Sample Registration No.	0690	Sample Collected By	EMPI. Representative
Sampling Method	APHA	Time of Sample Collection	-
Date of Sample Collection	14.06.2024	Time of Sample Received	11.00 AM
Date of Sample Received	15.06.2024	End Date of Analysis	25.06.2024
Start Date of Analysis	15.06.2024	Sample Quantity	As per Requirement
Laboratory Environmental Condition	Temperature: 27 ± 2°C Humidity: 50 %	Sample ID Code	ECO/LAB/6642/06/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025 Part-44, 1993	5-10000	12.0	30.0
2.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	50.0	250.0
3.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	14.0	100.0
4.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BIDL	10.0
5.	pH	-	APHA, 24th Ed. 2023, 4500 H A+B	2-12	8.74	6.5-9.0

Statement of Conformity: The above tested parameters confirm As per CCA limits.

Note-

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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E-mail: contactus@ecomen.in, Website: www.ecomen.in. CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

TC-12751

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400008539F
		Test Report No.	ECO/LAB/WW/0866/8539/09/2024
		Issue Date of Test Report	25.09.2024
Type of Sample	Waste Water		
Sample Registration No.	0866	Name of Location	STP & ETP Mix Discharge
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
	Humidity: 50 %	Sample ID Code	ECO/LAB/8539/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	pH	-	APHA, 24th Ed. 2023, 4500 H* A+B	2-12	7.70	6.5-9.0
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	32.0	100.0
3.	Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025 Part-44, 1993	5-10000	11.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	36.0	250.0
5.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	5-600	BID.	10.0

#### Note-

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)





## ECOMEN MINING PVT. LTD

(Formerly known as Ecomen Laboratories Pvt. Ltd.)

Second Floor Hall, House No. B-1/8, Sector-H, Allganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



### TEST REPORT

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400005287F
		Test Report No.	ECO/LAB/WW/0504/5287/03/2024
Type of Sample	Waste Water	Issue Date of Test Report	01.04.2024
Sample Registration No.	0504	Name of Location	ETP Inlet
Sampling Method	APHA	Sample Collected By	EI.PL Representative
Date of Sample Collection	21.03.2024	Time of Sample Collection	-
Date of Sample Received	22.03.2024	Time of Sample Received	10.30 AM
Start Date of Analysis	22.03.2024	End Date of Analysis	01.04.2024
Laboratory	Temperature: 27 ± 2 °C	Sample Quantity	As per Requirement
Environmental Condition	Humidity: 52 %	Sample ID Code	ECO/LAB/5287/03/2024

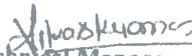
Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result
1.	pH	-	APHA, 24th Ed. 2023, 4500 H* A+B	2-12	11.70
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	488.0
3.	Total Dissolved Solids as TDS	mg/l	APHA, 24th Ed. 2023, 2540-C	10-10000	1922.0
4.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	2.5-2000	BDL
5.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023, 5210 A+B	5-10000	19.5
6.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	180.0

Note-

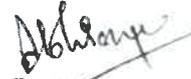
1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. BDL - Below Detection Limit

---End of Report---

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





**ECOMEN MINING PRIVATE LIMITED**  
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

FORMAT NO. ECO/QS/FORMAT/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)	ULR No.	TC127512400006638F
		Test Report No.	ECO/LAB/WW/0690/6638/06/2024
		Issue Date of Test Report	25.06.2024
Type of Sample	Waste Water		
Sample Registration No.	0690	Name of Location	ETP Inlet
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	14.06.2024	Time of Sample Collection	-
Date of Sample Received	15.06.2024	Time of Sample Received	11.00 AM
Start Date of Analysis	15.06.2024	End Date of Analysis	25.06.2024
Laboratory	Temperature: 27 ± 2°C	Sample Quantity	As per Requirement
Environmental Condition	Humidity: 50 %	Sample ID Code	ECO/LAB/6638/06/2024

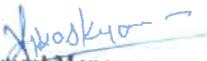
Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result
1.	pH	-	APHA, 24th Ed. 2023, 4500 H' A+B	2-12	7.55
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023, 2540D	5-5000	294.0
3.	Total Dissolved Solids as TDS	mg/l	APHA, 24th Ed. 2023, 2540-C	10-10000	2412.0
4.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023, 5520 A+D	2.5-1000	BDL
5.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023, 5210 A+B	5-10000	9.0
6.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023, 5220 A+C	5-50000	25.2

**Note-**

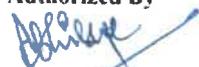
1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. **BDL**- Below Detection Limit

---End of Report---

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





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Email: contactus@ecomen.in Website: www.ecomen.in CIN - U74210UP1989PTC010601 GSTIN 09AAACE6076H1Z1



TC 12/151

An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

### TEST REPORT

FORMAT NO. ECO/QS/FORMA1/07

NAME & ADDRESS OF CUSTOMER:	M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.) Waste Water	ULR No.	TC127512400008536F
		Test Report No.	ECO/LAB/WW/0866/8536/09/2024
		Issue Date of Test Report	25.09.2024
Type of Sample	Waste Water	Name of Location	FIP Inlet
Sample Registration No.	0866	Sample Collected By	EMPI Representative
Sampling Method	APIHA	Time of Sample Collection	-
Date of Sample Collection	13.09.2024	Time of Sample Received	10.20 AM
Date of Sample Received	16.09.2024	End Date of Analysis	25.09.2024
Start Date of Analysis	16.09.2024	Sample Quantity	As per Requirement
Laboratory Environmental Condition	Temperature: 27 - 2°C Humidity: 50 %	Sample ID Code	ECO/LAB/8536/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result
1	pH	-	APIHA, 24th Ed. 2023, 4500 H, A+B	2-12	7.61
2	Total Suspended Solid as TSS	mg/l	APIHA, 24th Ed. 2023, 2510D	5-5000	345.0
3	Total Dissolved Solids as TDS	mg/l	APIHA, 24th Ed. 2023, 2510-C	10-10000	1992.0
4	Oil & Grease as O & G	mg/l	APIHA, 24th Ed. 2023, 5520 A+D	2.5-1000	BDL
5	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APIHA, 24th Ed. 2023, 5210 A+B	5-10000	14.0
6	Chemical Oxygen Demand as COD	mg/l	APIHA, 24th Ed. 2023, 5220 A+C	5-50000	52.0

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.
4. BDL- Below Detection Limit

---End of Report---

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

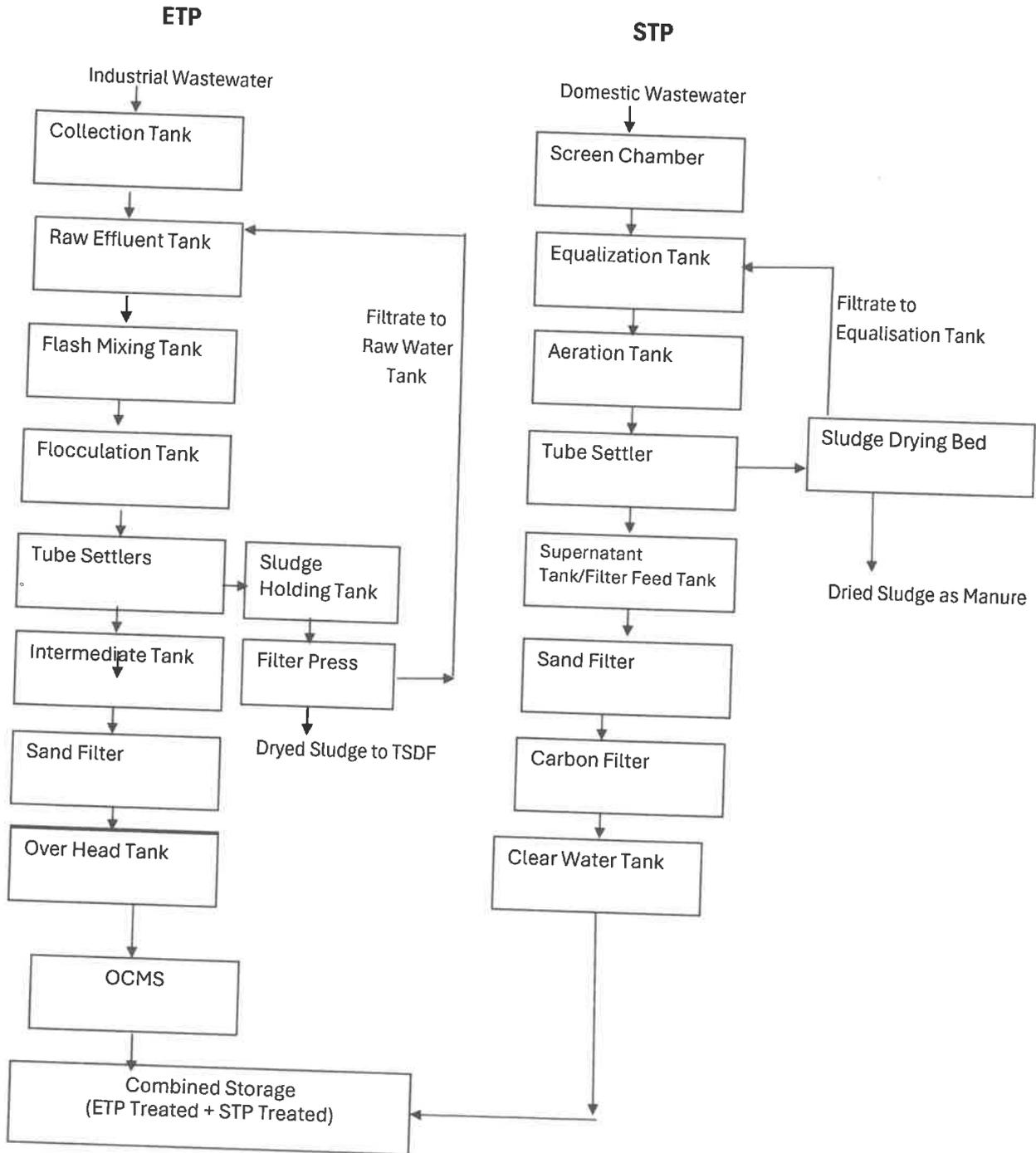
Authorized By  
*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)



ETP and STP are individual plants physically separated from each other



Separate ETP and STP treatment and treated effluent is taken to the combined storage tank



Good housekeeping in ETP during hazardous waste handling



Primary packing of sludge in HDPE Bags and Secondary containment with metallic drum



Good quality of cake formation in filter press



Good housekeeping in STP and Do's & Don'ts during hazardous waste handling



RCC Bund with Chemical proof brick lining in ETP



Annexure-9

Dripping tray arrangement provided for secondary containment for used oil (liquid hazardous waste in Hazardous Waste Storage Area)



Solid hazardous waste with HDPE bags as primary containment properly packed in metallic drums as secondary containment

Secondary containment with dripping tray for used oil





**Johnson Matthey**  
Inspiring science. Enhancing life.

82  
Johnson Matthey Chemicals India  
Private Limited, Panki Works,  
Udyog Nagar, Kanpur 208022 India  
T +91 0512 2692413  
F +91 0512 2691277

Date: December 12, 2024  
Reference: JMC IPL/EHS/24-25/DEC-02

To  
The Chief Environmental Officer, Circle 2  
Uttar Pradesh Pollution Control Board  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010

Subject : Application for Consent to Establish

Dear Sir

Johnson Matthey Chemicals India Private Limited, Panki (JMC IPL) located at Kanpur, Uttar Pradesh is serving the JM's worldwide customer base by producing various grades of Nickel based catalysts and Copper & Zinc based absorbents products required to improve the efficiency of Syngas and reforming processes and removing impurities and controlling pollution in refinery processes.

One of the wastewater streams generated at JMC IPL Panki is currently evaporated by natural evaporation in lined solar evaporation lagoons. For efficient treatment of this stream JMC IPL has decided to put up a low temperature evaporation system capable of operating on dual mode - Mechanical vapor re-compression evaporation (MVRE) system or multiple effect evaporation (MEE) using steam, followed by Agitated Thin Film Dryer (ATFD).

We confirm that the evaporation system will not require any extra water or extra fuel to produce steam, and the liquid effluent generated during the process will also be treated along with the feed stream making it completely zero liquid discharge scheme. The solid waste generated from the pre-treatment - physico-chemical coagulation, operated only if the suspended solids load is more than 150 mg/L, will generate minor quantities of hazardous waste (0.6 to 2 MT/month, depending upon the load of suspended solids, if any) which will be disposed off along with the existing hazardous waste disposal of ETP sludge. The solids generated from the evaporation of wastewater stream (40 to 70 MT/month) will mainly contain sodium nitrate, will then be sold to industrial buyers producing / using the sodium nitrate in their processes. Until the market is established during the early few months of LTE operation, these solids will be disposed off as hazardous waste to Common Hazardous Waste Disposal sites (CHWTSDF). If the hazardous waste quantities are exceeded by these additional quantities due to unavailability of buyers, JMC IPL will approach the Board for amendment in Hazardous waste authorization to increase the disposal limits of the hazardous waste. We hereby confirm that this project does not increase any production limits granted to us by a consolidated consent and authorization - Consent No. 15157383 dated 22/07/2022.

The proposed above project of Low Temperature Evaporation will be state-of-art plant for the betterment of environment and JMC IPL would like to like to humbly request Board for processing our application for Consent to Establish of same. Hope you find all the information and documents attached with the application in order.

Thanking you.

Yours sincerely

*Neha*

Neha Bhandari  
EHS Manager - Johnson Matthey Chemicals India Pvt Ltd.



**Consent to Establish (No Objection Certificate) Form**

## Application for Consent To Establish

- Note: 1. All enclosures, appendices, projects, plans and scheme to be submitted in triplicate.  
 2. Incomplete application will be rejected.  
 3. No work pertaining to site development or construction of industry be undertaken without NOC doing so would be the sole responsibility of the applicant and against public interest.

From ,

JOHNSON MATTHEY CHEMICALS INDIA  
 PRIVATE LIMITED, Plot 2A, Site 2B, Panki  
 Industrial Area, Udyog Nagar, Kanpur  
 Nagar, KANPUR NAGAR, 208022  
 City:  
 Block: Kanpur  
 District: KANPUR NAGAR

Dated

13/12/2024

To ,

The Members Secretary,  
 Uttar Pradesh Pollution Control Board  
 T.C.12V, Vibhuti Khand, Gomti Nagar,  
 Lucknow(226010).

Sir,

I/We M/s JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED (name of proposed unit), whose owner is Mr./Mrs. Vishal Govind Satghare hereby apply for Consent To Establish (NOC) from pollution and Environmental angle for proposed production of Solids containing sodium nitrate per/day by use of main raw material Process wastewater stream containing sodium nitrate per/day at proposed land . The annexure, appendices other particulars and plans in triplicate are attached herewith.

1. I/We further declare that the information furnished in the Annexure, appendices and plans is correct to the best of my/our knowledge.
2. I/We hereby guarantee that quality of final discharge of effluent and emissions will be within the prescribed standards of the Board. The trial production will be started only after implementing and operating the pollution control advices as proposed herein.
3. I/We hereby guarantee that quality of final discharge of effluent and emissions will be within the prescribed standards of the Board. The trial production will be started only after implementing and operating the pollution control advices as proposed herein.
4. I/We undertake that I/we will apply for seeking consent under section 25/26 of Water Act and consent under section-21 of the Air Act at least two months before start of trial and comply with the Water Cess Act-1977.
5. I/We declare that the provisions of these Acts have been known to me/us.
6. I/We accept that the application is for proposals submitted and if the site is not approved then the final decision of Board will be accepted.

**Yours faithfully,**



Signature  
Name of Applicant:- Vishal Govind Satghare  
Address of applicant:- Plot 2A, Site 2B, Panki  
Industrial Area, Udyog Nagar

Dated :13/12/2024

**(Annexure to NOC Application)**

1.	Name and Address, Category & Type of Industry	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED and Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar, Kanpur Nagar, KANPUR NAGAR, 208022 RED Basic chemicals and electro chemicals and its derivatives including manufacturing of acid		
2.	<b>General</b>			
2.1	Name & Address of Applicant	Vishal Govind Satghare & Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar		
2.2	Proposed Location (Attach location map of site Showing of point 2.3)	Attached		
2.3	Details of direction and distance of nearest sanctuary, highway railway line, human settlements, river, drain, reserved forests religious places etc form the site (In a 5 km. distance)	<b>Surrounding of Site</b>	<b>Distance (in meters)</b>	<b>Description</b>
		National Highway	50	NH-19 & NH-27 towards south @ app 50 m aerial dist
		Commercial	10	Kanpur Fertilizer and Cement Limited
		Human habitation	100	Saraimita village @ app. 100 m aerial distance
		Railway Line	250	located within KFCL
		River	11000	Pandu @ 1.5-km & Ganga @ 11-km distance
2.4	Present use of land (enclousure certificate) Agricultural/ Residential/ Commercial/ Industrial	Not Attached		
2.5	Details of letter of intent/SSI Registration	Document-Not Attached		
2.6	Brief process description with flow chart	Process wastewater evaporation system using MVRE / MEE mode - See Annexure-1 Enclosure No.- Document-Not Attached		
2.7	List of main products with daily designed capacity	<b>Product Name</b>	<b>Quantity</b>	
		No product	0 Metric Tonnes/month	
2.8	List of bye products with daily designed capacity	<b>By Product Name</b>	<b>Licence Quantity</b>	<b>Installed Quantity</b>
		Solids containing sodium nitrate	70 Metric Tonnes/Month	70 Metric Tonnes/Month
2.9	List of Basic raw material with daily			

2.10	List of other industrial units operated by applicant or its partners.	1		
2.11	Capital cost of project	2089.0		
2.12	Expected date of commissioning of plant	January 1994		
3.	<b>Water Pollution</b>			
3.1	Source of Supply of water	Source Type	Source Name	Quantity (KL/D)
		Ground Water (within premises)	No additional water will be required than approved quantities	0.0
3.2	Daily Consumption of water	Source Consumption	Quantity (KL/D)	
		Domestic	1.0	
		Boiler	125.0	
		Cooling	90.0	
3.3	Total quantity of liquid effluents discharged per day.	Generation	Waste Water Generation Quantity (KL/D)	
3.4	Are there any expected Pollutants.	No		
3.5	Type of Pollutants	Liquid		
3.6	Indicate available information on effluent characteristic as below :	Name of Effluent	Characteristics	Available Information
3.6	Is the effluent to be generated within specifications	No ZLD Evaporation System attached in Annexure-1		
3.7	Proposed Time bound programme for Water Pollution Control System.	To be commissioned by Apr-25 Document-Attached		
3.8	Mode of final discharge	Closed Drain		
3.9	Point of final discharge	Any Other		
3.10	Is industrial effluent allowed to mix with domestic effluent, if no specify disposal of domestic effluent.	No Through existing STP, treated domestic effluent is utilized for gardening		
4.	<b>Air Pollution</b>			
4.1	Type and quantity of fuel consumed per day in manufacturing or subsidiary process.	Fuel	Consumption	
4.2	Details of emissions form fuel combustion	Expected, Industrial		
4.3	Expected process emissions sources quantity	Steam generated through existing PNG fired boiler will be required only for start-up. No additional fuel is required for the project		
4.4	Proposed Air Pollution Control System for flue gas and process emission	Not Attached		
4.5	Capacity of Proposed Diesel Generating Set in K.V.A.	0		
4.6	Height of all sources of emission	0		



5.	Solid/Waste	<b>Nature of Waste</b>	<b>Approximate Composition</b>	<b>Total Quantity(per day)</b>	<b>Hazardous</b>	<b>Mode of Disposal</b>
		Hazardous Waste	30	30	Yes	Supply/Sale to other industry
		Hazardous Waste	1	1	Yes	Supply/Sale to other industry
6	Details of use and storage of Hazardous materials	<b>Chemical</b>	<b>Daily Use</b>		<b>Storage at a time</b>	
		Inorganic	800 lit		No add. storage	
6.1	Plan for Safety and disaster management	No major credible event scenario is applicable in the process. For Fire fighting adequate no. of Fire extinguishers will be provided in the plant Document-Not Attached				

Dated : 13/12/2024

Name of Applicant:- Vishal Govind Satghare  
Address of Applicant:- Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar

### INFORMATION REQUIRED FOR NOC:-

1. Proposal for Water Pollution Control System (Attached)
2. form (Attached)
3. Balance sheet Or CA Certificate (Attached)
4. Layout Map (Attached)
5. Safety and Onsite Disaster Management Plan (Attached)
6. Compliance Report of Existing Unit (Attached)
7. Total Area of Industry and area proposed for different works proposed within premises like as Place for Plant & Machinery of Industry, Pollution Control System, Township, open land, green belt etc (Attached)
8. Location Map (Attached)
9. Land Ownership (Attached)

### Common General Information required for consent to operate under Water Pollution (Prevention & Control) Act, 1974 and Air Water Pollution (Prevention & Control) Act, 1981.

1. (a) Full name of the applicant with address : Vishal Govind Satghare, Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar (Tel. No.) -
- (b) Is the firm registered? : YES
- (c) If yes, give the number & date of registration and authority with whom registered. : UPFA35002222, 11/12/1993
- (d) Full Address of the registered office :



(e) Names, designation and full address of persons like :  
Partners, Managing Director/Manager etc.

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Name: Rohit Vats  
Designation: CFO and Whole-time Director  
Address: Flat 803, Thapar Artha, Opp. Shopprix Mall, Sec-4, Vaishali, Ghaziabad - 201010  
Period of Tenure: 06-06-2018  
Telephone No: +91-9810574520

Name: Thripekulath Sankarawarier Babu  
Designation: Whole-time Director  
Address: Uthram Villa 8, Amity Green Fields, Assissi Junction, SWTS Road, Aluva - 683101, Kerala  
Period of Tenure: 28-03-2022  
Telephone No: +91-6389201820

Name: Alastair Anthony Judge  
Designation: Whole-time Director  
Address: 6 Greenside, Wappenham, Towcester, Northamptonshire NN12 8SH UK  
Period of Tenure: 23-03-2023  
Telephone No: +91-6389201820

Name: Vishal Govind Satghare  
Designation: Site Manager & Whole-time Director  
Address: 19/703, Tulsidham Complex, Tulsipark CHS, SV Road, Manpada, Thane (W) - 400610  
Period of Tenure: 11-05-2023  
Telephone No: +91-8127033364

(f) Under which category does the industry fall:  
Large/Medium/Small Scale.

: large

2. Full name of the Land/Premises/Institute/Factory/Industry/Local body with address

JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED

Address: Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar, Kanpur Nagar, KANPUR NAGAR, 208022  
Tel. No.: -6389201820

E - m a i l : ehscompliances.panki@matthey.com

3. Give revenue /City Survey No. of the land/premises :  
for which the application is made:

District: KANPUR NAGAR  
Town/Village:  
City Survey no./Revenue Survey no.: Plot 2 A  
Khata No.:

4. State month and year in which the plant was actually :  
put into commissions or is proposed to be put into  
commission:

Area in Hectares:  
January, 1994



5.

State the Civil/Military /Defence/industrial Estate etc. : Industrial Estate  
 under whose administrative jurisdiction the  
 occupiers/industrial plant is situated:

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District:KANPUR NAGAR  
 Corporation:  
 Village Panchayat  
 Contonment:  
 Defence Deptt:  
 State Govt:  
 Prohibited areas:  
 Others:

6. (a) State whether plant site has been declared as : NO  
 prohibited area:

(b) If yes, state the name of the Authority and furnish a : -  
 certified copy of the order under which the area has  
 been declared as prohibited area





क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर 89

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 2211/J-145/25

दिनांक:- 29/01/2025

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-2),  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

**विषय:-** उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0 लि0, प्लॉट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर को बोर्ड मुख्यालय द्वारा जारी कारण बताओ नोटिस के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच20285/सी-2/जल-484/का0ब0नोटिस/24, दिनांक 28.11.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0 लि0, प्लॉट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर को जारी कारण बताओ नोटिस के क्रम में उद्योग का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारी द्वारा दिनांक 26.12.2024 को किया गया।

अतः उद्योग मैसर्स जॉनसन मैथे केमिकल इण्डिया प्रा0 लि0, प्लॉट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर को बोर्ड मुख्यालय के पत्रांक एच20285/सी-2/जल-484/का0ब0नोटिस/24, दिनांक 28.11.2024 के माध्यम से जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 33-ए के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने की संस्तुति सहित निरीक्षण/विश्लेषण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- यथोपरि।

भवदीय

(इ0 अमित मिश्रा)  
क्षेत्रीय अधिकारी

**पत्रांक एवं दिनांक :-** उपरोक्त।

**प्रतिलिपि:-** सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

जॉनसन मैथे केमिकल इण्डिया प्रा0 लि0, प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर को बोर्ड मुख्यालय द्वारा जारी कारण बताओ नोटिस के सम्बन्ध में आख्या :-

बोर्ड मुख्यालय के पत्रांक एच20285/सी-2/जल-484/का0ब0नोटिस/24, दिनांक 28.11.2024 द्वारा उद्योग को जारी कारण बताओ नोटिस के अनुक्रम में आपके निर्देशानुसार अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 26.12.2024 को उद्योग का निरीक्षण किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में कु0 नेहा भण्डारी, मैनेजर ई0एस0एच0 उपस्थित थी, आख्या निम्नवत् है-

1. उक्त उद्योग प्लाट नं0 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर स्थल पर स्थापित/संचालित है।
2. उद्योग को राज्य बोर्ड के ओसीएमएमएस पोर्टल के पत्रांक 150528/UPPCB/Kanpur Nagar (UPPCBRO)/CTO/ both/KANPUR NAGAR/2022 Date: 22/07/2022 द्वारा दिनांक 31.12.2026 तक सशर्त सीसीए सहमति (जल/वायु) निर्गत है।
3. उद्योग के निरीक्षण दिनांक 11.07.2024 के समय इकाई में इकाई में Multi-Effective Evaporator (MEE) एवं विस्तारीकरण हेतु सिविल/मैकेनिकल निर्माण कार्य होता पाया गया, इकाई द्वारा स्थापनार्थ अनापत्ति प्रमाण पत्र प्रस्तुत नहीं किया गया है। इकाई परिसर में ई0टी0पी0 आउटलेट से जनित शोधित उत्प्रवाह के अनुश्रवण हेतु स्थापित आनलाइन मानीटरिंग सिस्टम (OCEMS) टैम्पड़ पाया गया तथा BOD प्रचालक में -06 (Negative) प्रदर्शित होता पाया गया। विस्तारीकरण/MEE/टैम्पड़ OCEMS के सम्बन्ध में उपस्थित उद्योग प्रतिनिधि द्वारा अनभिज्ञता व्यक्त करते हुये वस्तुस्थिति स्पष्ट नहीं की गयी। इकाई परिसर में स्थापित ई0टी0पी0 के आउटलेट से जनित शोधित उत्प्रवाह के एकत्रित किये गये जल नमूने की विश्लेषण आख्यानुसार जल प्रदूषणकारी प्रचालको का मान बोर्ड द्वारा निर्धारित मानक से अधिक पाये गये हैं निरीक्षण के समय इकाई द्वारा ई0टी0पी0 से जनित शुद्धिकृत उत्प्रवाह का निस्तारण एस0टी0पी0 में किया जा रहा था। इकाई में एस0टी0पी0/ई0टी0पी0 हैजार्डस वेस्ट से सम्बन्धित हाउसकीपिंग की व्यवस्था समुचित नहीं पायी गयी तथा हैजार्डस वेस्ट के स्टोरेज एवं हैण्डलिंग की उचित व्यवस्था नहीं पायी गयी, उक्त का संज्ञान लेते हुये उद्योग को बोर्ड मुख्यालय के पत्रांक एच20285/सी-2/जल-484/ का0ब0नोटिस/24, दिनांक 28.11.2024 द्वारा उद्योग को कारण बताओ नोटिस जारी किया गया है।
4. उद्योग के प्रत्यावेदन दिनांक 13.12.2024, जो कि बोर्ड मुख्यालय को सम्बोधित एवं इस कार्यालय को पृष्ठांकित है, के द्वारा अवगत कराया गया कि निरीक्षण दिनांक 11.07.2024 के दौरान उद्योग में ई0टी0पी0 के आउटलेट से निस्तारित उत्प्रवाह निर्धारित मानकों के अनुरूप थे, परन्तु आपके विभाग द्वारा एकत्रित किये गये नमूने में ई0टी0पी0 के आउटलेट से निस्तारित शुद्धिकृत उत्प्रवाह में प्रचालकों का मान निर्धारित मानको से अधिक पाये गये, उद्योग द्वारा ई0टी0पी0 के आउटलेट से निस्तारित शुद्धिकृत उत्प्रवाह की जाँच एन0ए0बी0एल0 मान्यता प्राप्त प्रयोगशाला मैसर्स ईकोमैन माइनिंग प्रा0 लि0, लखनऊ से दिनांक 13.09.2024 को कराकर विश्लेषण आख्या प्रेषित की गयी है, प्राप्त विश्लेषण आख्यानुसार जल प्रदूषणकारी प्रचालकों का मान निर्धारित मानकों के अनुरूप है तथा उद्योग को जारी कारण बताओ नोटिस निक्षेपित किये जाने का अनुरोध किया गया है।

लाल श्रेणी एवं नारंगी श्रेणी के उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्ता पूर्वक निर्णय लिये जाने के अनुक्रम में बोर्ड मुख्यालय के पत्रांक एच15549/सीएल/472/बोर्ड बैठक/2024, दिनांक 09.08.2024 (छायाप्रति संलग्न) द्वारा 106वीं बोर्ड बैठक में लिये गये निर्णयों/अनुमोदित प्रस्ताव के सुसंगत अंश के अनुसार क्रमशः हैं.....

“लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्तापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत सम्बन्धित उद्योगों के उत्प्रवाह/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होने एवं लाल श्रेणी के उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूनें बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जाने हेतु प्रस्ताव-कार्यसूची सं0-106.20 द्वारा बोर्ड से अनुमोदित है।”

*Jawahar*

*[Signature]*

बोर्ड मुख्यालय द्वारा उपरोक्तानुसार निर्णयों का अनुपालन के आलोक में अवगत है कि उद्योग द्वारा "क्षेत्रीय कार्यालय कानपुर नगर के प्राधिकृत अधिकारी द्वारा निरीक्षण दिनांक 11.07.2024 के दौरान मैसर्स इकोमैन माइनिंग प्रा० लि० के प्रतिनिधि द्वारा जल नमूनें के एकत्रण के सम्बन्ध में उद्योग प्रतिनिधि द्वारा तत्समय कोई सूचना नहीं दी गयी थी और न ही राज्य बोर्ड के प्राधिकृत अधिकारी की उपस्थिति में ई०टी०पी० के आउटलेट से जनित नमूना एकत्रण का कार्य किया गया। जिससे अभासित है कि इकाई द्वारा बोर्ड से अनुमोदित प्रस्ताव-कार्यसूची सं०-106.20 के अनुरूप नहीं है।"

5. निरीक्षण के समय उद्योग में हाउसकिपिंग एवं ई०टी०पी० का संचालन नियमानुसार किया जाता पाया गया। निरीक्षण के समय उद्योग में स्थापित ई०टी०पी० के आउटलेट निस्तारित शुद्धिकृत उत्प्रवाह का एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय, कानपुर नगर की प्रयोगशाला में जमा किया गया, प्राप्त विश्लेषण आख्यानानुसार जल प्रदूषणकारी प्रचालकों का मान निर्धारित मानकों के अनुरूप पाया गया। विश्लेषण आख्या संलग्न है।
6. बोर्ड मुख्यालय, दिनांक 09.08.2024 द्वारा 106वीं बैठक (प्रस्ताव-कार्यसूची सं०-106.20) में लिये गये निर्णयों का अनुपालन कड़ाई से कराये जाने हेतु प्राप्त निर्देश के दृष्टिगत निरीक्षण दिनांक 11.07.2024 को उद्योग में स्थापित ई०टी०पी० के आउटलेट से निस्तारित शुद्धिकृत उत्प्रवाह का मान निर्धारित मानको के अनुरूप नहीं पाये जाने तथा दिनांक 26.12.2024 की ई०टी०पी० आउटलेट से निस्तारित शुद्धिकृत उत्प्रवाह की विश्लेषण आख्या को आधार मानते हुए सन्दर्भित उद्योग पर 168 दिवस का उल्लंघन मानते हुये  $(25000 \times 168) = 42,00,000 / -$  (बयालीस लाख रुपये मात्र) की पर्यावरणीय क्षतिपूर्ति आंकलित होती है।

अतः उपरोक्त को दृष्टिगत रखते हुये बोर्ड मुख्यालय, दिनांक 09.08.2024 द्वारा 106वीं बैठक (प्रस्ताव-कार्यसूची सं०-106.20) में लिये गये निर्णयों का अनुपालन कड़ाई से कराये जाने हेतु प्राप्त निर्देश के अनुपालन में उद्योग द्वारा प्रेषित प्रत्यावेदन में उल्लेखित तथ्यों एवं Multi-Effective Evaporator (MEE) एवं विस्तारीकरण हेतु सिविल/मैकेनिकल निर्माण कार्य हेतु आनलाइन सीटीई आवेदन किये जाने के आलोक में उद्योग के विरुद्ध रुपये  $(25000 \times 168) = 42,00,000 / -$  (बयालीस लाख रुपये मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने एवं बोर्ड मुख्यालय के पत्रांक एच०२०२८५/सी-२/जल-४८४/का०ब०नोटिस/२४, दिनांक 28.11.2024 के माध्यम से जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 33-ए के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

*Jaisankar*  
29/01/25  
(सौरभ हैरिस)  
जे०आर०एफ०

*Shy*  
29/01/25  
(आशुतोष पाण्डेय)  
पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी महोदय, / C.E.O-2 sir

*Jaisankar*  
29/01/2025



Date: January 08, 2025

Reference: JMC IPL/EHS/24-25/JAN-02

To:  
**The Regional Officer,**  
Uttar Pradesh Pollution Control Board  
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,  
Kalyanpur, Kanpur-208017

**Subject:** Analysis report and online continuous monitoring system (OCMS) data

Dear Sir,

As per your request for the sample analysis from an NABL-accredited laboratory, post 11<sup>th</sup> July 2024, we would like to inform you that, in line with our quarterly sampling and analysis schedule, we are working with an NABL-accredited laboratory. We are submitting the ETP outlet and ETP & STP mixed sample analysis report, dated 13<sup>th</sup> September 2024, as part of this process.

Additionally, we are providing the online continuous monitoring system (OCMS) hourly log from 11<sup>th</sup> July 2024 till the end of the month, for your reference. As mentioned in our previous response (reference letter no. JMC IPL/EHS/24-25/DEC-03), regarding the show-cause notice issued by your esteemed office, we promptly conducted the calibration of the OCMS on 12<sup>th</sup> July 2024. We have attached a copy of the calibration report for your reference.

Thanking you.

Yours Sincerely,

Neha Bhandari  
EHS, Manager  
Johnson Matthey Chemicals India Private Limited, Panki

**Annexure:**

1. ETP treated effluent outlet sample and ETP & STP mixed treated effluent outlet sample analysis report of 13<sup>th</sup> September 2024
2. Hourly log of OCMS from 11<sup>th</sup> July 2024 to 31<sup>st</sup> July 2024
3. Calibration report of OCMS dated 12<sup>th</sup> July 2024

AEE  
2-5  
09/08/25



**ECOMEN MINING PRIVATE LIMITED**  
(Formerly known as Ecomen Laboratories Private Limited)

Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1



An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECO/QS/FORMA1/07
M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)		TC127512400008535F	
Type of Sample		Test Report No.	ECO/LAB/WW/0866/8535/09/2024
Waste Water		Issue Date of Test Report	25.09.2024
Sample Registration No.	0866	Name of Location	EIP Outlet
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2 °C Humidity: 50 %	Sample Quantity	As per Requirement
		Sample ID Code	ECO/LAB/8535/09/2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023.2540D	5-5000	29.0	100.0
2.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023. 5520 A+D	5-600	BDI	10.0
3.	Biochemical Oxygen Demand as BOD (5 days at 20°C)	mg/l	APHA, 24th Ed. 2023. 5210 A+B	5-10000	8.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023. 5220 A+C	5-50000	32.0	250.0

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

  
Technical Manager  
(Vikas Kumar)

Authorized By

  
Quality Manager  
(Dr. Abhishek Kumar Singh)





**ECOMEN MINING PRIVATE LIMITED**  
(Formerly known as Ecomen Laboratories Private Limited)

Second Floor Hall House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024  
Phone No : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI



An approved Laboratory from Ministry of Environment, Forest and Climate Change & CPCB Govt. of India, New Delhi

**TEST REPORT**

NAME & ADDRESS OF CUSTOMER:		U/LR No.	FORMAT NO. ECO/QS/FORMAT/07
M/s Johnson Matthey Chemicals India Pvt. Ltd., Plot No. 2A, Site II B, Panki Industrial Estate, Panki, Dist. Kanpur (U.P.)		Test Report No.	TC127512400008539F
Type of Sample		Issue Date of Test Report	ECO/LAB/WW/0866/8539/09/2024
Waste Water			25.09.2024
Sample Registration No.	0866	Name of Location	SIP & FIP Mix Discharge
Sampling Method	APHA	Sample Collected By	EMPL Representative
Date of Sample Collection	13.09.2024	Time of Sample Collection	-
Date of Sample Received	16.09.2024	Time of Sample Received	10.20 AM
Start Date of Analysis	16.09.2024	End Date of Analysis	25.09.2024
Laboratory Environmental Condition	Temperature: 27 ± 2 °C Humidity: 50 %	Sample Quantity	As per Requirement
		Sample ID Code	ECO-LAB 8539/09 2024

Sl. No.	Tests	Unit	Protocol	Limits of Detection	Result	As per CCA
1.	pH	-	APHA, 24th Ed. 2023.4500 II A+B	2-12	7.70	6.5-9.0
2.	Total Suspended Solid as TSS	mg/l	APHA, 24th Ed. 2023.2540D	5-5000	32.0	100.0
3.	Biochemical Oxygen Demand as BOD 3days at 27°C	mg/l	IS-3025 Part-44, 1993	5-10000	11.0	30.0
4.	Chemical Oxygen Demand as COD	mg/l	APHA, 24th Ed. 2023. 5220 A-C	5-50000	36.0	250.0
5.	Oil & Grease as O & G	mg/l	APHA, 24th Ed. 2023. 5520 A-D	5-600	B/DL	10.0

**Note-**

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

*Vikas Kumar*  
Technical Manager  
(Vikas Kumar)

Authorized By

*Abhishek Kumar Singh*  
Quality Manager  
(Dr. Abhishek Kumar Singh)



Johnson Matthey Chemical India Pvt Ltd  
ETP\_Johnson Matthey Chemicals\_Kanpur

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From: 2024-07-11 00:00:00 To: 2024-07-31 23:59:00

Timestamp	pH	BOD	COD	TSS
11-Jul-2024 00:00	7.43	0.5	46.44	20.63
11-Jul-2024 01:00	7.45	0.49	46.37	20.7
11-Jul-2024 02:00	7.45	0.4	46.44	20.8
11-Jul-2024 03:00	7.42	0.4	46.73	20.92
11-Jul-2024 04:00	7.41	0.4	46.9	20.93
11-Jul-2024 05:00	7.4	0.4	46.9	20.95
11-Jul-2024 06:00	7.43	0.35	46.98	20.99
11-Jul-2024 07:00	7.42	0.37	47.11	20.99
11-Jul-2024 08:00	7.42	0.22	47.12	21.22
11-Jul-2024 09:00	7.42	0.17	47.28	21.37
11-Jul-2024 10:00	7.4	0.24	47.31	21.23
11-Jul-2024 11:00	7.39	0.3	47.45	21.21
11-Jul-2024 12:00	7.38	0.26	47.53	21.23
11-Jul-2024 13:00	7.4	0.11	47.64	21.45
11-Jul-2024 14:00	7.41	-0.13	47.9	21.93
11-Jul-2024 15:00	7.39	-0.39	48.41	22.5
11-Jul-2024 16:00	7.38	0.09	48.41	21.74
11-Jul-2024 17:00	7.37	2.48	46.44	17.01
11-Jul-2024 18:00	7.35	1.95	46.66	17.62
11-Jul-2024 19:00	7.36	1.3	47.44	18.6
11-Jul-2024 20:00	7.37	0.59	48.07	19.84
11-Jul-2024 21:00	7.39	3.47	34.88	12.33
11-Jul-2024 22:00	7.39	5	28.31	8.45
11-Jul-2024 23:00	7.37	5	28.52	8.59
12-Jul-2024 00:00	7.3	5	28.69	8.73
12-Jul-2024 01:00	7.27	4.98	28.8	8.83
12-Jul-2024 02:00	7.32	4.9	28.8	8.88
12-Jul-2024 03:00	7.3	4.9	28.89	8.91
12-Jul-2024 04:00	7.29	4.9	28.9	8.94
12-Jul-2024 05:00	7.32	4.9	28.9	8.96
12-Jul-2024 06:00	7.33	4.9	28.99	8.96
12-Jul-2024 07:00	7.29	4.9	29.01	8.97
12-Jul-2024 08:00	7.24	4.9	29	8.99
12-Jul-2024 09:00	7.25	4.9	29.08	9.02
12-Jul-2024 10:00	7.25	4.9	29.05	8.99
12-Jul-2024 11:00	7.25	4.9	29	8.98
12-Jul-2024 12:00	7.26	4.9	29	8.98
12-Jul-2024 13:00	7.26	4.9	29	8.98
12-Jul-2024 14:00	7.25	4.9	29.01	8.98
12-Jul-2024 15:00	7.29	5.82	20.39	28.38
12-Jul-2024 16:00	7.29	5.78	20.09	32.13
12-Jul-2024 17:00	7.34	5.8	20.32	32.17

Reported via: <https://tpro.telsys.in> by user: Sribatsha.sahoo@matthey.com

Timestamp	pH	BOD	COD	TSS
12-Jul-2024 18:00	7.34	5.9	20.43	32.21
12-Jul-2024 19:00	7.34	5.95	20.51	32.26
12-Jul-2024 20:00	7.32	5.97	20.49	32.26
12-Jul-2024 21:00	7.32	5.97	20.43	32.23
12-Jul-2024 22:00	7.3	5.92	20.29	32.19
12-Jul-2024 23:00	7.31	5.88	20.22	32.14
13-Jul-2024 00:00	7.3	5.89	20.17	32.12
13-Jul-2024 01:00	7.34	5.79	20.24	32.14
13-Jul-2024 02:00	7.34	5.87	20.23	32.15
13-Jul-2024 03:00	7.33	5.89	20.26	32.16
13-Jul-2024 04:00	7.34	5.89	20.3	32.19
13-Jul-2024 05:00	7.32	5.98	20.35	32.21
13-Jul-2024 06:00	7.31	6.03	20.47	32.24
13-Jul-2024 07:00	7.32	6.01	20.53	32.26
13-Jul-2024 08:00	7.31	5.98	20.59	32.3
13-Jul-2024 09:00	7.31	5.95	20.57	32.28
13-Jul-2024 10:00	7.29	5.96	20.65	32.3
13-Jul-2024 11:00	7.28	6.01	20.55	32.28
13-Jul-2024 12:00	7.28	6	20.38	32.22
13-Jul-2024 13:00	7.27	6.06	20.44	32.24
13-Jul-2024 14:00	7.29	5.99	20.44	32.25
13-Jul-2024 15:00	7.34	5.95	20.56	32.26
13-Jul-2024 16:00	7.36	5.94	20.6	32.26
13-Jul-2024 17:00	7.36	5.96	20.64	32.26
13-Jul-2024 18:00	7.38	5.94	20.67	32.27
13-Jul-2024 19:00	7.38	5.97	20.63	32.29
13-Jul-2024 20:00	7.36	6	20.59	32.3
13-Jul-2024 21:00	7.38	6	20.59	32.33
13-Jul-2024 22:00	7.41	5.91	20.64	32.32
13-Jul-2024 23:00	7.44	5.92	20.67	32.27
14-Jul-2024 00:00	7.42	6.04	20.62	32.28
14-Jul-2024 01:00	7.44	6.08	20.65	32.3
14-Jul-2024 02:00	7.43	6.09	20.66	32.34
14-Jul-2024 03:00	7.43	6.3	21.68	32.73
14-Jul-2024 04:00	7.42	6.56	25.23	34.4
14-Jul-2024 05:00	7.43	6.02	24.59	34.36
14-Jul-2024 06:00	7.42	5.49	18.93	31.69
14-Jul-2024 07:00	7.44	5.46	18.95	31.69
14-Jul-2024 08:00	7.41	5.52	18.93	31.68
14-Jul-2024 09:00	7.41	5.46	18.93	31.69
14-Jul-2024 10:00	7.42	5.39	18.96	31.7
14-Jul-2024 11:00	7.41	5.4	18.94	31.7
14-Jul-2024 12:00	7.4	5.41	18.96	31.7
14-Jul-2024 13:00	7.38	5.48	18.98	31.72
14-Jul-2024 14:00	7.37	5.5	19.05	31.76
14-Jul-2024 15:00	7.39	5.38	19.09	31.79
14-Jul-2024 16:00	7.38	5.45	19.12	31.8

Timestamp	pH	BOD	COD	TSS
14-Jul-2024 17:00	7.37	5.49	19.19	31.86
14-Jul-2024 18:00	7.4	5.35	19.39	31.95
14-Jul-2024 19:00	7.46	5.44	19.52	31.98
14-Jul-2024 20:00	7.36	5.65	19.62	31.99
14-Jul-2024 21:00	7.29	5.63	19.54	31.99
14-Jul-2024 22:00	7.27	5.63	19.56	31.98
14-Jul-2024 23:00	7.3	5.44	19.5	32
15-Jul-2024 00:00	7.29	5.46	19.52	31.99
15-Jul-2024 01:00	7.27	5.54	19.55	31.99
15-Jul-2024 02:00	7.27	5.48	19.51	31.99
15-Jul-2024 03:00	7.29	5.54	19.57	32.01
15-Jul-2024 04:00	7.28	5.52	19.54	32
15-Jul-2024 05:00	7.3	5.53	19.59	32.01
15-Jul-2024 06:00	7.28	5.63	19.61	32.01
15-Jul-2024 07:00	7.31	5.49	19.6	32.03
15-Jul-2024 08:00	7.29	5.61	19.69	32.05
15-Jul-2024 09:00	7.3	5.54	19.64	32.04
15-Jul-2024 10:00	7.3	5.57	19.52	31.98
15-Jul-2024 11:00	7.32	5.47	19.02	31.7
15-Jul-2024 12:00	7.3	5.57	19.1	31.73
15-Jul-2024 13:00	7.34	5.46	19.05	31.72
15-Jul-2024 14:00	7.42	5.39	18.96	31.68
15-Jul-2024 15:00	7.39	5.48	18.97	31.7
15-Jul-2024 16:00	7.3	5.63	19.04	31.7
15-Jul-2024 17:00	7.29	5.66	19.08	31.72
15-Jul-2024 18:00	7.32	5.5	19.01	31.69
15-Jul-2024 19:00	7.35	5.46	19.02	31.7
15-Jul-2024 20:00	7.33	5.48	19.02	31.71
15-Jul-2024 21:00	7.31	5.53	18.97	31.69
15-Jul-2024 22:00	7.32	5.54	18.99	31.7
15-Jul-2024 23:00	7.36	5.44	19	31.69
16-Jul-2024 00:00	7.4	5.47	19.05	31.7
16-Jul-2024 01:00	7.38	5.49	19.03	31.69
16-Jul-2024 02:00	7.38	5.51	19.02	31.69
16-Jul-2024 03:00	7.37	5.56	19.05	31.7
16-Jul-2024 04:00	7.37	5.51	18.99	31.69
16-Jul-2024 05:00	7.42	5.49	19.04	31.7
16-Jul-2024 06:00	7.4	5.51	19.02	31.7
16-Jul-2024 07:00	7.42	5.51	19.02	31.7
16-Jul-2024 08:00	7.41	5.56	19.03	31.7
16-Jul-2024 09:00	7.45	5.47	19.05	31.71
16-Jul-2024 10:00	7.45	5.5	19.04	31.69
16-Jul-2024 11:00	7.44	5.51	19.01	31.7
16-Jul-2024 12:00	7.44	5.48	18.98	31.7
16-Jul-2024 13:00	7.44	5.58	19.04	31.7
16-Jul-2024 14:00	7.44	5.59	19.05	31.7
16-Jul-2024 15:00	7.46	5.52	19.08	31.7

Timestamp	pH	BOD	COD	TSS
16-Jul-2024 16:00	7.46	5.49	19.08	31.7
16-Jul-2024 17:00	7.46	5.49	19.18	31.71
16-Jul-2024 18:00	7.43	5.57	19.18	31.72
16-Jul-2024 19:00	7.38	5.66	19.15	31.73
16-Jul-2024 20:00	7.38	5.58	19.07	31.72
16-Jul-2024 21:00	7.37	5.57	19.09	31.72
16-Jul-2024 22:00	7.37	5.58	19.06	31.71
16-Jul-2024 23:00	7.38	5.6	19.1	31.7
17-Jul-2024 00:00	7.38	5.6	19.15	31.71
17-Jul-2024 01:00	7.37	5.73	19.26	31.75
17-Jul-2024 02:00	7.36	5.76	19.28	31.75
17-Jul-2024 03:00	7.38	5.79	19.31	31.76
17-Jul-2024 04:00	7.38	5.8	19.38	31.77
17-Jul-2024 05:00	7.41	5.9	19.57	31.8
17-Jul-2024 06:00	7.39	5.97	19.62	31.81
17-Jul-2024 07:00	7.47	5.86	19.79	31.86
17-Jul-2024 08:00	7.43	6.14	20.13	31.97
17-Jul-2024 09:00	7.4	5.95	19.71	31.85
17-Jul-2024 10:00	7.51	5.64	19.49	31.8
17-Jul-2024 11:00	7.44	5.88	19.56	31.82
17-Jul-2024 12:00	7.4	5.9	19.51	31.8
17-Jul-2024 13:00	7.4	5.88	19.51	31.8
17-Jul-2024 14:00	7.4	5.82	19.33	31.74
17-Jul-2024 15:00	7.41	5.65	19.2	31.7
17-Jul-2024 16:00	7.39	5.72	19.23	31.72
17-Jul-2024 17:00	7.37	5.76	19.21	31.72
17-Jul-2024 18:00	7.4	5.65	19.24	31.72
17-Jul-2024 19:00	7.4	5.69	19.29	31.73
17-Jul-2024 20:00	7.36	5.78	19.38	31.76
17-Jul-2024 21:00	7.39	5.68	19.38	31.76
17-Jul-2024 22:00	7.37	5.82	19.45	31.77
17-Jul-2024 23:00	7.38	5.72	19.78	31.96
18-Jul-2024 00:00	7.36	5.78	20.13	32.13
18-Jul-2024 01:00	7.38	5.82	19.85	31.97
18-Jul-2024 02:00	7.38	5.99	19.58	31.8
18-Jul-2024 03:00	7.38	5.96	19.5	31.78
18-Jul-2024 04:00	7.39	5.95	19.46	31.75
18-Jul-2024 05:00	7.42	5.88	19.47	31.76
18-Jul-2024 06:00	7.43	5.87	19.47	31.77
18-Jul-2024 07:00	7.47	5.97	19.74	31.82
18-Jul-2024 08:00	7.48	5.99	19.88	31.86
18-Jul-2024 09:00	7.46	6.32	20.3	31.96
18-Jul-2024 10:00	7.44	6.43	20.31	31.93
18-Jul-2024 11:00	7.49	6.7	21.1	32.12
18-Jul-2024 12:00	7.55	10.23	28.15	33.75
18-Jul-2024 13:00	7.61	14.12	37.15	36
18-Jul-2024 14:00	7.56	12.53	33.62	35.17

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Timestamp	pH	BOD	COD	TSS
18-Jul-2024 15:00	7.56	6.36	20.22	31.88
18-Jul-2024 16:00	7.56	6.17	19.95	31.83
18-Jul-2024 17:00	7.68	6.5	20.8	32.04
18-Jul-2024 18:00	7.61	5.72	19.32	31.72
18-Jul-2024 19:00	7.58	5.52	19.02	31.67
18-Jul-2024 20:00	7.54	5.62	19.12	31.7
18-Jul-2024 21:00	7.45	5.7	19.09	31.68
18-Jul-2024 22:00	7.43	5.67	19.05	31.68
18-Jul-2024 23:00	7.47	5.5	19.01	31.67
19-Jul-2024 00:00	7.5	5.6	19.1	31.68
19-Jul-2024 01:00	7.48	5.56	19.04	31.67
19-Jul-2024 02:00	7.48	5.6	19.08	31.69
19-Jul-2024 03:00	7.45	5.62	19.08	31.68
19-Jul-2024 04:00	7.48	5.52	19.03	31.69
19-Jul-2024 05:00	7.53	5.57	19.15	31.7
19-Jul-2024 06:00	7.45	5.73	19.17	31.71
19-Jul-2024 07:00	7.48	5.55	19.08	31.7
19-Jul-2024 08:00	7.5	5.51	19.11	31.71
19-Jul-2024 09:00	7.51	5.51	19.11	31.69
19-Jul-2024 10:00	7.51	5.56	19.15	31.71
19-Jul-2024 11:00	7.51	5.52	19.16	31.72
19-Jul-2024 12:00	7.5	5.56	19.16	31.71
19-Jul-2024 13:00	7.51	5.54	19.23	31.74
19-Jul-2024 14:00	7.49	5.74	19.46	31.81
19-Jul-2024 15:00	7.49	5.63	19.4	31.82
19-Jul-2024 16:00	7.55	5.32	18.65	31.57
19-Jul-2024 17:00	7.56	5.31	18.62	31.55
19-Jul-2024 18:00	7.55	5.34	18.62	31.54
19-Jul-2024 19:00	7.49	5.62	18.84	31.59
19-Jul-2024 20:00	7.47	5.47	18.63	31.55
19-Jul-2024 21:00	7.48	5.46	18.67	31.55
19-Jul-2024 22:00	7.45	5.43	18.62	31.54
19-Jul-2024 23:00	7.47	5.36	18.6	31.53
20-Jul-2024 00:00	7.5	5.39	18.7	31.56
20-Jul-2024 01:00	7.44	5.58	18.75	31.56
20-Jul-2024 02:00	7.43	5.4	18.58	31.53
20-Jul-2024 03:00	7.48	5.34	18.66	31.55
20-Jul-2024 04:00	7.44	5.54	18.72	31.54
20-Jul-2024 05:00	7.42	5.54	18.67	31.54
20-Jul-2024 06:00	7.41	5.46	18.62	31.53
20-Jul-2024 07:00	7.46	5.37	18.62	31.53
20-Jul-2024 08:00	7.41	5.54	18.68	31.54
20-Jul-2024 09:00	7.44	5.4	18.65	31.55
20-Jul-2024 10:00	7.44	5.46	18.64	31.53
20-Jul-2024 11:00	7.43	5.56	18.68	31.54
20-Jul-2024 12:00	7.41	5.61	18.69	31.53
20-Jul-2024 13:00	7.42	5.54	18.65	31.54

Timestamp	pH	BOD	COD	TSS
20-Jul-2024 14:00	7.43	5.5	18.63	31.54
20-Jul-2024 15:00	7.43	5.54	18.65	31.53
20-Jul-2024 16:00	7.43	5.54	18.62	31.53
20-Jul-2024 17:00	7.44	5.56	18.66	31.54
20-Jul-2024 18:00	7.46	5.56	18.65	31.52
20-Jul-2024 19:00	7.47	5.57	18.66	31.52
20-Jul-2024 20:00	7.47	5.53	18.62	31.53
20-Jul-2024 21:00	7.48	5.54	18.62	31.52
20-Jul-2024 22:00	7.49	5.59	18.65	31.52
20-Jul-2024 23:00	7.5	5.53	18.66	31.53
21-Jul-2024 00:00	7.5	5.53	18.83	31.62
21-Jul-2024 01:00	7.51	5.36	19.39	31.97
21-Jul-2024 02:00	7.52	5.37	19.81	32.1
21-Jul-2024 03:00	7.52	5.52	20.18	32.12
21-Jul-2024 04:00	7.51	5.62	20.42	32.13
21-Jul-2024 05:00	7.42	5.86	20.98	32.16
21-Jul-2024 06:00	7.47	6.32	22.06	32.18
21-Jul-2024 07:00	7.45	6.55	22.56	32.19
21-Jul-2024 08:00	7.44	6.45	22.31	32.2
21-Jul-2024 09:00	7.44	6.57	22.41	32.19
21-Jul-2024 10:00	7.4	5.95	21.13	32.24
21-Jul-2024 11:00	7.38	5.43	20	32.28
21-Jul-2024 12:00	7.39	5.45	20.04	32.3
21-Jul-2024 13:00	7.44	6.57	22.69	32.31
21-Jul-2024 14:00	7.4	5.87	21.04	32.36
21-Jul-2024 15:00	7.38	5.53	20.32	32.38
21-Jul-2024 16:00	7.43	6.8	23.32	32.41
21-Jul-2024 17:00	7.44	6.83	23.41	32.44
21-Jul-2024 18:00	7.43	6.82	23.39	32.48
21-Jul-2024 19:00	7.45	7.11	24.09	32.52
21-Jul-2024 20:00	7.44	6.87	23.58	32.55
21-Jul-2024 21:00	7.41	6.22	22.17	32.61
21-Jul-2024 22:00	7.39	5.7	21	32.67
21-Jul-2024 23:00	7.45	6.93	23.96	32.72
22-Jul-2024 00:00	7.47	7.28	24.76	32.79
22-Jul-2024 01:00	7.43	6.45	22.91	32.88
22-Jul-2024 02:00	7.48	7.27	24.89	32.9
22-Jul-2024 03:00	7.45	6.69	23.4	32.87
22-Jul-2024 04:00	7.47	6.88	23.95	32.83
22-Jul-2024 05:00	7.46	6.27	22.48	32.85
22-Jul-2024 06:00	7.44	6.36	22.66	32.82
22-Jul-2024 07:00	7.54	6.94	24.11	32.79
22-Jul-2024 08:00	7.45	6.14	22.15	32.75
22-Jul-2024 09:00	7.47	6.57	23.27	32.76
22-Jul-2024 10:00	7.51	6.48	23.13	32.77
22-Jul-2024 11:00	7.42	5.74	21.21	32.76
22-Jul-2024 12:00	7.48	6.48	23.02	32.76

Timestamp	pH	BOD	COD	TSS
22-Jul-2024 13:00	7.52	6.25	22.55	32.78
22-Jul-2024 14:00	7.44	5.86	21.58	32.79
22-Jul-2024 15:00	7.42	5.91	21.53	32.75
22-Jul-2024 16:00	7.4	5.87	21.49	32.76
22-Jul-2024 17:00	7.51	6.18	22.29	32.78
22-Jul-2024 18:00	7.51	6.13	22.16	32.78
22-Jul-2024 19:00	7.54	6.14	22.2	32.79
22-Jul-2024 20:00	7.47	6.03	21.89	32.82
22-Jul-2024 21:00	7.53	6.09	22.1	32.84
22-Jul-2024 22:00	7.38	5.96	21.5	32.87
22-Jul-2024 23:00	7.36	5.94	21.5	32.89
23-Jul-2024 00:00	7.37	5.92	21.47	32.89
23-Jul-2024 01:00	7.4	5.88	21.5	32.91
23-Jul-2024 02:00	7.56	5.77	21.41	32.91
23-Jul-2024 03:00	7.49	5.8	21.43	32.9
23-Jul-2024 04:00	7.53	5.83	21.43	32.9
23-Jul-2024 05:00	7.61	5.81	21.35	32.87
23-Jul-2024 06:00	7.46	5.97	21.5	32.88
23-Jul-2024 07:00	7.52	6.1	21.98	32.92
23-Jul-2024 08:00	7.64	5.99	21.83	32.98
23-Jul-2024 09:00	7.7	5.87	21.61	32.96
23-Jul-2024 10:00	7.47	6.09	21.83	33.01
23-Jul-2024 11:00	7.3	6.3	22.13	33.08
23-Jul-2024 12:00	7.34	6.22	22.15	33.11
23-Jul-2024 13:00	7.41	6.16	22.14	33.12
23-Jul-2024 14:00	7.42	6.18	22.15	33.12
23-Jul-2024 15:00	7.35	6.27	22.21	33.13
23-Jul-2024 16:00	7.35	6.24	22.19	33.12
23-Jul-2024 17:00	7.38	6.25	22.16	33.11
23-Jul-2024 18:00	7.44	6.29	22.33	33.07
23-Jul-2024 19:00	7.53	6.2	22.19	33.08
23-Jul-2024 20:00	7.6	6.19	22.33	33.13
23-Jul-2024 21:00	7.5	6.27	22.29	33.15
23-Jul-2024 22:00	7.51	6.23	22.4	33.21
23-Jul-2024 23:00	7.64	6.14	22.34	33.22
24-Jul-2024 00:00	7.54	6.27	22.45	33.23
24-Jul-2024 01:00	7.6	6.21	22.53	33.24
24-Jul-2024 02:00	7.59	6.33	22.78	33.23
24-Jul-2024 03:00	7.58	6.26	22.49	33.15
24-Jul-2024 04:00	7.56	6.29	22.55	33.19
24-Jul-2024 05:00	7.51	6.34	22.58	33.22
24-Jul-2024 06:00	7.6	6.26	22.53	33.24
24-Jul-2024 07:00	7.61	6.27	22.48	33.23
24-Jul-2024 08:00	7.55	6.36	22.58	33.26
24-Jul-2024 09:00	7.5	6.47	22.63	33.27
24-Jul-2024 10:00	7.47	6.44	22.75	33.29
24-Jul-2024 11:00	7.53	6.45	22.9	33.31

Timestamp	pH	BOD	COD	TSS
24-Jul-2024 12:00	7.48	6.58	22.88	33.33
24-Jul-2024 13:00	7.49	6.71	22.95	33.34
24-Jul-2024 14:00	7.49	6.88	22.87	33.27
24-Jul-2024 15:00	7.5	6.69	22.71	33.2
24-Jul-2024 16:00	7.51	6.81	22.81	33.2
24-Jul-2024 17:00	7.49	6.92	22.87	33.21
24-Jul-2024 18:00	7.54	6.6	23	33.24
24-Jul-2024 19:00	7.51	7.11	23.36	33.32
24-Jul-2024 20:00	7.48	7.24	22.88	33.13
24-Jul-2024 21:00	7.53	6.81	22.99	33.21
24-Jul-2024 22:00	7.53	6.97	22.98	33.18
24-Jul-2024 23:00	7.53	7.31	23.49	33.3
25-Jul-2024 00:00	7.56	7.5	23.54	33.3
25-Jul-2024 01:00	7.61	7.03	23.37	33.31
25-Jul-2024 02:00	7.6	7.34	23.66	33.37
25-Jul-2024 03:00	7.63	7.39	23.66	33.35
25-Jul-2024 04:00	7.6	7.37	23.74	33.37
25-Jul-2024 05:00	7.59	7.65	23.74	33.35
25-Jul-2024 06:00	7.6	7.65	23.79	33.36
25-Jul-2024 07:00	7.6	7.32	23.82	33.4
25-Jul-2024 08:00	7.57	7.48	23.88	33.39
25-Jul-2024 09:00	7.57	7.19	23.68	33.35
25-Jul-2024 10:00	7.55	7.65	24.16	33.49
25-Jul-2024 11:00	7.55	7.91	24.56	33.62
25-Jul-2024 12:00	7.55	7.6	24.18	33.53
25-Jul-2024 13:00	7.51	7.33	23.83	33.53
25-Jul-2024 14:00	7.48	7.38	25.52	34.51
25-Jul-2024 15:00	7.5	7.39	26.92	35.27
25-Jul-2024 16:00	7.47	5.81	20.11	32.17
25-Jul-2024 17:00	7.46	5.43	18.37	31.38
25-Jul-2024 18:00	7.47	5.53	18.53	31.42
25-Jul-2024 19:00	7.45	5.49	18.51	31.41
25-Jul-2024 20:00	7.33	5.6	18.44	31.4
25-Jul-2024 21:00	7.29	5.57	18.39	31.38
25-Jul-2024 22:00	7.3	5.52	18.33	31.38
25-Jul-2024 23:00	7.37	5.37	18.38	31.38
26-Jul-2024 00:00	7.36	5.54	18.53	31.4
26-Jul-2024 01:00	7.28	5.49	18.34	31.38
26-Jul-2024 02:00	7.3	5.46	18.34	31.39
26-Jul-2024 03:00	7.3	5.44	18.31	31.37
26-Jul-2024 04:00	7.38	5.33	18.31	31.36
26-Jul-2024 05:00	7.38	5.46	18.41	31.38
26-Jul-2024 06:00	7.29	5.54	18.34	31.37
26-Jul-2024 07:00	7.31	5.54	18.32	31.37
26-Jul-2024 08:00	7.32	5.52	18.32	31.37
26-Jul-2024 09:00	7.37	5.35	18.27	31.36
26-Jul-2024 10:00	7.37	5.63	18.56	31.38



Timestamp	pH	BOD	COD	TSS
26-Jul-2024 11:00	7.33	5.77	18.61	31.39
26-Jul-2024 12:00	7.33	5.58	18.4	31.37
26-Jul-2024 13:00	7.37	5.73	18.73	31.43
26-Jul-2024 14:00	7.34	5.66	18.54	31.4
26-Jul-2024 15:00	7.47	12.69	38.5	23.61
26-Jul-2024 16:00	7.41	12.89	38.49	23.61
26-Jul-2024 17:00	7.47	12.51	38.42	23.61
26-Jul-2024 18:00	7.41	12.91	38.44	23.59
26-Jul-2024 19:00	7.45	12.65	38.42	23.59
26-Jul-2024 20:00	7.44	12.6	38.41	23.59
26-Jul-2024 21:00	7.42	12.7	38.43	23.6
26-Jul-2024 22:00	7.41	12.71	38.41	23.6
26-Jul-2024 23:00	7.48	12.43	38.38	23.59
27-Jul-2024 00:00	7.38	13.2	38.5	23.6
27-Jul-2024 01:00	7.37	13.03	38.46	23.58
27-Jul-2024 02:00	7.37	12.91	38.45	23.58
27-Jul-2024 03:00	7.4	12.88	38.47	23.59
27-Jul-2024 04:00	7.39	12.83	38.45	23.57
27-Jul-2024 05:00	7.39	12.97	38.48	23.59
27-Jul-2024 06:00	7.35	13.14	38.5	23.6
27-Jul-2024 07:00	7.34	13.2	38.51	23.6
27-Jul-2024 08:00	7.35	12.99	38.56	23.62
27-Jul-2024 09:00	7.43	13.33	38.79	23.67
27-Jul-2024 10:00	7.4	13.5	38.79	23.66
27-Jul-2024 11:00	7.38	13.86	38.96	23.72
27-Jul-2024 12:00	7.34	13.76	38.93	23.7
27-Jul-2024 13:00	7.3	13.99	38.96	23.7
27-Jul-2024 14:00	7.28	14.06	38.93	23.7
27-Jul-2024 15:00	7.37	14.06	39.18	23.78
27-Jul-2024 16:00	7.28	14.58	39.17	23.76
27-Jul-2024 17:00	7.42	14.19	39.21	23.76
27-Jul-2024 18:00	7.36	14.62	39.29	23.78
27-Jul-2024 19:00	7.38	14.5	39.39	23.81
27-Jul-2024 20:00	7.46	17.47	41.26	24.46
27-Jul-2024 21:00	7.39	19.15	42.37	24.84
27-Jul-2024 22:00	7.39	20.55	43.4	25.21
27-Jul-2024 23:00	7.44	16.3	40.52	24.21
28-Jul-2024 00:00	7.4	16.54	40.46	24.17
28-Jul-2024 01:00	7.45	16.88	40.56	24.15
28-Jul-2024 02:00	7.42	16.36	40.25	24.06
28-Jul-2024 03:00	7.5	16.69	40.53	24.15
28-Jul-2024 04:00	7.46	16.81	40.59	24.17
28-Jul-2024 05:00	7.48	16.86	40.69	24.21
28-Jul-2024 06:00	7.44	17.21	40.7	24.2
28-Jul-2024 07:00	7.48	17.44	40.9	24.28
28-Jul-2024 08:00	7.48	17.97	41.27	24.42
28-Jul-2024 09:00	7.53	18.82	41.85	24.63

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Timestamp	pH	BOD	COD	TSS
28-Jul-2024 10:00	7.48	20.56	42.93	24.91
28-Jul-2024 11:00	7.51	23.5	44.93	25.55
28-Jul-2024 12:00	7.53	21.98	43.96	25.26
28-Jul-2024 13:00	7.46	21.49	43.53	25.16
28-Jul-2024 14:00	7.45	21.38	43.82	25.45
28-Jul-2024 15:00	7.44	20.93	45.01	26.83
28-Jul-2024 16:00	7.44	20.02	46.63	28.8
28-Jul-2024 17:00	7.48	19.04	47.77	30.17
28-Jul-2024 18:00	7.5	18.69	47.7	30.19
28-Jul-2024 19:00	7.43	18.64	47.83	30.35
28-Jul-2024 20:00	7.37	18.8	47.97	30.54
28-Jul-2024 21:00	7.32	19.06	48.59	31.09
28-Jul-2024 22:00	7.32	19.22	49.13	31.52
28-Jul-2024 23:00	7.37	18.91	49.46	31.77
29-Jul-2024 00:00	7.37	19.23	49.79	32.04
29-Jul-2024 01:00	7.31	19.29	50.1	32.35
29-Jul-2024 02:00	7.35	19.46	50.48	32.63
29-Jul-2024 03:00	7.35	19.21	50.68	32.83
29-Jul-2024 04:00	7.35	19.16	50.87	33.02
29-Jul-2024 05:00	7.34	19.36	51.09	33.21
29-Jul-2024 06:00	7.34	19.57	51.29	33.37
29-Jul-2024 07:00	7.36	19.56	51.47	33.49
29-Jul-2024 08:00	7.4	19.78	51.77	33.63
29-Jul-2024 09:00	7.43	19.85	51.91	33.7
29-Jul-2024 10:00	7.43	20.28	52.37	33.92
29-Jul-2024 11:00	7.35	21.01	52.9	34.37
29-Jul-2024 12:00	7.39	20.68	53.23	34.61
29-Jul-2024 13:00	7.38	20.77	53.62	34.93
29-Jul-2024 14:00	7.36	21.16	54.08	35.29
29-Jul-2024 15:00	7.37	21.09	54.44	35.56
29-Jul-2024 16:00	7.41	21.08	54.79	35.79
29-Jul-2024 17:00	7.37	21.23	55.06	36.03
29-Jul-2024 18:00	7.31	21.6	55.48	36.41
29-Jul-2024 19:00	7.28	21.74	55.71	36.67
29-Jul-2024 20:00	7.28	21.92	55.93	36.84
29-Jul-2024 21:00	7.27	21.98	56.1	36.94
29-Jul-2024 22:00	7.27	22.12	56.21	37.03
29-Jul-2024 23:00	7.32	21.95	56.47	37.1
30-Jul-2024 00:00	7.36	22.24	56.66	37.23
30-Jul-2024 01:00	7.34	22.82	57.29	37.48
30-Jul-2024 02:00	7.44	21.87	53.49	34.14
30-Jul-2024 03:00	7.52	12.67	38.44	23.5
30-Jul-2024 04:00	7.42	12.44	38.19	23.45
30-Jul-2024 05:00	7.45	12.54	38.48	23.5
30-Jul-2024 06:00	7.5	12.63	38.57	23.56
30-Jul-2024 07:00	7.48	12.57	38.6	23.57
30-Jul-2024 08:00	7.48	12.73	38.58	23.62



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं. / 246/16  
Ref. No. सी-2/जल-484/25  
सेवा में,

दिनांक 24-2-25  
Date  
पंजीकृत

मेसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०,  
प्लाट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र,  
कानपुर नगर।

विषय- मेसर्स जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लाट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

कृपया आपकी इकाई को राज्य बोर्ड के पत्र संख्या एच20285/सी-2/जल-484/का०ब०नोटिस/24, दिनांक 28.11.2024 द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 33-ए के अन्तर्गत जारी कारण बताओ नोटिस का संदर्भ ग्रहण करें। उक्त के अनुक्रम में क्षेत्रीय अधिकारी, कानपुर नगर द्वारा प्रेषित निरीक्षण आख्या दिनांक 29.01.2025 के अनुसार लाल श्रेणी एवं नारंगी श्रेणी के उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्ता पूर्वक निर्णय लिये जाने के अनुक्रम में बोर्ड मुख्यालय के पत्रांक एच15549/सीएल/472/बोर्ड बैठक/2024, दिनांक 09.08.2024 (छायाप्रति संलग्न) द्वारा 106वीं बोर्ड बैठक में लिये गये निर्णयों/अनुमोदित प्रस्ताव के सुसंगत अंश के अनुसार क्रमशः हैं.....

“लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्तापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत सम्बन्धित उद्योगों के उत्प्रेषण/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होने एवं लाल श्रेणी के उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूनें बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जाने हेतु प्रस्ताव-कार्यसूची सं०-106.20 द्वारा बोर्ड से अनुमोदित है।”

बोर्ड मुख्यालय द्वारा उपरोक्तानुसार निर्णयों का अनुपालन के आलोक में अवगत कराना है कि उद्योग द्वारा “क्षेत्रीय कार्यालय कानपुर नगर के प्राधिकृत अधिकारी द्वारा निरीक्षण दिनांक 11.07.2024 के दौरान मेसर्स इकोमैन माइनिंग प्रा० लि० के प्रतिनिधि द्वारा जल नमूनें के एकत्रण के सम्बन्ध में उद्योग प्रतिनिधि द्वारा तत्समय कोई सूचना नहीं दी गयी थी और न ही राज्य बोर्ड के प्राधिकृत अधिकारी की उपस्थिति में ई०टी०पी० के आउटलेट से जनित नमूना एकत्रण का कार्य किया गया। जिससे अभासित है कि इकाई द्वारा बोर्ड से अनुमोदित प्रस्ताव-कार्यसूची सं०-106.20 के अनुरूप नहीं है।”

बोर्ड मुख्यालय, दिनांक 09.08.2024 द्वारा 106वीं बैठक (प्रस्ताव-कार्यसूची सं०-106.20) में लिये गये निर्णयों का अनुपालन कड़ाई से कराये जाने हेतु प्राप्त निर्देश के दृष्टिगत निरीक्षण दिनांक 11.07.2024 को उद्योग में स्थापित ई०टी०पी० के आउटलेट से निस्तारित शुद्धिकृत उत्प्रेषण का मान निर्धारित मानको के अनुरूप नहीं पाये जाने तथा दिनांक 26.12.2024 की ई०टी०पी० आउटलेट से निस्तारित शुद्धिकृत उत्प्रेषण की विश्लेषण आख्या को आधार मानते हुए सन्दर्भित उद्योग पर 168 दिवस का उल्लंघन मानते हुये  $(25,000 \times 168) = 42,00,000/-$  (बयालीस लाख रुपये मात्र) की पर्यावरणीय क्षतिपूर्ति आंकलित है।

क्षेत्रीय अधिकारी, कानपुर नगर के पत्र दिनांक 29.01.2025 द्वारा इकाई के विरुद्ध दिनांक 11.07.2024 से दिनांक 26.12.2024 तक कुल 168 दिवस के उल्लंघन अवधि हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित गाइडलाइन के अनुसार रू० 25,000/- प्रतिदिन की दर से धनराशि रू० 42,00,000/- (बयालीस लाख रुपये मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

तत्कम में क्षेत्रीय अधिकारी, कानपुर नगर के पत्र दिनांक 29.01.2025 द्वारा उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु संस्तुति आख्या एवं सक्षम स्तर से अनुमोदनोपरान्त मै० जॉनसन मैथे केमिकल इण्डिया प्रा० लि०, प्लाट नं० 2ए, साइट-2बी, पनकी औद्योगिक क्षेत्र, कानपुर नगर पर रू० 42,00,000/- (बयालीस लाख रुपये मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति की धनराशि विलम्बतम् 15 दिवस में निम्नलिखित Payment Gateway एवं विवरण के माध्यम से जमा किया जाना सुनिश्चित किया जाये:-

.....2....

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,  
लखनऊ - 226010  
दूरभाष : 0522-2720828, 2720831  
फैक्स : 0522-2720764, 2720676  
ई-मेल : info@uppcb.in  
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,  
Lucknow - 226 010  
Phone : 0522-2720828, 2720831  
Fax : 0522-2720764, 2720676  
E-mail : info@uppcb.in  
Website : www.uppcb.com

LOB

-2-

Payment Gateway- <http://erp.eshiksa.net/DirectFeesv3/Uppcb>  
 Nature of Pollution-Water Pollution  
 EC imposed in Compliance-Uppcb Order

सक्षम अधिकारी के अनुमति से निर्गत।

*Atul Singh Yadav*  
 मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि :-

1. जिलाधिकारी, कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समयावधि में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली की कार्यवाही हेतु प्रस्ताव जिलाधिकारी के सनक्ष प्रस्तुत किये जाने की कार्यवाही सुनिश्चित की जायें।
3. लेखाधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

*Atul Singh Yadav*  
 मुख्य पर्यावरण अधिकारी (वृत्त-2)

*OK*  
*OR*



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD



102

संदर्भ संख्या: 155/99 104/472/2025/2024

दिनांक: 9-8-24

सेवा में,

समस्त क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड।

विषय: लाल श्रेणी एवं नारंगी श्रेणी के उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्तापूर्ण निर्णय लिए जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत संबंधित उद्योगों के उत्सर्जन/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की बोर्ड की प्रयोगशालाओं द्वारा विश्लेषित की गयी आख्या ही मान्य होने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक दिनांक 06.0.2022 को सम्पन्न हुई बोर्ड की 106वीं बैठक में लिये गये निर्णयों तथा तत्क्रम में बोर्ड के पत्रांक-जी 37269/32/2022/99 दिनांक 14.01.2022 का संदर्भ ग्रहण करना चाहे (प्रति संलग्न)। 106वीं बोर्ड बैठक में लिये गये निर्णयों/अनुमोदित प्रस्ताव का सुसंगत अंश निम्नवत है-

“लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणवत्तापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत सम्बन्धित उद्योगों के उत्सर्जन/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होने एवं लाल श्रेणी के/उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूनें बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जाने हेतु प्रस्ताव-कार्यसूची सं०-106.20 द्वारा बोर्ड से अनुमोदित है।”

बोर्ड द्वारा इस हेतु पूर्व में भी उक्त वं अनुपालन हेतु पत्र प्रेषित किया गया है। अतः बोर्ड द्वारा उपरोक्तानुसार लिये गये निर्णयों का अनुपालन कड़ाई से कराया जाना सुनिश्चित करें।

संलग्नक-उपरोक्तानुसार :

भवदीय,

(संजीव कुमार सिंह)  
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. मुख्य पर्यावरण अधिकारी (प्रशासन) उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी वृत्त 1, 2, 3, 4, 5, 6 एवं 7, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

200 महोदय के उ०प्र० प्रदूषण नियंत्रण बोर्ड

12/8/24

12/8/24

12/8/24

12/8/24

सदस्य सचिव

107-A

कार्यसूची सं०-106-20

**विषय-**लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणतापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत संबंधित उद्योगों के उत्स्रवाह/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होने एवं लाल श्रेणी के/उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूने बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जाने हेतु प्रस्ताव।

उ०प्र० प्रदूषण नियंत्रण बोर्ड के बोर्ड मुख्यालय लखनऊ में केंद्रीय प्रयोगशाला एवं प्रदेश में स्थित विभिन्न क्षेत्रीय कार्यालयों में क्षेत्रीय प्रयोगशालाएं स्थापित एवं संचालित है। इन प्रयोगशालाओं में औद्योगिक उत्स्रवाह/उत्सर्जन/परिवेशीय वायुगुणता के आवश्यक प्रचालकों के विश्लेषण हेतु वर्तमान में समस्त उपकरण/सुविधाएं उपलब्ध है।

अतः लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणतापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत संबंधित उद्योगों के उत्स्रवाह/उत्सर्जन/परिवेशीय वायुगुणता आदि के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य हो।

उक्त के अतिरिक्त लाल श्रेणी के उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूने बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जायें।

उपरोक्त प्रकरणों में मान्य होने के संबंध में प्रस्ताव बोर्ड बैठक से अनुमोदन प्राप्त किये जाने हेतु निम्नवत है ;

अतः बोर्ड के समक्ष प्रस्ताव है कि-

1. प्रदेश में स्थापित/संचालित लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणतापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत संबंधित उद्योगों के उत्स्रवाह/उत्सर्जन/परिवेशीय वायुगुणता आदि के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होगी।
2. लाल श्रेणी के (बृहद, मध्यम एवं लघु) उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूने बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जायें।

उपरोक्तानुसार प्रस्ताव बोर्ड के समक्ष अनुमोदन हेतु प्रस्तुत है।

<p>20. वायुगुणता अनुश्रवण केन्द्र (सी०ए०ए०क्यू०एम०एस०) की आपूर्ति, इन्स्टालेशन, कमीशनिंग एवं 05 वर्षों तक संचालन एवं रख-रखाव हेतु मेसर्स स्वान टेक्निकल सर्विसेज प्रा०लि०, हैदराबाद को निर्गत क्रय आदेश दिनांक 22.01.2021 के अन्तर्गत कुल कान्ट्रैक्ट धनराशि की 10 प्रतिशत धनराशि की बैंक गारन्टी जमा किये जाने हेतु निर्धारित शर्त को संशोधित कर 03 प्रतिशत किये जाने हेतु कार्यान्तर स्वीकृति के सम्बन्ध में।</p> <p>लाल श्रेणी के (बृहद, मध्यम एवं लघु) एवं नारंगी श्रेणी के (बृहद एवं मध्यम) उद्योगों को बोर्ड द्वारा जारी कारण बताओ नोटिस, निक्षेपण एवं अन्य महत्वपूर्ण प्रकरणों में गुणतापूर्वक निर्णय लिये जाने तथा प्रदेश में पर्यावरण विधियों के प्रभावी क्रियान्वयन के दृष्टिगत संबंधित उद्योगों के उत्प्रवाह/उत्सर्जन/परिवेशीय वायुगुणता के नमूनों की भुगतान पद्धति पर बोर्ड की प्रयोगशालाओं एवं कार्मिकों द्वारा एकत्रण तथा विश्लेषित आख्या ही मान्य होने एवं लाल श्रेणी के/उद्योगों के त्रैमासिक नमूनों में से कम से कम 02 त्रैमास के नमूने बोर्ड से भुगतान पद्धति पर आवश्यक रूप से कराये जाने हेतु</p>	106.20	प्रस्ताव अनुमोदित।

	प्रस्ताव।		
21.	डेयरी फार्म को नारंगी श्रेणी एवं गौशाला को हरी श्रेणी में रखे जाने के संबंध में।	106.21	प्रस्ताव अनुमोदित।
22.	प्रदेश में स्टोन क्रशर, स्क्रिनिंग प्लांट एवं पल्वराइजर इकाईयों के सम्बन्ध में बोर्ड की 80वीं बैठक में अनुमोदित एवं 83वीं बैठक में संशोधित गाइडलाइन्स को अधिक्रमिक कर नवीन गाइडलाइन्स बनाये जाने संबंधी प्रस्ताव।	106.22	प्रस्ताव अनुमोदित।
23.	क्षेत्रीय कार्यालय, सोनभद्र की प्रयोगशाला एवं कार्यालय भवन के निर्माण के संबंध में।	106.23	क्षेत्रीय कार्यालय, सोनभद्र की प्रयोगशाला एवं कार्यालय भवन के निर्माण के संबंध में प्रस्तुत प्रस्ताव के अवलोकनोपरान्त बैठक में बोर्ड द्वारा पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग, उ0प्र0 शासन को प्रेषित पत्र दिनांक 12.10.2021 एवं तत्क्रम में शासन से प्राप्त पत्र दिनांक 01.11.2021 में दिये गये निर्देशों पर विचार-विमर्श हुआ। उक्त के संबंध में यह निर्देश दिये गये कि क्षेत्रीय कार्यालय, सोनभद्र की प्रयोगशाला एवं कार्यालय भवन के निर्माण हेतु प्रदेश में प्रतिष्ठित न्यूनतम 05 सरकारी कार्यदायी संस्थाओं से विस्तृत प्रस्ताव प्राप्त कर, उनके प्रजेन्टेशन एवं वित्तीय विवरण के आधार पर राज्य बोर्ड की आवश्यकतानुसार सरकारी कार्यदायी संस्था के चयन की कार्यवाही की जाये।
24.	मोलेसिस एवं नॉन-मोलेसिस आधारित आसवनी परियोजनाओं के आवेदन पत्रों के समयबद्ध त्वरित निस्तारण हेतु अधिकतम अनुमन्य समयावधि का निर्धारण एवं उक्त के उपरान्त स्वतः डीम्ड प्रमाण पत्र निर्गमन सुविधा प्रदान किया जाना।	106.24	प्रस्ताव अनुमोदित।



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**BY HAND DELIVERY**

**Date:** 05 March 2025

**Reference:** JMCIPL/EHS/24-25/MAR-01

To,  
The Chief Environmental Officer, Circle 2  
Uttar Pradesh Pollution Control Board  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010

**Subject:** Request for revocation of the order imposing environmental compensation dated 24 February 2025 issued by the Uttar Pradesh Pollution Control Board under reference number H24616/सी-2/जल-484/25 in furtherance to the Show Cause Notice dated 28 November 2024 issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974

- (i) Show Cause Notice dated 28 November 2024 issued under reference no. H20285/सी-2/जल-484/का.ब. नोटिस/24 by the Uttar Pradesh Pollution Control Board to Johnson Matthey Chemicals India Private Limited
- (ii) Response dated 13 December 2024 issued under reference no. JMCIPL/EHS/24-25/DEC-03 by Johnson Matthey Chemicals India Private Limited to the Show Cause Notice dated 28 November 2024
- (iii) Letter dated 08 January 2025 issued under reference no. JMCIPL/EHS/24-25/JAN-02 by Johnson Matthey Chemicals India Private Limited to the Uttar Pradesh Pollution Control Board

Respected Sir/Ma'am,

1. We, Johnson Matthey Chemicals India Private Limited (Company) are in receipt of an order dated 24 February 2025 issued by the Uttar Pradesh Pollution Control Board (UPPCB/your good offices) under reference number H24616/सी-2/जल-484/25 (EC Order) in furtherance to the Show Cause Notice dated 28 November 2024 (SCN) issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 (Water Act), imposing environmental compensation on the Company's unit at Plot No. 2A, Site 2B, Panki Industrial Area, Kanpur, Uttar Pradesh (Unit). Notably, the EC Order is premised upon the decisions/approved proposals taken in the 106<sup>th</sup> board meeting vide board headquarters letter no. H15549/CL/472/Board Meeting/2024, dated 09 August 2024 (Board Decisions), copy whereof has not been supplied therewith, in violation of the principles of natural justice.
2. It is submitted that a comprehensive response was issued to the underlying SCN by the Company to your good offices on 13 December 2024. By way of the said response, the Unit had categorically informed your good offices of the status of its compliances. Furthermore, specifically, with respect to the allegation pertaining to discharge of ETP effluent in excess of prescribed parameters, the Unit



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had supplied its analysis reports for the samples drawn by the Unit simultaneously on 11 July 2024 itself, in the presence of the inspecting officer, wherein all effluents were found to be within the prescribed parameters. Notably, the said samples were tested by M/s Ecomen Mining Pvt. Ltd., an accredited laboratory.

3. By way of the EC Order, your good offices appear to have taken cognisance of the said inspection report dated 29 January 2025 of the Regional Officer of the UPPCB at Kanpur. Most pertinently, a copy of this report has not been supplied to the Company despite the same being made the basis of issuance of the EC Order. The EC Order states that as per the Board Decisions taken by the UPPCB, in order to take quality decisions on show cause notices, only reports of collection and analysis of samples of effluent/ production/ ambient air quality of concerned industries by UPPCB laboratories shall be accepted on a payment basis. Further, such sampling ought to be conducted in the presence of an authorized officer of the UPPCB. The said Board Decisions also mandate the submission of quarterly reports by Red Category industries.
4. In reference to the aforesaid Board Decisions of the UPPCB, the EC Order states that during the inspection of the Unit on 11 July 2024: (i) no timely information was given by representatives of the Company regarding collection of water samples by M/s Ecomen Mining Pvt Ltd., and (ii) sample collection from the outlet of the ETP was not done in the presence of an authorised representative of UPPCB. Accordingly, the EC Order alleges that the Unit has failed to comply with the said Board Decisions at the time of the inspection on 11 July 2024. Subsequently, the EC Order also states that on the basis of the analysis reports of effluents obtained during inspection of the Unit on 26 December 2024, environmental compensation has been imposed on the Company for a period of 168 days i.e., from 11 July 2024 till 26 December 2024 at the rate of INR 25,000 per day totalling to INR 42,00,000, in terms of guidelines of the Central Pollution Control Board (CPCB). The aforesaid environmental compensation has been directed to be paid within 15 days.
5. At the outset, we deny the contents of the EC Order and seek to place on record our request for its revocation. We wish to inform your good offices that as a responsible corporate citizen, the Company is committed to and focused on developing environmentally friendly processes and is entirely compliant with the law. It is noteworthy that being a compliant entity, the Company has placed various checks and balances in place to ensure that it is entirely compliant with all requirements under law. The Company ensures that it is updated with all new circulars, orders and amendments to ensure that its operations are in consonance with the amended position of law. Further, the Company is proactive in meeting its reporting obligations under the permits and consents granted to it, and actively undertakes regular upkeep and repair of pollution monitoring devices installed at its Unit, including inter alia the Online Continuous Monitoring System (OCMS). It is pertinent to note



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- that the Company has, at various instances in the past, reported malfunctions observed in its OCMS to the UPPCB at its own initiative, in keeping with its commitments to preserve the environment.
6. To our surprise, we note that the EC Order has been issued by invocation of new grounds of alleged non-compliance that were never part of the SCN. Given that the EC Order has been issued in pursuance of the SCN, it is noteworthy that such new ground was also never made part of any subsequent communication in respect of the SCN, and has been raised for the first time by way of the EC Order.
  7. In view of the aforesaid, it is humbly submitted that the EC Order has been passed in violation of the principles of natural justice as the Company was neither put to notice of these new allegations, nor was the Company afforded an opportunity to respond to such new allegations. Additionally, a copy of the inspection report dated 29 January 2025 has not been supplied to the Company despite the same being the basis of issuance of the EC Order. Given that the EC Order suffers from such procedural infirmities on the grounds of violation of principles of natural justice, the EC Order deserves to be revoked and cannot be sustained.
  8. Without prejudice to the above, by way of the present response, the Company also wishes to place on record its objections to the merits of the EC Order, on the following grounds:
    - A. **The Board Decisions taken by the UPPCB are not applicable to the instant proceedings.**
  9. At the outset, it is submitted that despite the Company's best efforts to ensure that it is updated with the latest position of law and regulatory requirements, it had never come across the directions of the UPPCB dated 09 August 2024. It must be noted that even till date, the Board Decisions have not been published on the website of the UPPCB or other relevant portals. In view thereof, till the receipt of the EC Order by the Company, it had no knowledge of the existence of the said Board Decisions.
  10. Further, it is settled law that all laws/guidelines/byelaws/directions issued by any authority are prospective in nature, unless so specified. A bare perusal of the EC Order makes it clear that your good offices are attempting to make applicable the Board Decisions of the UPPCB dated 09 August 2024 to an inspection of the Unit conducted on 11 July 2024, which is not permissible
  11. Without prejudice to the foregoing, it is pertinent to highlight that the Board Decisions are in contravention of Section 21 of the Water Act.
  12. It is submitted that such Board Decisions dated 09 August 2024 were not even in existence at the date of the inspection of the Unit and came into existence approximately a month thereafter. Thus, it is only reasonable and natural that compliance of such directions could not have been possibly made by the Company in anticipation.



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**B. The EC Order baselessly alleges non-compliance by the Company for a period of 168 days with a cut-off date of 26 December 2024.**

13. Without prejudice to the submissions made hereinabove, it is submitted that the EC Order simpliciter states that 26 December 2024 is being assumed as the cut-off date for calculation of the days for which the Company was purportedly non-compliant with the Board Decisions taken by the UPPCB.
14. It must be noted that on 26 December 2024, a subsequent inspection had taken place at the Unit on which date, the ETP effluents were found to be within prescribed parameters. The same has been conveyed to the Company *vide* another letter dated 24 February 2025 bearing no. H24617/सी-2/जल - 454/25
15. As stated hereinabove, the said Board Decisions taken by the UPPCB are not even applicable to the instant proceedings. Thus, the calculation of 168 days for imposition of environmental compensation finds no basis in law and ought to be revoked.
16. In any event, even if it is assumed for the sake of arguments that the said Board Decisions taken by the UPPCB are applicable to the instant proceedings, there is no mention of the manner in which the purported non-compliance was remedied by the Company on 26 December 2024, so as to determine the said date as the cut-off date. As stated above, the EC Order, without recording any findings on the determination of the cut-off date, simpliciter mentions the same to be 26 December 2024, which appears to be the date on which the ETP effluents were found to be within limits of the prescribed parameters. It is humbly submitted that the analysis results of the ETP effluent does not appear to have any correlation with complying with the requirements of the directions of the UPPCB, which are entirely procedural in nature.
17. Furthermore, insofar as the procedure adopted for collection of samples by your good offices on 11 July 2024 is concerned, your good offices have failed to adhere to the mandatory procedural requirements stipulated for the collection of effluent samples, under the Water Act. Consequently, in terms of Section 21 of the Water Act, any alleged findings or claims regarding non-compliance by the Unit in question stand vitiated as the sample analysis cannot be relied upon, for it not being in consonance with the provisions of the Water Act.
18. It is further submitted that on the date of the inspection on 11 July 2024, the Company's ETP effluent samples were within prescribed limits, as also indicated by the analysis reports of M/s Ecomen Mining Pvt. Ltd., as provided by the Company to your good offices by way of the response to the SCN. The same is also reflected in the data being transmitted by way of the OCMS installed at the Unit to



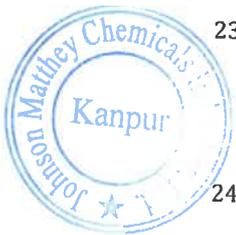
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servers of your good offices. In view thereof, it is humbly submitted that there is no rationale behind recording 168 days of non-compliance since at all times the parameters of the ETP effluents were within prescribed limits. We note that the said period of non-compliance has been calculated arbitrarily by considering the date on which your good offices happened to conduct a subsequent inspection as the cut-off date.

19. It must also be noted that any deviations in the values of relevant parameters for the ETP effluents as highlighted by your good offices, were only due to a technical glitch in the ETP sensors and was not reflective of the real state of compliance of the Unit with the prescribed standards. As described in greater detail in the Company's response dated 13 December 2024 to the SCN, the said technical glitch was corrected by way of calibration of the said sensors within a period of 12 hours, from the time of the inspection dated 11 July 2024. Thus, assuming without admitting, even if the Unit was non-compliant with the standards due to the said technical glitch, the alleged non-compliance subsisted only for a period of 12 hours, and therefore, the Unit can only be penalized for a total of 12 hour-period that the Unit was purportedly in non-compliance.
20. Thus, prima facie it appears that the EC Order has been issued mechanically and without any application of mind and thus, ought to be revoked.

***C. The EC Order does not specify any metrics for arriving at a daily environmental compensation of INR 25000.***

21. The Company wishes to place on record its strong objections to the calculations of environmental compensation arrived at by your good offices in the EC Order.
22. It is submitted that the EC Order does not provide any justification or basis for arriving at any of the figures mentioned in the EC Order and merely states that in terms of guidelines of the CPCB, a daily environmental compensation of INR 25000 has been arrived at.
23. Firstly, it is submitted that as described hereinabove, the alleged violation/non-compliance mentioned in the EC Order has no basis, and therefore, no environmental compensation in respect thereof can be imposed on the Company.
24. Secondly, even if it is assumed that the alleged violation/non-compliance did occur, relevant guidelines of the CPCB provide detailed methodologies to arrive at each component of the formula used to calculate the environmental compensation figure. Such exercise of determining the environmental compensation does not appear to have been made by your good offices, and the environmental compensation has been arrived at arbitrarily without any basis.





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25. In view of the submissions made hereinabove, it is humbly submitted that vague assertions of your good offices in the EC Order placing reliance on purported CPCB guidelines are not acceptable. Such assertions cannot form the basis for any punitive actions against the Company, which is entirely compliant with all applicable requirements in law.
26. In light of the above, we request your good offices to kindly revoke the EC Order under response, for being: (i) in violation of principles of natural justice, (ii) in violation of law and (iii) based on baseless assertions. As such, the proceedings under the SCN deserve to be closed, and accordingly, we request you to revoke the EC Order.
27. It is reiterated that the Company has received an incomplete copy of the EC Order without the specified enclosures, and we are filing the present response only basis the information made available to us vide such incomplete EC Order.
28. We hereby expressly reserve our right to file any further detailed response, in case required. We shall remain available should your good office require any assistance and/ or further information in this regard and answer any queries that your good self may have.
29. We reiterate that the Company is committed to performing its operations in a compliant manner and is willing to take all steps that may be recommended by your good offices to further enhance its efforts.
30. This response is being issued without prejudice to all our legal rights, remedies and contentions.

We sincerely thank you for your kind consideration.

Yours faithfully,

**For Johnson Matthey Chemicals India Private Limited**

**Authorized Signatory**

**Enclosures:**

- 1) Letter issued by the UPPCB under reference number H24616/सी-2/जल-484/25 24 February 2025
- 2) Show Cause Notice issued by issued the UPPCB under reference no. H20285/सी-2/जल-484/का.ब. नोटिस/24 dated 28 November 2024
- 3) Response to the Show Cause Notice under reference no. JMC IPL/EHS/24-25/DEC-03 by Johnson Matthey Chemicals India Private Limited dated 13 December 2024





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- 4) Letter submitted to the UPPCB, Kanpur under reference no. JMC IPL/EHS/24-25/JAN-02 dated 08 January 2025
- 5) Analysis Report of ETP outlet and ETP&STP Mixed Outlet of 11 July 2024 by M/s Ecomen Mining Pvt. Ltd. along with its accreditation certificates

Copy To:

1. The District Magistrate, Kanpur
2. The Regional Office, Uttar Pradesh Pollution Control Board, Kanpur
3. The Accounts Office, Uttar Pradesh Pollution Control Board, Lucknow



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Date: April 04, 2025

Reference: JMC IPL/EHS/25-26/APR-01

To  
**The Chief Environmental Officer, Circle 2**  
Uttar Pradesh Pollution Control Board  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010

**Kind Attention: Shri Atulesh Yadav**

**Subject: Response to the Letter: H24617/सी-2/जल-484/25, dated 24-02-2025**

Dear Sir

First of all, we would like to thank you / your good offices for evaluating our case and issuing the above referred letter for the revoke of Show Cause Notice dated 28.11.2024, reference no. H20285/सी-2/जल-484/का.ब. नोटिस/24 under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974. With respect to the conditions mentioned in the above Letter we assure you to comply with all the four conditions mentioned in the letter as follows –

1. To comply with condition no. 1 mentioned in the Letter, we wish to inform your good offices that we are committed to complying with the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 and the conditions stipulated in the Consolidated Consent and Authorization (CCA) issued to us. To fulfill this condition, we will continue to submit a quarterly compliance report to the conditions stipulated in CCA.
2. To comply with condition no. 2, we will ensure proper operation and maintenance of the installed ETP in such a manner that the treated effluent continues to meet the prescribed standards. The performance will be available to you on a real-time basis through our installed online continuous monitoring system (OCMS) and quarterly monitoring reports will be submitted to you as a part of the quarterly compliance report
3. To comply with condition no. 3, we have carried out monitoring of our treated effluent from the ETP outlet through the UPPCB, Kanpur Laboratory and submitting it for your kind review. We have paid the requisite fees on 3rd of March through NEFT, and payment was subsequently realized on 4th of March and samples were collected by the Laboratory on 21st of March, resulting in little delay in availing of the report, leading to

TEE(A)/Srel,  
04/04/25



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late submission to your good office. We request you to kindly accept the report for your review.

4. To comply with condition no. 4 mentioned in the Letter, we wish to inform your good offices that, as ethical and responsible corporate citizens, we will strictly comply with all orders and directions issued from time to time by the Hon'ble Court/Tribunal, Central Pollution Control Board, and Uttar Pradesh Pollution Control Board and will submit the report of the same for your kind perusal as and when required.

Hope you find this in order, and we sincerely thank you for your kind consideration.

Thanking you.

**For Johnson Matthey Chemicals India Private Limited**

Vishal Satghare, Site Manager

**Annexure:** Analysis Report by the Regional Laboratory, UPPCB Kanpur

**CC:**

1. The DM, Kanpur
- ✓ 2. The Regional Office, Uttar Pradesh Pollution Control Board



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**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17



**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 30743525/Kanpur Nagar/2025/paybasis

Date: 29/03/2025

- 1- Name of Industry: Johnson Matthey Chemicals India Private Limited, Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 2- Address of Industry: Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 3- District: Kanpur nagar
- 4- Description about sampling point: ETP+STP mixed outlet
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Yogendra Kr Dwivedi (SA), Deepak Prasad (JE), Sandeep Kumar Soniyal (JRF)
- 7- Colour and Odour: 30 Hazen Odourless
- 8- Quantity and Packing: 2 ltr plastic jericane, 1ltr plastic jericane & 1ltr glass bottle
- 9- Date of Sample Collection: 21/03/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/03/2025
- 12- Period of Analysis: 7 Days
- 13- ULR Number:
- 14- Sampling Plan/Ref. No.:
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	8.02	5.5-9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	30	200	10-20000 mg/l
3	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	28.5	100	1.0 -50000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	110	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Diksha Shukla (JRF)]

Authorized by  
YOGENDRA  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

AMIT  
MISHRA  
Regional Officer

UPPCB/RL/KNP/7.8.2	Issue No.: 01	Issue Date: 28.03.2025	Page No.: Page 1 of 2
Amendment No.: 00	Amendment Date.: 28.03.2025	Approved by: TM	Issued by: QM



122

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 30743525/Kanpur Nagar/2025/paybasis

Date: 29/03/2025

- 1- Name of Industry: Johnson Matthey Chemicals India Private Limited, Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 2- Address of Industry: Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 3- District: Kanpur nagar
- 4- Description about sampling point: ETP+STP mixed outlet
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Yogendra Kr Dwivedi (SA), Deepak Prasad (JE), Sandeep Kumar Soniyal (JRF)
- 7- Colour and Odour: 30 Hazen Odourless
- 8- Quantity and Packing: 2 ltr plastic jericane, 1ltr plastic jericane & 1ltr glass bottle
- 9- Date of Sample Collection: 21/03/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 21/03/2025
- 12- Period of Analysis: 7 Days
- 13- ULR Number:
- 14- Sampling Plan/Ref. No.:
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.1-1000mg/l
2	Copper, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
3	Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
4	Lead, APHA 24th Ed 2024 3111-B: 2023	mg/l	ND	-	0.02-1000mg/l
5	Nickel, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.02-1000 mg/l
6	Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
7	Oil_Grease	mg/l	ND	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Diksha Shukla (JRF)]

Authorized by  
YOGENDRA KUMAR DWIVEDI  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

Digitally signed by  
YOGENDRA KUMAR DWIVEDI  
Date: 2025.03.29 18:49:30  
+05'30'

AMIT MISHRA  
Digitally signed by  
AMIT MISHRA  
Regional Officer



123

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17



**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 30748575/Kanpur Nagar/2025/paybasis

Date: 29/03/2025

- 1- **Name of Industry:** Johnson Matthey Chemicals India Private Limited, Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 2- **Address of Industry:** Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 3- **District:** Kanpur nagar
- 4- **Description about sampling point:** outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Yogendra Kr Dwivedi (SA), Deepak Prasad (JE), Sandeep Kumar Soniyal (JRF)
- 7- **Colour and Odour:** 10 Hazen Odourless
- 8- **Quantity and Packing:** 2 ltr plastic jericane, 1ltr plastic jericane & 1ltr glass bottle
- 9- **Date of Sample Collection:** 21/03/2025
- 10- **Analyis Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 21/03/2025
- 12- **Period of Analysis:** 7 Days
- 13- **ULR Number:**
- 14- **Sampling Plan/Ref. No.:**
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	8.19	5.5-9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	32	200	10-20000 mg/l
3	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	45	100	1.0 -50000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	140	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

**Remark:** ND-Not detected

**Analysed by-**  
**[Diksha Shukla (JRF)]**

**Authorized by**  
YOGENDRA  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)  
Digitally signed by YOGENDRA KUMAR DWIVEDI  
Date: 2025.03.29 18:33:15 +05'30'

**Regionally Officer**  
Digitally signed by AMIT MISHRA  
AMIT MISHRA

UPPCB/RL/KNP/7.8.2	Issue No.: 01	Issue Date: 28.03.2025	Page No.: Page 1 of 2
Amendment No.: 00	Amendment Date.: 28.03.2025	Approved by: TM	Issued by: QM



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**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awastha vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 30748575/Kanpur Nagar/2025/paybasis

Date: 29/03/2025

- 1- **Name of Industry:** Johnson Matthey Chemicals India Private Limited, Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 2- **Address of Industry:** Plot -2A, Site IIB, Panki Industrial Area, Udyog Nagar, Kanpur Nagar 208022
- 3- **District:** Kanpur nagar
- 4- **Description about sampling point:** outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Yogendra Kr Dwivedi (SA), Deepak Prasad (JE), Sandeep Kumar Soniyal (JRF)
- 7- **Colour and Odour:** 10 Hazen Odourless
- 8- **Quantity and Packing:** 2 ltr plastic jericane, 1 ltr plastic jericane & 1 ltr glass bottle
- 9- **Date of Sample Collection:** 21/03/2025
- 10- **Analysis Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 21/03/2025
- 12- **Period of Analysis:** 7 Days
- 13- **ULR Number:**
- 14- **Sampling Plan/Ref. No.:**
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.1-1000mg/l
2	Copper, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
3	Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
4	Lead, APHA 24th Ed 2024 3111-B: 2023	mg/l	ND	-	0.02-1000mg/l
5	Nickel, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.02-1000 mg/l
6	Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	ND	-	0.01-1000mg/l
7	Oil_Grease	mg/l	ND	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: ND-Not detected

Analysed by-  
[Diksha Shukla (JRF)]

Authorized by  
YOGENDRA  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

Digitally signed by  
YOGENDRA KUMAR DWIVEDI  
Date: 2025.03.29 18:33:36  
+05'30'

Digitally  
signed by  
AMIT MISHRA  
Regional Officer



329

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :27/02/2025 To 26/02/2030

Category : RED

Application Id : 29436335

Ref No. - 228461/UPPCB/Kanpur Nagar(UPPCBRO)/CTE/KANPUR Dated:- 17/03/2025  
NAGAR/2024

To ,

Shri Vishal Govind Satghare  
M/s JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED  
Plot 2A, Site 2B, Panki Industrial Area, Udyog Nagar, Kanpur Nagar, KANPUR NAGAR, 208022  
KANPUR NAGAR

Sub : Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 29436335 dated - 13/12/2024. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Wastewater stream	Kilo Liters/Day	300

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
No product	0

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
Solids containing sodium nitrate	Metric Tonnes/Month	70	70

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)
Ground Water (within premises)	No additional water will be required than approved quantities	0.0

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)
Domestic	1.0
Boiler	125.0
Cooling	90.0

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use

5. For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
- For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 26/02/2030 to the Board.
4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

**Specific Conditions:**

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1. This CTE of M/s Johnson Matthey Chemicals India Pvt. Ltd. Plot-2A, Site-2B, Panki Industrial Area, Kanpur is valid for establishment of Low Temperature Evaporator System based on MVRE/MEE dual mode technology, within the premises.
2. Industry shall establish Miyawaki forest as per the GO no. 1011/81-7-2021-09(rit)/2016 dated 13.10.2021 of Deptt. of Environment, forest and climate change and send the time bound proposal for proposed plantation within a month. STP treated water shall be used for forestation.
3. Industry shall operate and maintain installed APCS effectively to achieve the emission standards as prescribed under Environment (Protection) Rules, 1986.
4. The industry shall treat industrial effluent through ETP in such manner, so that it complies with the standards, prescribed under E(P) rules 1986. The treated effluent shall be 100% reused in irrigation, dust suppression etc within the industry premises.
5. Industry shall treat domestic effluent through STP and treated effluent shall be reused in plantation and dust suppression etc. within the industry premises.
6. Industry shall not discharge any kind of effluent outside the industry premises and shall ensure ZLD.
7. The industry shall operate and maintain Online Continuous Effluent Monitoring System effectively and ensure continuous connectivity to CPCB server. OCEMS facility shall also be calibrated from recognized agency on six monthly basis.
8. Industry shall continuously operate and maintain Web camera installed at the outlet of ETP and its URL shall be provided to the Board within 01 month for surveillance.
9. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.
10. Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place.
11. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.
12. Industry shall take insurance under Public Liability Insurance Act, 1991 and copy of insurance premium should be submitted to the Board.
13. Industry shall abide by directions given by Hon'ble Court, MoEF&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
14. Industry shall comply with the relevant provisions of Environmental Laws.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 17/04/2025 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

ATULESH YADAV Digitally signed by ATULESH YADAV  
Date: 2025.03.17 17:13:55 +05'30'

Chief Environmental Officer Circle-2

Dated:- 17/03/2025

Copy To -

Regional Officer, UPPCB, Kanpur Nagar for ensuring the compliance of CTE conditions.

ATULESH YADAV Digitally signed by ATULESH YADAV  
Date: 2025.03.17 17:14:05 +05'30'

Chief Environmental Officer Circle-2



## 332 मिशन LIFE - पर्यावरण के लिए जीवन शैली (Lifestyle For Environment ) जनसहभागिता का सन्देश



- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों में बने दोने या कटलरी को प्राथमिकता दी जाय ।
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त वृत्त उत्पन्न कर सकता है। वेस्ट /अपशिष्ट फेंकने के पूर्व सोचें, ये किमी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेंकने से रुकें। इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें। प्राधिकृत ई-रीसाइकलिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप में ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा मार्बजनिंक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी थैप खाद्य सामग्री आपके स्वयं प्रयाम अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है। वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग में पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग विजली की खपत में प्रभावी कमी लाते हैं। उपयोग में न होने पर विजली उपकरणों को बंद करें। स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

**हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है।**

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Appeal No 25 of 2025 Johnson Matthey Chemicals India Vs UPPCB

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From: Pradeep Misra (pradeepmisra@yahoo.com)

To: rajat.jariwal@trilegal.com; gaurav.sharma2@trilegal.com

Date: Thursday, August 14, 2025 at 09:11 AM GMT+5:30

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Sir,

Please find attached the appeal Record

With Regards,

**(PRADEEP MISRA)**



JOHNSON Original Record.pdf

9.4 MB